

List of Latest updates on SCC OnLine Web Edition.

June 23

2023

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Allahabad High Court

- Aakash Singh v. Union of India*, (Saurabh Srivastava, J.), [2023 SCC OnLine All 299](#)
Laxmi v. State of U.P., (Mohd. Azhar Husain Idrisi, J.), [2023 SCC OnLine All 297](#)
Meera Devi v. State of U.P., (Saurabh Srivastava, J.), [2023 SCC OnLine All 301](#)
Mohd. Farhan v. State of U.P., (Anjani Kumar Mishra and Nand Prabha Shukla, JJ.), [2023 SCC OnLine All 294](#)
Rajesh Kumar v. State of U.P., (Prashant Kumar, J.), [2023 SCC OnLine All 293](#)
Ram Shabd v. Commr., (Syed Qamar Hasan Rizvi, J.), [2023 SCC OnLine All 298](#)
Ramakant Tripathi v. State of U.P., (Rajiv Gupta and Manjive Shukla, JJ.), [2023 SCC OnLine All 296](#)
Ramesh Bind v. State of U.P., (Saurabh Srivastava, J.), [2023 SCC OnLine All 300](#)
Saurabh v. State of U.P., (Rajiv Gupta and Manjive Shukla, JJ.), [2023 SCC OnLine All 295](#)

Andhra Pradesh High Court

- A.P. SRTC v. Momin Afroz Basha*, (V. Gopala Krishna Rao, J.), [2023 SCC OnLine AP 1009](#)
G.V. Chennakesavulu v. G.R. Madhusudhan, (Ravi Nath Tilhari, J.), [2023 SCC OnLine AP 1007](#)
Konathala Govindarajulu v. State of A.P., (Ravi Nath Tilhari, J.), [2023 SCC OnLine AP 1012](#)
Peke Krishnaveni v. State of A.P., (Ninala Jayasurya, J.), [2023 SCC OnLine AP 1011](#)
Pratap Suda v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), [2023 SCC OnLine AP 1010](#)
Putta Subba Rao v. R. Seetharami Reddy, (V. Gopala Krishna Rao, J.), [2023 SCC OnLine AP 1008](#)

Bombay High Court

- Binish Thomas v. State of Goa*, (M.S. Sonak and Bharat P. Deshpande, JJ.), [2023 SCC OnLine Bom 1203](#)
Ditosa Agnelo Lobo v. Union Bank of India, (M.S. Sonak and Bharat P. Deshpande, JJ.), [2023 SCC OnLine Bom 1206](#)
Prakash B. Kamat v. CIT, (K.R. Shriram and M.M. Sathaye, JJ.), [2023 SCC OnLine Bom 1208](#)
PVR Ltd. v. Proetus Ventures LLP, (Arif S. Doctor, J.), [2023 SCC OnLine Bom 1205](#)
Ravindra v. Avinash Vithal Rananavare, (Arif S. Doctor, J.), [2023 SCC OnLine Bom 1204](#)
Sadiq Bellary v. State of Goa, (M.S. Karnik, J.), [2023 SCC OnLine Bom 1201](#)
Suresh Jalgar v. State of Goa, (M.S. Karnik, J.), [2023 SCC OnLine Bom 1202](#)
Ved Prakash Ahuja v. Roma Prakash Ahuja, (Abhay Ahuja, J.), [2023 SCC OnLine Bom 1207](#)

Calcutta High Court

- Abdul Akher Molla v. Union of India*, (Suvra Ghosh, J.), [2023 SCC OnLine Cal 1534](#)
Auto India (P) Ltd. v. Incred Financial Services Ltd., (Shampa Dutt (Paul), J.), [2023 SCC OnLine Cal 1511](#)
Balaram Halder v. State of W.B., (Md. Nizamuddin, J.), [2023 SCC OnLine Cal 1524](#)
Chhatar Singh Dugar v. CIT, (Shampa Dutt (Paul), J.), [2023 SCC OnLine Cal 1512](#)
Court on its own Motion v. Lieutenant Governor, (Rabindranath Samanta and Subrata Talukdar, JJ.), [2023 SCC OnLine Cal 1523](#)

- Faizan Mohd. Zafar v. State of W.B.*, (T.S. Sivagnanam, C.J. and Ajay Kumar Gupta, J.), [2023 SCC OnLine Cal 1536](#)
- Ganesh Mondal v. Union of India*, (**Suvra Ghosh**, J.), [2023 SCC OnLine Cal 1532](#)
- Gurbachan Singh v. State of W.B.*, (**Saugata Bhattacharyya**, J.), [2023 SCC OnLine Cal 1520](#)
- Jagabandhu Dutta v. State of W.B.*, (**Lapita Banerji**, J.), [2023 SCC OnLine Cal 1527](#)
- Kusumlata Kedia v. Union of India*, (**Suvra Ghosh**, J.), [2023 SCC OnLine Cal 1533](#)
- Madhu Sudan Dutt v. Malabika Dutt*, (**Sugato Majumdar**, J.), [2023 SCC OnLine Cal 1514](#)
- Mahima Bibi v. Union of India*, (**Suvra Ghosh**, J.), [2023 SCC OnLine Cal 1529](#)
- Nurjahan Bewa v. Union of India*, (**Suvra Ghosh**, J.), [2023 SCC OnLine Cal 1531](#)
- Prabhas Ghosh v. State of W.B.*, (**Suvra Ghosh**, J.), [2023 SCC OnLine Cal 1522](#)
- Prabhu Dayal Jajoo v. Commr.*, (T.S. Sivagnanam, C.J. and Hiranmay Bhattacharyya, J.), [2023 SCC OnLine Cal 1516](#)
- Rajesh Kumar Agarwal v. Union of India*, (T.S. Sivagnanam, C.J. and Hiranmay Bhattacharyya, J.), [2023 SCC OnLine Cal 1517](#)
- Ramdullari Castle (P) Ltd. v. Howrah Municipal Corpn.*, (**Amrita Sinha**, J.), [2023 SCC OnLine Cal 1528](#)
- Ratan Kumar Das v. State of W.B.*, (**Sabyasachi Bhattacharyya**, J.), [2023 SCC OnLine Cal 1535](#)
- Samsul Haque v. Union of India*, (**Suvra Ghosh**, J.), [2023 SCC OnLine Cal 1530](#)
- Sandhya Naskar v. State of W.B.*, (**Amrita Sinha**, J.), [2023 SCC OnLine Cal 1519](#)
- Santosh Kumar Mahato v. State of W.B.*, (**Bibek Chaudhuri**, J.), [2023 SCC OnLine Cal 1526](#)
- Shila Das v. State of W.B.*, (**Amrita Sinha**, J.), [2023 SCC OnLine Cal 1521](#)
- Sreejit Kumar Tagore v. Radha Kishen Bhatther*, (**Sugato Majumdar**, J.), [2023 SCC OnLine Cal 1513](#)
- State of W.B. v. K.C. Das (P) Ltd.*, (**Subrata Talukdar** and **Supratim Bhattacharya**, JJ.), [2023 SCC OnLine Cal 1515](#)
- Sumona De v. State of W.B.*, (**Md. Nizamuddin**, J.), [2023 SCC OnLine Cal 1525](#)
- Suresh Kumar Jain v. Hulash Chand Jain*, (**Subrata Talukdar** and **Krishna Rao**, JJ.), [2023 SCC OnLine Cal 1518](#)

Chhattisgarh High Court

- Aftab Mohammed v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 1768](#)
- Ajay Khunte v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1788](#)
- Anand Bhardwaj v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1785](#)
- Anant Goldar v. State of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2023 SCC OnLine Chh 1763](#)
- Arvind Kumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 1816](#)
- Ashok Chaturvedi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 1806](#)
- Ashuram Suryavanshi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1782](#)
- Avinash Chauhan v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 1769](#)

- B.A. Khan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1812](#)
- Baldeo v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1792](#)
- Beni Ram Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1791](#)
- Bhanuprasad Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1786](#)
- Chandrakanti Devi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1804](#)
- Dayashankar Gupta v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1771](#)
- Deepak Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1799](#)
- Devraj Bariha v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1777](#)
- Dilshan Ahmad Rijavi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1794](#)
- EMRI Green Health Services v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1793](#)
- Firoz Khan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1797](#)
- Gokul Khariya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1783](#)
- Gopal Kerketta v. State of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2023 SCC OnLine Chh 1759](#)
- Gopal Prasad Sharma v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1796](#)
- Hitesh Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1790](#)
- Jethiya Bai v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1810](#)
- Kamdev Sahu v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2023 SCC OnLine Chh 1767](#)
- Kumari Bai v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1801](#)
- Kumudani Kerketta v. State of Chhattisgarh*, (**N.K. Chandravanshi**, J.), [2023 SCC OnLine Chh 1821](#)
- Mallam Lachha v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1819](#)
- Manish Agrawal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1818](#)
- Manju Temburkar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1809](#)
- Mannu Dhruv v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1772](#)
- Manohar Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1811](#)
- Mithlesh Kumar Sahu v. Union of India*, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1820](#)
- Mohd. Yusuf Ali Zafar v. State of Chhattisgarh*, (**Deepak Kumar Tiwari**, J.), [2023 SCC OnLine Chh 1770](#)

- Murit Shikari v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1774](#)
- Narendra Pal Barman v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1779](#)
- Narottam Sahu v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1776](#)
- Pankaj Dubey v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1817](#)
- Prabhunath Usendi v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1773](#)
- Pradeep Kumar Behra v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1775](#)
- Pramod Kumar Shukla v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1803](#)
- Pranadhar Agrawal v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1802](#)
- Prem Harpal v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1764](#)
- Pukram Barman v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1781](#)
- Ramfal Neermalkar v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1778](#)
- Ramgopal Sahu v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1807](#)
- Ramkeshwar Yadav v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1765](#)
- Reeta Moitra v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1814](#)
- Rekha Kinnar v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1766](#)
- Sachin Gorakh v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1805](#)
- Sajeed Khan v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1762](#)
- Sajiv Biswas v. Union of India*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1808](#)
- Sanjeev Singh Baghel v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1760](#)
- Sanjeev Singh Baghel v. State of Chhattisgarh*, (**Deepak Kumar Tiwari, J.**), [2023 SCC OnLine Chh 1761](#)
- Shailendra Kumar Dixit v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1798](#)
- Sheikh Shabbir Rain v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1815](#)
- Sonsingh Baghel Dhansingh Baghel v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1789](#)
- Sukhsagar v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1784](#)
- Surendra Kumar Sahu v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.** and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1800](#)
- Suresh Marbal v. State of Chhattisgarh*, (**Ramesh Sinha, C.J.**), [2023 SCC OnLine Chh 1780](#)

Umesh Jaiswal v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1795](#)

Vinod Kumar Noniya v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2023 SCC OnLine Chh 1787](#)

Yunush Khan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Rakesh Mohan Pandey, J.), [2023 SCC OnLine Chh 1813](#)

Delhi High Court

Babu Lal Bhawariya v. State (NCT of Delhi), (**Anup Jairam Bhambhani**, J.), [2023 SCC OnLine Del 3629](#)

General Mills INC. v. Kaira District Coop. Milk Producers Union Ltd., (**Navin Chawla**, J.), [2022 SCC OnLine Del 4820](#)

General Mills INC. v. Kaira District Coop. Milk Producers Union Ltd., (**Purshotam Pathak**, J.), [2023 SCC OnLine Del 3630](#)

General Mills INC. v. Kaira District Coop. Milk Producers Union Ltd., (**Purshotam Pathak**, J.), [2023 SCC OnLine Del 3631](#)

Sholay Media & Entertainment (P) Ltd. v. Indus Video (P) Ltd., (**Navin Chawla**, J.), [2022 SCC OnLine Del 4819](#)

Sholay Media & Entertainment (P) Ltd. v. Law & Kenneth, (**Navin Chawla**, J.), [2022 SCC OnLine Del 4823](#)

Sholay Media & Entertainment (P) Ltd. v. Law & Kenneth, (**Purshotam Pathak**, J.), [2022 SCC OnLine Del 4822](#)

Sholay Media & Entertainment (P) Ltd. v. Vodafone Essar Mobile Services Ltd., (**Jyoti Singh**, J.), [2022 SCC OnLine Del 4821](#)

Sholay Media & Entertainment (P) Ltd. v. Vodafone Essar Mobile Services Ltd., (**Sanjeev Narula**, J.), [2023 SCC OnLine Del 3632](#)

Yogesh Patel v. Sholay Media & Entertainment (P) Ltd., (Manmohan and Saurabh Banerjee, JJ.), [2023 SCC OnLine Del 3633](#)

Yogesh Patel v. Sholay Media & Entertainment (P) Ltd., (Manmohan and Saurabh Banerjee, JJ.), [2023 SCC OnLine Del 3634](#)

Yogesh Patel v. Sholay Media & Entertainment (P) Ltd., (Vibhu Bakhru and Amit Mahajan, JJ.), [2022 SCC OnLine Del 4824](#)

Court of Sh. Gaurav Gupta, Special Judge-NDPS/ASJ (South)

Directorate of Revenue Intelligence v. Nitish Kumar, (**Gaurav Gupta**, J.), [2023 SCC OnLine Dis Crt \(Del\) 11](#)

Gujarat High Court

X.Y.Z. v. State of Gujarat, (**Samir J. Dave**, J.), [2023 SCC OnLine Guj 1708](#)

Himachal Pradesh High Court

Abhishek Awasthi v. State of H.P., (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 651](#)

Alexander Lee Jia v. State of H.P., (**Virender Singh**, J.), [2022 SCC OnLine HP 6712](#)

Amar Chand v. Himachal RTC, (**M.S. Ramachandra Rao**, C.J. and Ajay Mohan Goel, J.), [2023 SCC OnLine HP 660](#)

Amit Chandel v. State of H.P., (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6718](#)

Anket Mukesh Baswa v. State of H.P., (**Vivek Singh Thakur**, J.), [2022 SCC OnLine HP 6708](#)

Anoop Paul v. Sunder Lal, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6722](#)

Arvind Kumar v. State of H.P., (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6759](#)

Ashwani Rana v. State of H.P., (**Vivek Singh Thakur**, J.), [2022 SCC OnLine HP 6709](#)

Atma Ram v. State of H.P., (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6741](#)

Balak Ram v. National Highway Authority of India, (**Vivek Singh Thakur**, J.), [2023 SCC OnLine HP 641](#)

Baldev Deshta v. State of H.P., (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6726](#)

Baldev Kumar v. State of H.P., (**M.S. Ramachandra Rao**, C.J. and Ajay Mohan Goel, J.), [2023 SCC OnLine HP 655](#)

Balwinder Singh v. State of H.P., (A.A. Sayed, C.J. and **Jyotsna Rewal Dua**, J.), [2022 SCC OnLine HP 6778](#)

Banto Devi v. State of H.P., (**Vivek Singh Thakur**, J.), [2023 SCC OnLine HP 643](#)

Bhag Singh v. State of H.P., (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6751](#)

Bilaspur District Truck Operators Coop. Transport Society Ltd. v. State of H.P., (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6754](#)

Chander Kanta v. State of H.P., (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6775](#)

Chet Ram v. State of H.P., (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6717](#)

Dahlu Ram v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2023 SCC OnLine HP 665](#)

Desh Raj v. State of H.P., (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6777](#)

Dev Raj Dhiman v. State of H.P., (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6769](#)

Devi Singh v. State of H.P., (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 659](#)

Dharam Pal v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2022 SCC OnLine HP 6710](#)

Dhyan Singh v. State of H.P., (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6765](#)

Dinesh Kumar v. State of H.P., (**Vivek Singh Thakur**, J.), [2023 SCC OnLine HP 646](#)

Dinesh Sharma v. State of H.P., (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6727](#)

Durma Devi v. State of H.P., (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6753](#)

EIH Associated Hotels Ltd. v. Paramjet Kaur, (**Vivek Singh Thakur**, J.), [2023 SCC OnLine HP 667](#)

Executive Director v. Virgo Aluminum Ltd., (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6784](#)

- Geeta Devi v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6738](#)
- Gopala Ram v. State of H.P.*, (**Vivek Singh Thakur**, J.), [2022 SCC OnLine HP 6715](#)
- Guddu Ram v. State of H.P.*, (**Sabina** and Sushil Kukreja, JJ.), [2022 SCC OnLine HP 6707](#)
- Gurdial Singh v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6781](#)
- Harish Kumar v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6760](#)
- Hem Raj Thakur v. State of H.P.*, (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 654](#)
- Himesh Kumar v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6774](#)
- Innovative Group Conference & Event Solution (P) Ltd. v. Commr.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6764](#)
- Jagdish Chand v. H.P. RTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6748](#)
- Jitender Dhiman v. H.P. State Coop. Bank Ltd.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6768](#)
- Jiwan Lal v. Acchru Ram*, (**Sandeep Sharma**, J.), [2022 SCC OnLine HP 6702](#)
- Kamaljeet v. Ashish Kohli*, (**Vivek Singh Thakur**, J.), [2023 SCC OnLine HP 644](#)
- Kamil Hussain v. State of H.P.*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6720](#)
- Kamlesh Kumari v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6758](#)
- Karan Shrivastav v. State of H.P.*, (**Sandeep Sharma**, J.), [2022 SCC OnLine HP 6725](#)
- Kesh Raj v. State of H.P.*, (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 658](#)
- Kirtika Sharma v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6750](#)
- Kuldeep Chand v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6773](#)
- Labh Singh v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6780](#)
- Lekh Ram v. Himachal RTC*, (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 649](#)
- Meera Devi v. K.R. Verma*, (**Vivek Singh Thakur**, J.), [2023 SCC OnLine HP 666](#)
- Mohd. Javed Akhtar v. State of H.P.*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6728](#)
- Mohinder Singh v. Himachal RTC*, (**M.S. Ramachandra Rao**, C.J. and Ajay Mohan Goel, J.), [2023 SCC OnLine HP 662](#)
- Mohit Kumar v. Balbir Singh*, (**Sushil Kukreja**, J.), [2022 SCC OnLine HP 6711](#)
- Mukesh Kumar v. State of H.P.*, (**M.S. Ramachandra Rao**, C.J. and Ajay Mohan Goel, J.), [2023 SCC OnLine HP 656](#)
- N.T.P.C. Koldam Hydro Electric Power Project v. Narvada*, (**Virender Singh**, J.), [2022 SCC OnLine HP 6786](#)

- Nand Kishore v. H.P. RTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6747](#)
- Nand Ram v. State of H.P.*, (**Jyotsna Rewal Dua**, J.), [2023 SCC OnLine HP 664](#)
- Narain Dass Naik v. State of H.P.*, (**A.A. Sayed**, C.J.), [2022 SCC OnLine HP 6699](#)
- Naresh Kumar v. Managing Director, HRTC*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6745](#)
- Narvir Bhota v. Yashpal*, (**Vivek Singh Thakur**, J.), [2022 SCC OnLine HP 6723](#)
- New India Assurance Co. Ltd. v. Amita Kumari*, (**Virender Singh**, J.), [2022 SCC OnLine HP 6782](#)
- Nirmaljit Kaur v. Manju Mamik*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6766](#)
- Nisha Kumari v. State of H.P.*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6729](#)
- Nissha Sood v. State of H.P.*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6719](#)
- Om Prakash Sharma v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6762](#)
- Om Sawrup v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6761](#)
- Parmila Thakur v. State of H.P.*, (**Vivek Singh Thakur**, J.), [2022 SCC OnLine HP 6714](#)
- Pradeep Kumar v. State of H.P.*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6721](#)
- Pradeep Sen v. Desh Raj Verma*, (**Virender Singh**, J.), [2022 SCC OnLine HP 6785](#)
- Puneet Kumar v. H.P. RTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6700](#)
- Puniya Devi v. State of H.P.*, (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 652](#)
- Punjab National Bank v. CIT*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6746](#)
- Punjab National Bank v. State of H.P.*, (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 648](#)
- Rahul Kumar v. State of H.P.*, (**Virender Singh**, J.), [2022 SCC OnLine HP 6705](#)
- Raj Kumar v. State of H.P.*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6744](#)
- Rajesh Kumar v. State of H.P.*, (**A.A. Sayed**, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6770](#)
- Rajinder Thakur v. HRTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6749](#)
- Ram Asra v. State of H.P.*, (**Jyotsna Rewal Dua**, J.), [2022 SCC OnLine HP 6739](#)
- Ram Lal v. Akriti Sharma*, (**Satyen Vaidya**, J.), [2022 SCC OnLine HP 6704](#)
- Ram Pal v. State of H.P.*, (**Vivek Singh Thakur**, J.), [2023 SCC OnLine HP 645](#)
- Ram Swaroop v. H.P. RTC*, (**Tarlok Singh Chauhan** and Virender Singh, JJ.), [2022 SCC OnLine HP 6755](#)
- Ramesh Chand v. State of H.P.*, (**Ajay Mohan Goel**, J.), [2022 SCC OnLine HP 6776](#)
- Ravi Raj Singh v. State of H.P.*, (**Tarlok Singh Chauhan** and Satyen Vaidya, JJ.), [2023 SCC OnLine HP 650](#)

- Reena Bala v. State of H.P.*, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6733](#)
- Reena Kumari v. State of H.P.*, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6736](#)
- Reenu v. State of H.P.*, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6735](#)
- Roshni Devi v. State of H.P.*, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6737](#)
- Rujgari Ram v. State of H.P.*, (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6771](#)
- Sada Ram v. H.P. RTC*, (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6756](#)
- Sahib Singh v. State of H.P.*, (Virender Singh, J.), [2022 SCC OnLine HP 6706](#)
- Sardar Sarvjeet Singh v. Janak Raj Khzanchi*, (Satyen Vaidya, J.), [2022 SCC OnLine HP 6713](#)
- Savita v. State of H.P.*, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6730](#)
- Secure Meters Ltd. v. Workers Union of Secure Meters*, (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6783](#)
- Shekhar Sharma v. State of H.P.*, (Sandeep Sharma, J.), [2022 SCC OnLine HP 6779](#)
- Shimla Valley Nursing College v. State of H.P.*, (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6743](#)
- Shrikant Soni v. State of H.P.*, (M.S. Ramachandra Rao, C.J. and Ajay Mohan Goel, J.), [2023 SCC OnLine HP 661](#)
- Shubham Sharma v. State of H.P.*, (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6752](#)
- Shyam Lal v. Balbir Singh*, (Ajay Mohan Goel and Jyotsna Rewal Dua, JJ.), [2023 SCC OnLine HP 642](#)
- Sobha Ram v. State of H.P.*, (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6772](#)
- Sonu Sharma v. Rakesh Vohra*, (Vivek Singh Thakur, J.), [2022 SCC OnLine HP 6724](#)
- State of H.P. v. Sita Devi*, (Tarlok Singh Chauhan and Virender Singh, JJ.), [2023 SCC OnLine HP 657](#)
- Subhash Chand v. H.P. RTC*, (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6757](#)
- Subhash Chand v. State of H.P.*, (Jyotsna Rewal Dua, J.), [2023 SCC OnLine HP 663](#)
- Sukh Ram v. State of H.P.*, (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6740](#)
- Sukhwarsha v. State of H.P.*, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6734](#)
- Suraj Singh v. State of H.P.*, (Satyen Vaidya, J.), [2022 SCC OnLine HP 6716](#)
- Surinder Kumar Gupta v. H.P. Tourism Development Corpn.*, (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6767](#)
- Tameshwar v. Dinesh*, (Vivek Singh Thakur, J.), [2022 SCC OnLine HP 6703](#)
- Tarsem Lal v. State of H.P.*, (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6742](#)
- Tej Pal v. State of H.P.*, (Vivek Singh Thakur, J.), [2023 SCC OnLine HP 653](#)
- Tushar Sharma v. SBI*, (Sushil Kukreja, J.), [2023 SCC OnLine HP 647](#)
- Usha Chauhan v. State of H.P.*, (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6732](#)

Vijay Kumar Jaswal v. State of H.P., (A.A. Sayed, C.J. and Jyotsna Rewal Dua, J.), [2022 SCC OnLine HP 6763](#)

Vijay Rani v. State of H.P., (Ajay Mohan Goel, J.), [2022 SCC OnLine HP 6731](#)

Vrinda Devi v. State of H.P., (Tarlok Singh Chauhan and Virender Singh, JJ.), [2022 SCC OnLine HP 6701](#)

Jharkhand High Court

A.B. Singh v. Central Coalfields Ltd., (Anubha Rawat Choudhary, J.), [2023 SCC OnLine Jhar 968](#)

Dinesh Kumar Thakur v. Damodar Valley Corpn., (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 965](#)

Dukh Haran Mandal v. State of Jharkhand, (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 964](#)

EPFO v. DAV Nandraj Public School, (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 967](#)

Ganesh Deo Kumar Tanti v. State of Jharkhand, (S.N. Pathak, J.), [2023 SCC OnLine Jhar 970](#)

Mahendra Nath Champiya v. State of Jharkhand, (S.N. Pathak, J.), [2023 SCC OnLine Jhar 971](#)

Pramod Kumar v. Central Coalfields Ltd., (Shree Chandrashekhar and Ratnaker Bhengra, JJ.), [2023 SCC OnLine Jhar 966](#)

Shyam Narayan Sahu v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2023 SCC OnLine Jhar 969](#)

Sunil Kumar Sao v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2023 SCC OnLine Jhar 963](#)

Karnataka High Court

Aiyappa M.B. v. State of Karnataka, (M. Nagaprasanna, J.), [2023 SCC OnLine Kar 30](#)

Kerala High Court

Abdul Kareem v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4230](#)

Ajithkumar N. v. State of Kerala, (Kausar Edappagath, J.), [2023 SCC OnLine Ker 4221](#)

Al Ameen S. v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4222](#)

Amaravati v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4228](#)

Amaravati v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4229](#)

Ameer v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4224](#)

Asadullah Afzal Ali Khan v. State of Kerala, (Ziyad Rahman A.A., J.), [2023 SCC OnLine Ker 4217](#)

D Vinod Kumar v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4215](#)

Favas v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4232](#)

Kiran Krishna v. State of Kerala, (Viju Abraham, J.), [2023 SCC OnLine Ker 4214](#)

Krishnan Kutty v. State of Kerala, (P.B. Suresh Kumar and C.S. Sudha, JJ.), [2023 SCC OnLine Ker 4233](#)

Nandu Tony v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4231](#)

Ramesh Kesavan v. Dhanlaxmi Bank Ltd., (P.V. Kunhikrishnan, J.), [2023 SCC OnLine Ker 4234](#)

Ratheesh v. State of Kerala, (Bechu Kurian Thomas, J.), [2023 SCC OnLine Ker 4223](#)

Sainool Abid v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 4220](#)
Sidhik M.S. v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 4227](#)
Sudheer v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 4219](#)
Sujatha A. v. Commr. for Entrance Examinations, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 4235](#)
Sumayya Sherin v. State, (**P.B. Suresh Kumar** and Shoba Annamma Eapen, JJ.), [2023 SCC OnLine Ker 4237](#)
Sunil Kumar v. State of Kerala, (**Ziyad Rahman A.A.**, J.), [2023 SCC OnLine Ker 4218](#)
Taqi Ali v. State of Kerala, (**Ziyad Rahman A.A.**, J.), [2023 SCC OnLine Ker 4216](#)
Varuna Engineering Works Contractors & Engineers v. Kerala SEB, (**P.V. Kunhikrishnan**, J.), [2023 SCC OnLine Ker 4236](#)
Vivek v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 4226](#)
Vysakh Raj v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2023 SCC OnLine Ker 4225](#)

Madras High Court

A. Balendran v. T.N. STC (Kumbakonam) Ltd., (**G.R. Swaminathan**, J.), [2022 SCC OnLine Mad 8701](#)
A. Chandragandan v. Krishna Educational Trust, (**S. Sounthar**, J.), [2022 SCC OnLine Mad 8545](#)
A. Gopal v. Collector, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8703](#)
A. Jeyakumar v. State, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8607](#)
A. Mohd. Irfan v. Union of India, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8605](#)
A. Mohd. Nivas v. Tahsildar, Ramanathapuram, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8741](#)
A. Selladurai v. State, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8654](#)
A. Shanmugasundararaja v. State of T.N., (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8744](#)
Abdul Rahuman v. State, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8620](#)
Abdulla v. State, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8596](#)
Alacrity Housing Ltd. v. Chettinad Cements Corpn. Ltd., (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8663](#)
Ameenaammal v. Collector, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8745](#)
Amutha v. State, (J. Nisha Banu and N. Anand Venkatesh, JJ.), [2022 SCC OnLine Mad 8589](#)
Ananthakrishnan v. Inspector General of Registration, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8743](#)
Anbarasu v. State, (J. Nisha Banu and N. Anand Venkatesh, JJ.), [2022 SCC OnLine Mad 8587](#)
Annakili v. Kamaraj, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8573](#)
Anusuya v. State, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8608](#)
Aravindraj v. State, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8619](#)
Ariyammal v. Collector, (**R. Vijayakumar**, J.), [2022 SCC OnLine Mad 8715](#)
Ashok Kumar v. State, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8629](#)

- B. Karunamani v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8601](#)
- B. Singa Manickam v. Tahsildar, Madurai*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8747](#)
- Balaji v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8634](#)
- Balakrishnan v. Prema*, (**G. Ilangovan**, J.), [2022 SCC OnLine Mad 8593](#)
- Balamurugan v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8625](#)
- Balamurugan v. State*, (J. Nisha Banu and N. Anand Venkatesh, JJ.), [2022 SCC OnLine Mad 8588](#)
- Bismi Agency v. Canara Bank*, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8719](#)
- C. Kannan v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8623](#)
- C. Saraswathi v. State*, (**G. Ilangovan**, J.), [2022 SCC OnLine Mad 8661](#)
- C. Sarathkumar v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8609](#)
- Canara Bank v. Debts Recovery Tribunal*, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8718](#)
- CCE v. V. Mohan*, (S. Vaidyanathan and C. Saravanan, JJ.), [2022 SCC OnLine Mad 8538](#)
- D. Jothi v. Social Welfare & Nutritious Meal Programme Department*, (**S. Srimathy**, J.), [2022 SCC OnLine Mad 8735](#)
- D. Subash v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8603](#)
- D. Suresh v. Elavarasi*, (**R. Suresh Kumar**, J.), [2022 SCC OnLine Mad 8574](#)
- D. Vasanthi v. Chief Judicial Magistrate*, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8702](#)
- Deepa v. State of T.N.*, (**P.N. Prakash** and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8694](#)
- Devi v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8627](#)
- Dhanasekar v. State*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8677](#)
- Dhanasekar v. State*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8678](#)
- Duraivel v. Noor Beevi*, (**S. Sounthar**, J.), [2022 SCC OnLine Mad 8561](#)
- E. Ebenezer Jebakumari v. Directorate of School Education*, (**R. Mahadevan**, J.), [2022 SCC OnLine Mad 8722](#)
- Elango v. Santha*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8685](#)
- Elangovan v. State*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8684](#)
- F.A. Mohd. Niyamathulla v. Collector*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8738](#)
- Freeda Kamala Bai v. Sub Treasury Officer*, (**S. Srimathy**, J.), [2022 SCC OnLine Mad 8733](#)
- G. Kanmani v. K. Nandakumar*, (**M.S. Ramesh**, J.), [2022 SCC OnLine Mad 8575](#)
- G. Kumar v. Country Co-ordination Mechanism*, (**R. Vijayakumar**, J.), [2022 SCC OnLine Mad 8711](#)
- G. Maheswaran v. Karur Corpn.*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8699](#)
- G. Seetharaman v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8621](#)
- G. Shanthy v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8638](#)
- G. Venkatesh v. K. Muthukumar*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8668](#)
- G.N. Nagaraj v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8610](#)
- Ganesamoorthy v. Uma Devi*, (**S. Sounthar**, J.), [2022 SCC OnLine Mad 8559](#)
- George v. State*, (**P. Velmurugan**, J.), [2022 SCC OnLine Mad 8592](#)

- Gokila v. Palaniammal*, (S. Sounthar, J.), [2022 SCC OnLine Mad 8544](#)
- Gokul Raj v. State*, (P.N. Prakash and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8697](#)
- Gurumuk Singh v. State*, (P.N. Prakash and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8691](#)
- Gurunathan v. State*, (V. Sivagnanam, J.), [2022 SCC OnLine Mad 8624](#)
- Hotel Theni International v. CCT*, (Mohammed Shaffiq, J.), [2022 SCC OnLine Mad 8724](#)
- Hotel Theni International v. CCT*, (Mohammed Shaffiq, J.), [2022 SCC OnLine Mad 8725](#)
- Hotel Theni International v. CCT*, (Mohammed Shaffiq, J.), [2022 SCC OnLine Mad 8726](#)
- Hotel Theni International v. CCT*, (Mohammed Shaffiq, J.), [2022 SCC OnLine Mad 8727](#)
- Hotel Theni International v. CCT*, (Mohammed Shaffiq, J.), [2022 SCC OnLine Mad 8728](#)
- I. Chandiramohan v. Collector*, (R. Mahadevan and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8717](#)
- J. Jegan v. J. Preethi*, (R. Hemalatha, J.), [2022 SCC OnLine Mad 8548](#)
- J. Jenita Fancy v. Directorate of School Education*, (R. Mahadevan, J.), [2022 SCC OnLine Mad 8720](#)
- J. Kumaragurubaran v. B. Sukumar*, (P.N. Prakash and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8569](#)
- J. Raja v. State*, (P. Velmurugan, J.), [2022 SCC OnLine Mad 8666](#)
- J. Rajamanickam v. Madurai District Central Coop. Bank Ltd.*, (V. Bhavani Subbaroyan, J.), [2022 SCC OnLine Mad 8749](#)
- J. Samuel Diwakar v. State*, (P. Velmurugan, J.), [2022 SCC OnLine Mad 8679](#)
- Jeyanth v. Rishab*, (V. Bhavani Subbaroyan, J.), [2022 SCC OnLine Mad 8570](#)
- Joseph Jesudoss v. State*, (R.N. Manjula, J.), [2022 SCC OnLine Mad 8606](#)
- K. Anjali v. State of T.N.*, (P.N. Prakash and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8693](#)
- K. Arumugam v. M. Siva*, (P.T. Asha, J.), [2022 SCC OnLine Mad 8539](#)
- K. Karruppaiah v. Collector*, (R. Vijayakumar, J.), [2022 SCC OnLine Mad 8714](#)
- K. Mohan v. Inspector General of Registration*, (R. Vijayakumar, J.), [2022 SCC OnLine Mad 8716](#)
- K. Rosalin v. State*, (V. Sivagnanam, J.), [2022 SCC OnLine Mad 8630](#)
- K. Saminathan v. S. Gokila*, (G.K. Ilangiraiyan, J.), [2022 SCC OnLine Mad 8672](#)
- K. Sivanesan v. A. Balakrishnan*, (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 8563](#)
- K. Sundari v. Collector*, (R. Mahadevan and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8705](#)
- K. Venkatesan v. Kuppusamy*, (P.T. Asha, J.), [2022 SCC OnLine Mad 8537](#)
- K. Yogalakshmi v. Dhanalakshmi*, (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 8557](#)
- K.R. Sakthivel Raja v. P.S. Balasubramanian*, (R. Mahadevan and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8526](#)
- Kadalrajan v. Malarkodi*, (B. Pugalendhi, J.), [2022 SCC OnLine Mad 8687](#)
- Kalimuthu v. Ponnuthai*, (B. Pugalendhi, J.), [2022 SCC OnLine Mad 8688](#)
- Kanagavalli v. State*, (R. Mahadevan, J.), [2022 SCC OnLine Mad 8721](#)
- Kandasamy v. State*, (Sathi Kumar Sukumara Kurup, J.), [2022 SCC OnLine Mad 8598](#)
- Kathiresan v. State*, (Sathi Kumar Sukumara Kurup, J.), [2022 SCC OnLine Mad 8617](#)
- Kumar v. State*, (Sathi Kumar Sukumara Kurup, J.), [2022 SCC OnLine Mad 8732](#)

- Kumbakonam Panchayat Union v. Collector*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8698](#)
- Lakshmi Ammal v. Deivasigamani*, (**T.V. Thamilselvi**, J.), [2022 SCC OnLine Mad 8551](#)
- M. Bharathi v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8646](#)
- M. Chellapandi v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8599](#)
- M. Goutham v. Minor G. Shashwath*, (**S. Sounthar**, J.), [2022 SCC OnLine Mad 8560](#)
- M. Jancy v. Muthu Vadivu*, (**S. Vaidyanathan** and **C. Saravanan**, JJ.), [2022 SCC OnLine Mad 8577](#)
- M. Lakshmi v. Sree Guruvayurappan Chit Funds Ltd.*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8676](#)
- M. Mahalingam v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8602](#)
- M. Mohd. Nazmudeen v. T.N. Wakf Board*, (**Mohammed Shaffiq**, J.), [2022 SCC OnLine Mad 8730](#)
- M. Muniyappan v. State*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8674](#)
- M. Prasanna v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8604](#)
- M. Ramalingam v. Collector*, (**R. Mahadevan** and **J. Sathya Narayana Prasad**, JJ.), [2022 SCC OnLine Mad 8731](#)
- M. Tamilselvan v. State*, (**G.R. Swaminathan**, J.), [2022 SCC OnLine Mad 8709](#)
- M.N. Saiju v. Panjab National Bank*, (**R. Mahadevan** and **J. Sathya Narayana Prasad**, JJ.), [2022 SCC OnLine Mad 8707](#)
- M.R. Exports v. Saravana Spinning Mills*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8669](#)
- Mahalingam v. Tahsildar, Madurai*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8737](#)
- Manikandan v. State*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8673](#)
- Manimaran v. Deepa*, (**P. Velmurugan**, J.), [2022 SCC OnLine Mad 8583](#)
- Margadarsi Chits (P) Ltd. v. A. Karthikeyan*, (**T.V. Thamilselvi**, J.), [2022 SCC OnLine Mad 8556](#)
- Mariammal v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8616](#)
- Mavadiyan v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8600](#)
- Mountain Spinning Mills Ltd. v. Elango*, (**B. Pugalendhi**, J.), [2022 SCC OnLine Mad 8541](#)
- Munichamy v. Collector*, (**R. Mahadevan** and **J. Sathya Narayana Prasad**, JJ.), [2022 SCC OnLine Mad 8706](#)
- Murugesan v. Babu*, (**R. Hemalatha**, J.), [2022 SCC OnLine Mad 8547](#)
- Murugesan v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8612](#)
- Murugesan v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8613](#)
- Murugesan v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8614](#)
- Murugesan v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8635](#)
- Muthukumar v. Saminathan*, (**B. Pugalendhi**, J.), [2022 SCC OnLine Mad 8686](#)
- Narottam Dharawat v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8660](#)
- National Insurance Co. Ltd. v. Angu*, (**K. Murali Shankar**, J.), [2022 SCC OnLine Mad 8531](#)
- Nirmala v. State*, (**P.N. Prakash** and **Rmt. Teekaa Raman**, JJ.), [2022 SCC OnLine Mad 8696](#)
- Oriental Insurance Co. Ltd. v. S. Dhanabackiyam*, (**R. Tharani**, J.), [2022 SCC OnLine Mad 8530](#)
- P. Arumugam v. Vijaya*, (**P.T. Asha**, J.), [2022 SCC OnLine Mad 8534](#)
- P. Arun Priya v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8657](#)

- P. Hemamalini v. K. Palanimalai*, (**T.V. Thamilselvi**, J.), [2022 SCC OnLine Mad 8555](#)
- P. Maheswari v. S. Duraikumar*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8680](#)
- P. Natesan v. Revenue Divisional Officer*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8675](#)
- P. Raja v. Deivasigamani*, (**S. Sounthar**, J.), [2022 SCC OnLine Mad 8566](#)
- P. Raja v. N. Sivagnanam*, (**S. Sounthar**, J.), [2022 SCC OnLine Mad 8565](#)
- P. Rajangam v. Tahsildar, Sivagangai*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8746](#)
- P. Sundar v. Hitesh Kumar Makwana*, (**T. Raja**, A.C.J. and **S. Sounthar**, J.), [2022 SCC OnLine Mad 8579](#)
- P.A. Josseph v. State of T.N.*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8649](#)
- P.G. Dinesh Kumar v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8628](#)
- P.L.E.M. Syed Mohideen Kalanjiam v. District Revenue Officer-cum-Competent Authority*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8750](#)
- Palanisamy v. State*, (**P. Velmurugan**, J.), [2022 SCC OnLine Mad 8581](#)
- Pattammal v. State*, (**P.N. Prakash** and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8690](#)
- Paulsons Beauty & Fashion (P) Ltd. v. Grand Slam Fitness (P) Ltd.*, (**M. Sundar**, J.), [2022 SCC OnLine Mad 8568](#)
- Pavithra R. v. State of T.N.*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8647](#)
- Pawan Integrated solutions v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8659](#)
- Perumal v. State*, (J. Nisha Banu and N. Anand Venkatesh, JJ.), [2022 SCC OnLine Mad 8590](#)
- Pichaipandiammal v. Collector*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8740](#)
- Prasanth v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8597](#)
- Prathap Sanjai Kumar v. Collector*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8742](#)
- Premkumar Nachiappan v. Meenakshi*, (S. Vaidyanathan and C. Saravanan, JJ.), [2022 SCC OnLine Mad 8580](#)
- R. Balanagaiya v. K. Meganathan*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8618](#)
- R. Muthusamy v. P. Gurusamy*, (**S.S. Sundar** and N. Mala, JJ.), [2022 SCC OnLine Mad 8528](#)
- R. Sampathkumar v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8639](#)
- R.K. Raji v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8631](#)
- Raja v. State*, (**P.N. Prakash** and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8689](#)
- Rajasekar Prasad v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8644](#)
- Rajendar Singh v. S.S. Mohanraj*, (**G.K. Ilangiraiyan**, J.), [2022 SCC OnLine Mad 8682](#)
- Ramasamy v. Chinnappillai*, (**T.V. Thamilselvi**, J.), [2022 SCC OnLine Mad 8552](#)
- Rameez Swagath v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8637](#)
- Rameshkumar v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8642](#)
- Rangarajan Narasimhan v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8622](#)
- Ratha v. Kathiresan*, (**B. Pugalendhi**, J.), [2022 SCC OnLine Mad 8543](#)
- Royal Sundaram General Insurance Co. Ltd. v. Minor. D. Kaviya Dharshini*, (**V.M. Velumani** and Sunder Mohan, JJ.), [2022 SCC OnLine Mad 8533](#)
- S. Elumalai v. Durai*, (**Krishnan Ramasamy**, J.), [2022 SCC OnLine Mad 8576](#)

- S. Elumalai v. Durai*, (**Krishnan Ramasamy**, J.), [2022 SCC OnLine Mad 8578](#)
- S. Ilamuhil v. Radhakrishnan Salai*, (**M. Nirmal Kumar**, J.), [2022 SCC OnLine Mad 8658](#)
- S. Jacob v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8641](#)
- S. Kaliyappan v. Saravanavasan*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8572](#)
- S. Karthikeyan v. C.S. Palanisamy*, (**R. Hemalatha**, J.), [2022 SCC OnLine Mad 8558](#)
- S. Kupusamy v. Anees Sekar*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8571](#)
- S. Manjula v. Indian Bank*, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8700](#)
- S. Nagarajan v. B. Ramasamy*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8662](#)
- S. Panneerselvam v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8650](#)
- S. Parimala v. K. Sanmuga Selvakumar*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8632](#)
- S. Purushothaman v. Porkodi*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8633](#)
- S. Ravi v. Union of India*, (**S.S. Sundar** and N. Mala, JJ.), [2022 SCC OnLine Mad 8529](#)
- S. Saravanan v. Collector*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8748](#)
- S. Thanikasalam v. T. Shanthi*, (**P. Velmurugan**, J.), [2022 SCC OnLine Mad 8665](#)
- S. Vinoth Kumar v. State of T.N.*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8640](#)
- S.K. Ramasamy v. Director*, (**R. Vijayakumar**, J.), [2022 SCC OnLine Mad 8713](#)
- Sadasivam v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8615](#)
- Saji Varghese v. M.K. Thomas*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8681](#)
- Sakthivel v. State*, (**P. Velmurugan**, J.), [2022 SCC OnLine Mad 8582](#)
- Sasikumar v. Collector*, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8708](#)
- Satyajith K. Hattangady v. Chettinad Cements Corpn. Ltd.*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8664](#)
- Satyanarayana Padavala v. Thanjavooru Swetha*, (**V.M. Velumani** and Sunder Mohan, JJ.), [2022 SCC OnLine Mad 8536](#)
- Seethapathi v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8611](#)
- Selvaguru v. State*, (**V. Sivagnanam**, J.), [2022 SCC OnLine Mad 8653](#)
- Selvam v. State*, (**M. Nirmal Kumar**, J.), [2022 SCC OnLine Mad 8655](#)
- Selvaraj v. Murugesan*, (**B. Pugalendhi**, J.), [2022 SCC OnLine Mad 8540](#)
- Selvi v. State*, (J. Nisha Banu and N. Anand Venkatesh, JJ.), [2022 SCC OnLine Mad 8591](#)
- Senthilkumar v. State*, (**Sathi Kumar Sukumara Kurup**, J.), [2022 SCC OnLine Mad 8626](#)
- Senthilvelan M. v. Tmt. Ramya Manoharai S.*, (**S. Sounthar**, J.), [2022 SCC OnLine Mad 8546](#)
- Sivakumar v. State*, (**R.N. Manjula**, J.), [2022 SCC OnLine Mad 8656](#)
- Sivanantham v. T.R. Narayanan*, (**G.K. Ilanthiraiyan**, J.), [2022 SCC OnLine Mad 8667](#)
- Sivarajan v. Regional Transport Officer*, (**Mohammed Shaffiq**, J.), [2022 SCC OnLine Mad 8729](#)
- SP. Raja v. Collector*, (**R. Mahadevan** and J. Sathya Narayana Prasad, JJ.), [2022 SCC OnLine Mad 8704](#)
- State v. P. Vedharathinam*, (**K. Murali Shankar**, J.), [2022 SCC OnLine Mad 8586](#)
- Subbaiah v. Tahsildar, Tirunelveli*, (**V. Bhavani Subbaroyan**, J.), [2022 SCC OnLine Mad 8739](#)

Syamala Sundarraaj v. State, (V. Sivagnanam, J.), [2022 SCC OnLine Mad 8643](#)
T. Abbas v. Ayesha, (M. Nirmal Kumar, J.), [2022 SCC OnLine Mad 8636](#)
T. Balakrishnan v. State, (P. Velmurugan, J.), [2022 SCC OnLine Mad 8671](#)
T. Govindaraj v. Collector, (R. Vijayakumar, J.), [2022 SCC OnLine Mad 8712](#)
T. Sanjay Kumar Sharma v. State, (P. Velmurugan, J.), [2022 SCC OnLine Mad 8585](#)
T. Thanaraj v. T.N. STC (Tirunelveli) Ltd., (G.R. Swaminathan, J.), [2022 SCC OnLine Mad 8710](#)
T.N. STC Ltd. v. Manikandan, (P.T. Asha, J.), [2022 SCC OnLine Mad 8535](#)
T.N. STC v. S. Sathyamoorthi, (K. Murali Shankar, J.), [2022 SCC OnLine Mad 8532](#)
T.S. Narendra v. Suseela, (R. Hemalatha, J.), [2022 SCC OnLine Mad 8527](#)
Thanga Palani Kumar v. State, (Sathi Kumar Sukumara Kurup, J.), [2022 SCC OnLine Mad 8595](#)
Tharmakani v. Thoothukudi Corpn., (V. Bhavani Subbaroyan, J.), [2022 SCC OnLine Mad 8736](#)
Thirupathi v. Venkataraman Perumal, (S. Sounthar, J.), [2022 SCC OnLine Mad 8562](#)
V. Banumathi v. State, (V. Sivagnanam, J.), [2022 SCC OnLine Mad 8648](#)
V. Gopal v. State, (V. Sivagnanam, J.), [2022 SCC OnLine Mad 8651](#)
V. Manoharan v. Thulsi Rajkumar, (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 8553](#)
V. Natarajan v. State, (S. Srimathy, J.), [2022 SCC OnLine Mad 8734](#)
V. Palanisamy v. K. Raja, (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 8564](#)
V. Renuka v. State, (P.N. Prakash and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8695](#)
V. Selvarani v. S. Jayaprakash, (G.K. Ianthiraiyan, J.), [2022 SCC OnLine Mad 8670](#)
V. Soniya v. State, (P.N. Prakash and Rmt. Teekaa Raman, JJ.), [2022 SCC OnLine Mad 8692](#)
V. Soundararajan v. V. Rajendran, (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 8550](#)
V. Vasudevan v. T.N. State Marketing Corpn., (Mohammed Shaffiq, J.), [2022 SCC OnLine Mad 8723](#)
V.M. Venkateswaran v. State, (V. Sivagnanam, J.), [2022 SCC OnLine Mad 8652](#)
Vasanta Bhavan Hotels India (P) Ltd. v. Vasantha Bhavan Restaurant, (M. Sundar, J.), [2022 SCC OnLine Mad 8567](#)
Vasdhath R. Krishnan v. T.N. Soft Tennis Assn., (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 8554](#)
Veerabadran v. M. Somu, (B. Pugalendhi, J.), [2022 SCC OnLine Mad 8542](#)
Velugu Dharmayya v. Union of India, (T.V. Thamilselvi, J.), [2022 SCC OnLine Mad 8549](#)
Vidhya Priya v. Senthil Kumar, (P. Velmurugan, J.), [2022 SCC OnLine Mad 8584](#)
Vijai v. State, (G.K. Ianthiraiyan, J.), [2022 SCC OnLine Mad 8683](#)
Vijayan v. State, (Sathi Kumar Sukumara Kurup, J.), [2022 SCC OnLine Mad 8594](#)
Vinitha v. State, (V. Sivagnanam, J.), [2022 SCC OnLine Mad 8645](#)

Meghalaya High Court

Pablo Sangma v. State of Meghalaya, (H.S. Thangkhiew, J.), [2023 SCC OnLine Megh 294](#)
Ranjeng G. Momin v. State of Meghalaya, (H.S. Thangkhiew, J.), [2023 SCC OnLine Megh 293](#)
Shingbirth R. Marak v. State of Meghalaya, (H.S. Thangkhiew, J.), [2023 SCC OnLine Megh 292](#)

Madhya Pradesh High Court

Ashiq Khan v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1661](#)
Bharat Kapoor v. State of M.P., (Deepak Kumar Agarwal, J.), [2023 SCC OnLine MP 1659](#)
Girraj Sharma v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1663](#)
Gopal Singh Rajput v. State of M.P., (Roopesh Chandra Varshney, J.), [2023 SCC OnLine MP 1666](#)
Heera v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1660](#)
Ismail Khan v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1664](#)
Ravindra Singh Chauhan v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1658](#)
Shailu v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1665](#)
Shakti Singh v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1662](#)
Sumira v. Shailendra Singh Tomar, (Rohit Arya and Sanjeev S Kalgaonkar, JJ.), [2023 SCC OnLine MP 1657](#)
Uday Bhan Singh Gurjar v. State of M.P., (Anand Pathak, J.), [2023 SCC OnLine MP 1667](#)

Orissa High Court

Abhisek Pattanaik v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3109](#)
Ajaya Parida v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3140](#)
Ajjhal Logistics (P) Ltd. v. Mahanadi Coalfields Ltd., (R.K. Pattanaik and Sanjay Kumar Mishra, JJ.), [2023 SCC OnLine Ori 3091](#)
Amar Kumar Bhagat v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3128](#)
Amita Behera v. State of Odisha, (K.R. Mohapatra, J.), [2023 SCC OnLine Ori 3096](#)
Arati Infratech (P) Ltd. v. State of Odisha, (B.R. Sarangi and M.S. Raman, JJ.), [2023 SCC OnLine Ori 3094](#)
Ashoka Kumar Panditaray v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3125](#)
B. Mohan Patra v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3130](#)
Barendra Kumar Nayak v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3134](#)
Bharat Prusty v. State of Odisha, (B.R. Sarangi and M.S. Raman, JJ.), [2023 SCC OnLine Ori 3119](#)
Bharat Sanchar Nigam Ltd. v. Ranjan Kumar Maharana, (Arindam Sinha, J.), [2023 SCC OnLine Ori 3142](#)
Bhaskar Chandra Dhal v. Panchayatiraj Department, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 3093](#)
Bhaskar Chandra Mahapatra v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3104](#)
Bijay Kumar Mishra v. State of Odisha, (S. Muralidhar, C.J. and M.S. Raman, J.), [2023 SCC OnLine Ori 3100](#)
Bijay Kumar Sahoo v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3107](#)
Bipin Bihari Das v. Cuttack Municipal Corpn., (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 3146](#)
Chudamani Naik v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3099](#)
Debaraj Pradhan v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3113](#)
Deepak Kumar Behera v. State of Odisha, (B.R. Sarangi and M. S. Raman, JJ.), [2023 SCC OnLine Ori 3089](#)
Dillip Kumar Behera v. State of Odisha, (K.R. Mohapatra, J.), [2023 SCC OnLine Ori 3095](#)

- Ghanashyam Construction v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3121](#)
- Golekha Bihari Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3111](#)
- Harbinder Singh Deengra v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3124](#)
- Harihar Baral v. State of Odisha*, (Arindam Sinha and Sanjay Kumar Mishra, JJ.), [2023 SCC OnLine Ori 3120](#)
- Idish Chandra Bhuyan Mohapatra v. State of Odisha*, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 3097](#)
- Imran Ahmad Siddique v. AO, Bank of Baroda*, (R.K. Pattanaik and Sanjay Kumar Mishra, JJ.), [2023 SCC OnLine Ori 3090](#)
- Jagadish Chandra Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3102](#)
- Kali Prasad Nanda v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3137](#)
- Kalinga Automobiles (P) Ltd. v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3122](#)
- Kalinga Automobiles (P) Ltd. v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3123](#)
- Karunakara Mishra v. State of Odisha*, (K.R. Mohapatra, J.), [2023 SCC OnLine Ori 3143](#)
- Krushna Chandra Nayak v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3131](#)
- Lingaraj Sahoo v. Sri Jagannath Temple*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3138](#)
- M. Padmanabha v. State of Odisha*, (R.K. Pattanaik and Sanjay Kumar Mishra, JJ.), [2023 SCC OnLine Ori 3147](#)
- Mamatamayee Mallik v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3135](#)
- Manjula Agarwal v. State of Odisha*, (Arindam Sinha and Sanjay Kumar Mishra, JJ.), [2023 SCC OnLine Ori 3145](#)
- Manjulata Nayak v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3136](#)
- Nirmala Kumar Dash v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3144](#)
- Pabitra Mohan Sahoo v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3114](#)
- Prabhudayal Agrawal v. Union of India*, (Biswanath Rath, J.), [2023 SCC OnLine Ori 3148](#)
- Pradeep Kumar Kanhar v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3132](#)
- Pramila Rout v. State of Odisha*, (B.R. Sarangi and M.S. Raman, JJ.), [2023 SCC OnLine Ori 3118](#)
- Prasanta Kumar Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3106](#)
- Prasanta Kumar Behera v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3112](#)
- Prativa Muduli v. State of Odisha*, (K.R. Mohapatra, J.), [2023 SCC OnLine Ori 3101](#)
- Pravakar Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3110](#)
- Puspalata Pradhan v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3103](#)
- Rajaballav Sahoo v. State of Orissa*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3092](#)
- Rakesh Mohanty v. State of Odisha*, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3127](#)
- Rohitaswa Nath v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3105](#)

S.K.D Associates v. Hinduja Leyland Finance Ltd., (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3133](#)
Sandhya Celebration v. State of Odisha, (S. Muralidhar, C.J. and G. Satapathy, J.), [2023 SCC OnLine Ori 3141](#)
Sandhyarani Das v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3117](#)
Sanjukta Kumar Pani v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3108](#)
Sarat Chandra Pradhan v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3115](#)
Saroj Kumar Sahoo v. Collector, Jajpur, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 3149](#)
Shiba Mallik v. Collector, Bargarh, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3139](#)
Suraj Kumar Sah v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3126](#)
Suraj Saha v. State of Odisha, (A.K. Mohapatra, J.), [2023 SCC OnLine Ori 3129](#)
Surendra Prasad Shah v. State of Odisha, (R.K. Pattanaik, J.), [2023 SCC OnLine Ori 3098](#)
Tarun Mohanty v. CCT, (B.R. Sarangi and M.S. Raman, JJ.), [2023 SCC OnLine Ori 3088](#)
Tripura Pradhan v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2023 SCC OnLine Ori 3116](#)

Patna High Court

Abdul Malik Ansari v. State of Bihar, (Satyavrat Verma, J.), [2023 SCC OnLine Pat 1799](#)
Abhishek Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 1803](#)
Arun Noniya v. State of Bihar, (Satyavrat Verma, J.), [2023 SCC OnLine Pat 1800](#)
Bhupendra Yadav v. State of Bihar, (Mohit Kumar Shah, J.), [2023 SCC OnLine Pat 1797](#)
Birendra Yadav v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 1807](#)
Harihar Nath Rai v. Most. Devmuni Kuer, (Sunil Dutta Mishra, J.), [2023 SCC OnLine Pat 1794](#)
Lalo Devi v. State of Bihar, (Satyavrat Verma, J.), [2023 SCC OnLine Pat 1801](#)
Mohd. Haider Ali v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 1796](#)
Mohd. Junaid Ansari v. State of Bihar, (Mohit Kumar Shah, J.), [2023 SCC OnLine Pat 1798](#)
Nagendra Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 1802](#)
Raj Kumar Bind v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 1804](#)
Rambabu Mahto v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 1805](#)
Roshan Kumar v. State of Bihar, (Rajesh Kumar Verma, J.), [2023 SCC OnLine Pat 1806](#)
Srikant Singh v. State of Bihar, (Chandra Shekhar Jha, J.), [2023 SCC OnLine Pat 1808](#)
Sunny Kumar Jaiswal v. State of Bihar, (Rajiv Roy, J.), [2023 SCC OnLine Pat 1795](#)
Suresh Sah v. State of Bihar, (Satyavrat Verma, J.), [2023 SCC OnLine Pat 1809](#)
UCO Bank v. Sudha Mishra, (Sunil Dutta Mishra, J.), [2023 SCC OnLine Pat 1793](#)

Punjab and Haryana High Court

Beant Singh v. State of Punjab, (Pankaj Jain, J.), [2023 SCC OnLine P&H 660](#)

Rajasthan High Court

Bablu v. State of Rajasthan, (**Rajendra Prakash Soni**, J.), [2023 SCC OnLine Raj 1063](#)
Geeta Devi v. State, (**Pushpendra Singh Bhati**, J.), [2022 SCC OnLine Raj 3149](#)
Gurjot Singh v. State of Rajasthan, (**Rajendra Prakash Soni**, J.), [2023 SCC OnLine Raj 1064](#)
Laxmi Lal v. State of Rajasthan, (**Rajendra Prakash Soni**, J.), [2023 SCC OnLine Raj 1062](#)
Sukh Lal v. State of Rajasthan, (**Rajendra Prakash Soni**, J.), [2023 SCC OnLine Raj 1065](#)

Telangana High Court

Likki Vishwanath Reddy v. State of Telangana, (**K. Lakshman** and P. Sree Sudha, JJ.), [2023 SCC OnLine TS 1372](#)
Mathukumilli Sri Mani v. Union of India, (**Mummineni Sudheer Kumar**, J.), [2023 SCC OnLine TS 1370](#)
Ryakala Narsimulu Goud v. State of Telangana, (**B. Vijaysen Reddy**, J.), [2023 SCC OnLine TS 1371](#)
Singan Projects Ltd. v. State of Telangana, (**C.V. Bhaskar Reddy**, J.), [2023 SCC OnLine TS 1369](#)

Uttaranchal High Court

Durgesh Kumar v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2023 SCC OnLine Utt 633](#)

Armed Forces Tribunal

A K Das v. Union of India, [2023 SCC OnLine AFT 3713](#)
A.K. Chaudhary v. Union of India, [2023 SCC OnLine AFT 3684](#)
A.K. Pandey v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2793](#)
A.K. Prasad v. Union of India, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2521](#)
Aakash Arora v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2978](#)
Aarti Srivastava v. Union of India, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2970](#)
Abdul Wasim Khan v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2551](#)
Abdul Wasim Khan v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2650](#)
Abhay Datt Tripathi v. Union of India, [2023 SCC OnLine AFT 3594](#)
Abhay Kumar Pandey v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2577](#)
Abhay Kumar Pandey v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3771](#)
Abhijeet Joshi v. Union of India, [2023 SCC OnLine AFT 3204](#)
Abhijit Das v. Union of India, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2216](#)

- Abhijit Das v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2310](#)
- Abhijit Das v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2549](#)
- Abhimanyu Naik v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2697](#)
- Abhinash Chandra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3134](#)
- Abhinash Chandra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3135](#)
- Abhishek Badoni v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2857](#)
- Abhishek Kumar Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3699](#)
- Abhishek Singh v. Union of India*, [2023 SCC OnLine AFT 3177](#)
- Abu Talib Anwar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2971](#)
- Adarsh Pratap Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2625](#)
- Aditya Arun v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2451](#)
- Aditya Arun v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2453](#)
- Aditya Kashyap v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2980](#)
- Aditya Narain Verma v. Union of India*, [2023 SCC OnLine AFT 3037](#)
- Aditya Pratap Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3380](#)
- Ajad Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3587](#)
- Ajad Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3588](#)
- Ajad Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3590](#)
- Ajai Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3254](#)
- Ajay Kumar Awasthi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2717](#)
- Ajay Kumar Sachan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2682](#)
- Ajay Kumar Shrivastava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2563](#)

- Ajay Kumar Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2389](#)
- Ajay Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2313](#)
- Ajay Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2312](#)
- Ajay Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3315](#)
- Ajay Kumar v. Union of India*, [2023 SCC OnLine AFT 3313](#)
- Ajay Singh Chauhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3022](#)
- Ajay Singh Chauhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3023](#)
- Ajay Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3296](#)
- Ajay Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2630](#)
- Ajay Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3294](#)
- Ajeet Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2354](#)
- Ajeet Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3493](#)
- Ajeet Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3491](#)
- Ajeet Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3267](#)
- Ajeet Verma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2982](#)
- Akhalesh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2825](#)
- Akhil George v. Union of India*, [2023 SCC OnLine AFT 2452](#)
- Akhila Nand Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2668](#)
- Akhila Nand Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2951](#)
- Akhilesh Kumar Ojha v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3050](#)
- Akhilesh Kumar Ojha v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3330](#)
- Akhilesh Kumar Tiwari v. Union of India*, [2023 SCC OnLine AFT 3024](#)
- Akhilesh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2711](#)

- Akhilesh Kumar v. Union of India*, [2023 SCC OnLine AFT 3426](#)
- Akhilesh Shukla v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2675](#)
- Alka Bhadauria v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2589](#)
- Alok Kumar Jain v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2919](#)
- Alok Kumar Jain v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3752](#)
- Alopi Shanker Bajpae v. Commandant Rajput Regimental Centre*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3740](#)
- Alopi Shanker Bajpae v. Commandant Rajput Regimental Centre*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3741](#)
- Aman Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3194](#)
- Amar Nath Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2596](#)
- Amar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3402](#)
- Amarjit Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2258](#)
- Amarnath Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2667](#)
- Amarnath Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3092](#)
- Amarwati v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3289](#)
- Ambar Mittal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3215](#)
- Ambiya Khatoon v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3501](#)
- Ambreesh Kumar Dubey v. Union of India*, [2023 SCC OnLine AFT 3180](#)
- Amit Bhardwaj v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3542](#)
- Amit Kumar Bajpai v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2643](#)
- Amit Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3524](#)
- Amit Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2580](#)
- Amlsh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3601](#)

- Amod Kumar Rai v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2529](#)
- Amod Kumar Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2396](#)
- Amod Kumar Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3768](#)
- Amod Kumar Rai v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2394](#)
- Amrendra Kumar Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3670](#)
- Amrendra Kumar Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3671](#)
- Amrendra Kumar Prasad v. Union of India*, [2023 SCC OnLine AFT 3672](#)
- Anal Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2518](#)
- Anand Kishore Singh v. Union of India*, [2023 SCC OnLine AFT 2803](#)
- Anand Kishore Singh v. Union of India*, [2023 SCC OnLine AFT 2918](#)
- Anand Kumar Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3196](#)
- Anand Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2227](#)
- Anand Kumar Tapadar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3002](#)
- Anand Kumar Tapadar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3001](#)
- Anand Kumar Tapadar v. Union of India*, [2023 SCC OnLine AFT 3003](#)
- Ananda Naik v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3320](#)
- Anil Kumar Awasthi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3283](#)
- Anil Kumar Awasthi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3282](#)
- Anil Kumar Dubey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3787](#)
- Anil Kumar Dubey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3473](#)
- Anil Kumar Gautam v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2210](#)
- Anil Kumar Giri v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2281](#)
- Anil Kumar Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2747](#)

- Anil Kumar Ojha v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2480](#)
- Anil Kumar Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2725](#)
- Anil Kumar Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2789](#)
- Anil Kumar Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2872](#)
- Anil Kumar Sharma v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2361](#)
- Anil Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3456](#)
- Anil Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 3058](#)
- Anil Kumar Sood v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2540](#)
- Anil Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2775](#)
- Anil Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3123](#)
- Anil Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3047](#)
- Anil Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2391](#)
- Anil Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2022 SCC OnLine AFT 9807](#)
- Anirudh Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2503](#)
- Anirudh Pandey v. Union of India*, [2023 SCC OnLine AFT 2505](#)
- Anish Ahmed Khan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2983](#)
- Anit Mishra v. Union of India*, [2023 SCC OnLine AFT 2737](#)
- Anita v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3712](#)
- Anjani Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3784](#)
- Ankit Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3774](#)
- Anoop Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3733](#)
- Anshuman Singh Chandel v. Union of India*, [2023 SCC OnLine AFT 2534](#)
- Ansuya Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2758](#)

- Ansuya Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2760](#)
- Anuj Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3367](#)
- Anuj Singh v. Union of India*, [2023 SCC OnLine AFT 2328](#)
- Anurag Shukla v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3681](#)
- Anurag Shukla v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3682](#)
- Anurag Shukla v. Union of India*, [2023 SCC OnLine AFT 3683](#)
- Archana Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3128](#)
- Archana Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3762](#)
- Arun Kumar Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3211](#)
- Arun Kumar Roy v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3101](#)
- Arun Kumar Sasmal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2333](#)
- Arun Kumar Shahi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3480](#)
- Arun Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2856](#)
- Arun Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3303](#)
- Arun Kumar Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3236](#)
- Arun Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3442](#)
- Arun Shukla v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3513](#)
- Arun Suryavanshy v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2355](#)
- Arvind Bhushan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3387](#)
- Arvind Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2607](#)
- Arvind Kumar Tripathi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2443](#)
- Arvind Kumar Tripathi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2861](#)

- Arvind Kumar Tripathi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2927](#)
- Arvind Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2874](#)
- Arvinda Singh v. Union of India*, [2023 SCC OnLine AFT 2212](#)
- Arvinda Singh v. Union of India*, [2023 SCC OnLine AFT 2814](#)
- Aryavir Tomar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2562](#)
- Ash Mohammad Khan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2284](#)
- Asha Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2726](#)
- Asha Ram v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2458](#)
- Asha Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2457](#)
- Asha v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3629](#)
- Asharaf M v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3169](#)
- Ashish Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2833](#)
- Ashish Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3427](#)
- Ashish Kumar Pandey v. Union of India*, [2023 SCC OnLine AFT 3171](#)
- Ashish Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2748](#)
- Ashish Prakash Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2862](#)
- Ashok Kuamr Pachuri v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3293](#)
- Ashok Kumar Kushwaha v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3167](#)
- Ashok Kumar Sharma v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3000](#)
- Ashok Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3574](#)
- Ashok Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3014](#)
- Ashok Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3015](#)
- Ashok Kumar Tiwari v. Union of India*, [2023 SCC OnLine AFT 3465](#)

- Ashok Kumar Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2992](#)
- Ashok Kumar v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3635](#)
- Ashok Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3154](#)
- Ashok Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2659](#)
- Ashutosh Misra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3044](#)
- Ashutosh Misra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3046](#)
- Ashutosh Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2934](#)
- Ashutosh Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3255](#)
- Ashutosh Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3252](#)
- Ashwani Kumar Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2628](#)
- Ashutosh Misra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3049](#)
- Avinash Belwal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2708](#)
- Avinash Belwal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2705](#)
- Avinash Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2777](#)
- Avnish Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3354](#)
- Awadesh Kumar Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2416](#)
- Awadesh Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2224](#)
- Awadh Narain v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2651](#)
- Awadhesh Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3383](#)
- Azad Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3467](#)
- B Ekta Suman Srinivas v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3351](#)
- Babar Sharad Maruti v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2939](#)

- Babban Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2796](#)
- Babban Prasad v. Union of India*, [2023 SCC OnLine AFT 3751](#)
- Bachan Maurya v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3155](#)
- Bachcha Jee Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2917](#)
- Bachcha Lal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2868](#)
- Bagadhi Chandra Shekhar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3040](#)
- Baggu Mahesh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3280](#)
- Bagish Kumar Bajpai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2956](#)
- Bal Chand Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3107](#)
- Bal Krishna Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2673](#)
- Bal Krishna Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3036](#)
- Bala Devi v. Monika Tyagi*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3658](#)
- Balaji Tripathi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2904](#)
- Balwant Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2735](#)
- Banarasi Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3580](#)
- Barun Kumar Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3550](#)
- BasappaGurappaRudrapuri v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3785](#)
- Basav Raj Lamani v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2602](#)
- Bebi Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3598](#)
- Bechan Maurya v. Union of India*, [2023 SCC OnLine AFT 3152](#)
- Beena Dubey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3532](#)
- Beena Dubey v. Union of India*, [2023 SCC OnLine AFT 3531](#)
- Beerendra Pratap Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2798](#)

- Bhaguli Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3539](#)
- Bhagwan Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2709](#)
- Bhaiya Lal Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2473](#)
- Bhanu Pratap Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2547](#)
- Bharat Chand v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3232](#)
- Bharat Chandra Biswas v. Union of India*, [2023 SCC OnLine AFT 3328](#)
- Bharat Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2341](#)
- Bharat Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2842](#)
- Bharat Singh v. Union of India*, [2023 SCC OnLine AFT 2945](#)
- Bhaskar Kalita v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2752](#)
- Bhawan Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3455](#)
- Bhawani Datt Joshi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3569](#)
- Bhawani Datt Joshi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3568](#)
- Bhimjee Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2544](#)
- Bhola Prasad Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2953](#)
- Bhola Prasad v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3324](#)
- Bhola Shankar Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2022 SCC OnLine AFT 9806](#)
- Bhopal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2695](#)
- Bhrigunath Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2740](#)
- Bhubneshwer Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3110](#)
- Bhuneshvari Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3603](#)
- Bhuneshvari Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3604](#)

- Bhupendar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2676](#)
- Bhupendar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3072](#)
- Bhupendra Gavar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2250](#)
- Bhupendra Singh Bhadauria v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3678](#)
- Bhupendra Singh Bhadauria v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3677](#)
- Bhuri Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2692](#)
- Bhuvanesh Kumar Pathak v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2523](#)
- Bidhi Narayan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2579](#)
- Bidhi Narayan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3035](#)
- Bijaypal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2657](#)
- Bikash Kumar Gurung v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3770](#)
- Bimal Kumar Roy v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3299](#)
- Bipin Kumar Varnwal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3369](#)
- Birender Rai v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2615](#)
- Birender Singh Rawat v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2679](#)
- Birendra Kumar Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3430](#)
- Birendra Kumar Patel v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3306](#)
- Birendra Partap Tripathi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2393](#)
- Birendra Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2501](#)
- Birendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2944](#)
- Birendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3424](#)
- Birendra Singh v. Union of India*, [2023 SCC OnLine AFT 3457](#)

- Birendra Upadhyay v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2482](#)
- Biresk Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3098](#)
- Biresk Kumar v. Union of India*, [2023 SCC OnLine AFT 3374](#)
- Birija Bhar Ram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3321](#)
- Birmo Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2631](#)
- Bishambhar Singh Nai v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2315](#)
- Biswas Kumar Gupta v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3515](#)
- Biswas Kumar Gupta v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3516](#)
- BKE Jacob v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2745](#)
- Bodhi Kumari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2851](#)
- Bol Maya Poudel v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2500](#)
- Bolke Vijay Motiram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3010](#)
- Bolke Vijay Motiram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3011](#)
- Brahm Prakash Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3449](#)
- Brahm Prakash Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3452](#)
- Brahma Kumari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2382](#)
- Brajendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3353](#)
- Brij Bhan Singh v. Union of India*, [2023 SCC OnLine AFT 2736](#)
- Brij Bhan Singh v. Union of India*, [2023 SCC OnLine AFT 2821](#)
- Brij Mohan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3576](#)
- Brijendra Singh Bhadauria v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2439](#)
- Brijendra Singh Bhadauria v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2441](#)
- Brijesh Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2497](#)

- Brijesh Kumar Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3053](#)
- Brijesh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2571](#)
- Buddhi Sagar Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2755](#)
- Budhi Lal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3615](#)
- Chanchal Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2367](#)
- Chandan Kumar Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2827](#)
- Chandan Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2588](#)
- Chander Prakash v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2232](#)
- Chandra Bali v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2878](#)
- Chandra Bhan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3471](#)
- Chandra Bhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3356](#)
- Chandra Bhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3358](#)
- Chandra Bhushan Ojha v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3052](#)
- Chandra Deo Ram v. Chief of Army Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2835](#)
- Chandra Kali Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2993](#)
- Chandra Pal Singh Chauhan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3165](#)
- Chandra Prakash v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2897](#)
- Chandra Shekhar Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2766](#)
- Chandra Shekhar Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2514](#)
- Chandrama Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3509](#)
- Chandrawati v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2593](#)
- Chandrawati v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3217](#)

- Charul Verma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2661](#)
- Chauhan Dharmendra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3611](#)
- Chhabi Nath Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3616](#)
- Chintamani Jaiswal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2761](#)
- Chintamani Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2399](#)
- D.R. Beniwal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3446](#)
- Damyanti Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2955](#)
- Damyanti Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2959](#)
- Damyanti Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3028](#)
- Darshan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2962](#)
- Dasharath Mistry v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3237](#)
- Dashartha v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2477](#)
- Daya Shankar Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3033](#)
- Daya Shankar Pandey v. Union of India*, [2023 SCC OnLine AFT 2671](#)
- Deep Narain Shukla v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3016](#)
- Deepak Chandra Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2541](#)
- Deepak Kumar Gupta v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2773](#)
- Deepak Kumar Gupta v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2774](#)
- Deepak Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2986](#)
- Deepak Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3136](#)
- Deepak Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3322](#)
- Deepak Kumar v. Union of India*, [2023 SCC OnLine AFT 2987](#)
- Deepak Kumar v. Union of India*, [2023 SCC OnLine AFT 3318](#)

- Deepak Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2252](#)
- Deo Kumar Singh v. Chief of Army Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2387](#)
- Desh Raj Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2666](#)
- Dev Nath Singh Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3067](#)
- Dev Prakash Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2928](#)
- Dev Raj Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2648](#)
- Dev Raj Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3583](#)
- Dev Raj Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3584](#)
- Devendar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2995](#)
- Devendra Jha v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2824](#)
- Devendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2384](#)
- Devendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2383](#)
- Devi Bhukker v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3208](#)
- Devi Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2965](#)
- Devi Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2967](#)
- Devi Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2968](#)
- DH Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3648](#)
- DH Prasad v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3647](#)
- Dhakne Deepak Babanrao v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3507](#)
- Dhakne Deepak Babanrao v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3505](#)
- Dhan Maya Pun v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2498](#)
- Dhanabalan R v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2706](#)

- Dhananjay Chaubey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3292](#)
- Dhananjay Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3689](#)
- Dhani Ram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3032](#)
- Dhani Ram v. Union of India*, [2023 SCC OnLine AFT 3034](#)
- Dhanoj Kumar Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3779](#)
- Dharam Nath Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3715](#)
- Dharam Nath Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3716](#)
- Dharam Nath Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3714](#)
- Dharm Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3693](#)
- Dharmdeo Chauhan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2780](#)
- Dharmendra Singh Bhadoria v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2288](#)
- Dharmendra Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3114](#)
- Dharmendra Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3115](#)
- Dharmendra Kumar Upadhyay v. Union of India*, [2023 SCC OnLine AFT 2688](#)
- Dharmendra Singh Bhadoria v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2286](#)
- Dharmendra Singh Tomar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2337](#)
- Dharmendra Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2360](#)
- Dheeraj Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3541](#)
- Dheeraj Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3540](#)
- Dhirendra Kumar Singh v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2707](#)
- Dhirendra Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2703](#)
- Dhirendra Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3777](#)

- Dhurvijai Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3096](#)
- Dhurvijai Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3372](#)
- Dilsara Devi Gauchan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2494](#)
- Dinesh Chand Tyagi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2478](#)
- Dinesh Chandra Bastyal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2545](#)
- Dinesh Chandra Gaur v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2886](#)
- Dinesh Kumar Dwivedi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3472](#)
- Dinesh Kumar Dwivedi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3474](#)
- Dinesh Kumar Kushwaha v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3526](#)
- Dinesh Kumar Saxena v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3190](#)
- Dinesh Kumar Saxena v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3192](#)
- Dinesh Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2257](#)
- Dinesh Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2612](#)
- Dinesh Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2614](#)
- Dinesh Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3439](#)
- Dipak Kar v. Chief of Air Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2640](#)
- Dipak Kar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2642](#)
- Diwan Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3191](#)
- Durgawati Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2890](#)
- Durgawati Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3273](#)
- Durgesh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2576](#)
- Durgesh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2654](#)

- Durgesh Kumar v. Union of India*, [2023 SCC OnLine AFT 2656](#)
- Dushyant Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3094](#)
- Dushyant Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2728](#)
- Dushyant Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3220](#)
- Dushyant Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3626](#)
- Dwarika Nath Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3285](#)
- Ekhalaq Ahamad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2937](#)
- Ezajullah Ansari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3100](#)
- Fayaz Khan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2846](#)
- Fayaz Khan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2844](#)
- Gajadhar Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3082](#)
- Gajendra Singh Bhadauria v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2769](#)
- Gajendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2465](#)
- Gajendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2463](#)
- Gajendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3357](#)
- Gajendra Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2597](#)
- Gajendra Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3636](#)
- Ganesh Shanker v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2632](#)
- Gaurav Bhatnagar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2359](#)
- Gaurav Bhatnagar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2363](#)
- Gaurav Saxena v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2984](#)
- Gautam Kumar Deb v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2891](#)

- Geeta Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2704](#)
- Geeta Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2957](#)
- Ghanshyam Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3498](#)
- Ghanshyam v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2515](#)
- Ghewari Ramchandra Ganpati v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3187](#)
- Girish Chandra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3118](#)
- Girish Chandra v. Union of India*, [2023 SCC OnLine AFT 3231](#)
- Gom Jom Ghaleni v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2495](#)
- Gopal Krishna Gokhale v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3124](#)
- Gopal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3608](#)
- Gopal v. Union of India*, [2023 SCC OnLine AFT 3607](#)
- Govind Narayan Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3447](#)
- Govind Pethe v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3360](#)
- Govind Singh Gautam v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3068](#)
- Govind Singh Negi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2517](#)
- Govind Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3241](#)
- Govind Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3243](#)
- Guddi Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3553](#)
- Gunjan Kumar Jha v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2781](#)
- Guptesh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3056](#)
- Gyanendra Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2701](#)
- Gyanendra Madhukar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3746](#)

- Gyaneshwar Prasad Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3625](#)
- Hans Raj Singh Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2246](#)
- Hardat Singh Keswan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3461](#)
- Harendra Vikram Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2716](#)
- Hari Narayan Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2574](#)
- Hari Narayan Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2920](#)
- Hari Narayan Shukla v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3138](#)
- Hari Narayan Shukla v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3141](#)
- Hari Om Babu v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3377](#)
- Hari Pal Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2854](#)
- Hari Prakash v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2940](#)
- Hari Prakash v. Union of India*, [2023 SCC OnLine AFT 2942](#)
- Hari Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3710](#)
- Hari Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3743](#)
- Hari Ram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3257](#)
- Harikeshwar Lal Srivastava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3728](#)
- Hariom Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3373](#)
- Harish Chandra Singh Rautela v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3477](#)
- Harish Chandra Singh Rautela v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3478](#)
- Harish Gangwar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3571](#)
- Harpal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3757](#)
- Haruli Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2584](#)

- Harvinder Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2963](#)
- Harvir Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3451](#)
- Heera Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3413](#)
- Hem Lata v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2469](#)
- Hemant Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2883](#)
- Hemant Kumar v. Union of India*, [2023 SCC OnLine AFT 2991](#)
- Himanshu Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3737](#)
- Himanshu Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3739](#)
- Himanshu Mishra v. Union of India*, [2023 SCC OnLine AFT 3738](#)
- Himant Hothi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3112](#)
- Himant Hothi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3755](#)
- Hira Lal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2604](#)
- Hriday Narayan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2572](#)
- Hridaya Nand Prasad v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3639](#)
- Hridyesh Tiwari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3021](#)
- Hukam Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3361](#)
- Imroz Iqbal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2496](#)
- Inderjeet Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2595](#)
- Inderjeet Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2724](#)
- Indra Kant Jha v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 2349](#)
- Indrajit Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3390](#)
- Indresh Kumar Chaudhari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3549](#)

- Ishwar Prasad v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2811](#)
- J Belwal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3547](#)
- Jagat Chandra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2784](#)
- Jagat Pal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2369](#)
- Jagdish Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2309](#)
- Jageshwar Singh v. Officer In Charge Records Signals*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2900](#)
- Jageshwar Singh v. Officer In Charge, Records Signals*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2236](#)
- Jageshwar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3514](#)
- Jagpal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3205](#)
- Jagpal Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3345](#)
- Jahir Khan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3172](#)
- Jai Kant Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3153](#)
- Jai Kumar Panicker v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2259](#)
- Jai Prakash v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2311](#)
- Jai Prakash v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2684](#)
- Jai prakash v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3239](#)
- Jai Shankar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3786](#)
- Jai Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2511](#)
- Jaipal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3041](#)
- Jairam v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3224](#)
- Jambe Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3111](#)
- James T. v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2865](#)

- Janardan Lal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 2916](#)
- Janki Devi Chhetri v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3656](#)
- Janki Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3602](#)
- Jaswant Jit Kaur v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2405](#)
- Jaswant Jit Kaur v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2404](#)
- Jatinder Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2222](#)
- Jatinder Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3376](#)
- Jawahar Lal Singh v. Chief of Army Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3182](#)
- Jaya Prakash Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2988](#)
- Jaya Prakash v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2502](#)
- Jeetendra Bahadur Singh v. Union of India*, [2023 SCC OnLine AFT 2437](#)
- Jeeva Lal Bhandrari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3405](#)
- Jeewan Chandra Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3179](#)
- Jeewan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3279](#)
- Jiledar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3454](#)
- Jilias Robinson v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2272](#)
- Jit Bahadur Thapa v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3349](#)
- Jitender Pal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2804](#)
- Jitendra Kumar Saroj v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3202](#)
- Jitendra Kumar Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3020](#)
- Jitendra Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3026](#)
- Jitendra Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2566](#)

- Jitendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2870](#)
- Jitendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3613](#)
- Jitendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3614](#)
- Jitendra Singh v. Union of India*, [2023 SCC OnLine AFT 3061](#)
- Jitendra Singh v. Union of India*, [2023 SCC OnLine AFT 3612](#)
- Johar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2877](#)
- Joy Das Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3669](#)
- Kailash Chand v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2347](#)
- Kalash Kumari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3095](#)
- Kalawati v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3297](#)
- Kalawati v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3295](#)
- Kaleshwar Sah v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2601](#)
- Kalicharan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2390](#)
- Kalinder Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2591](#)
- Kalinder Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3213](#)
- Kamal Chandra Das v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2911](#)
- Kamal Dev Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2930](#)
- Kamal Dixit v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2408](#)
- Kamal Dixit v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2407](#)
- Kamal Kant v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3189](#)
- Kamal Kant v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3186](#)
- Kamal Kishor Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3287](#)

- Kamal Kishore Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3291](#)
- Kamal Kumar Omar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3431](#)
- Kamla Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2687](#)
- Kamla Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3193](#)
- Kamla Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2420](#)
- Kamla Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2418](#)
- Kamlesh Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2583](#)
- Kamlesh Kumar Tiwari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3453](#)
- Kamlesh Kumar Varma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3316](#)
- Kamlesh Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2757](#)
- Kamlesh Prasad Tiwari v. Union of India*, [2023 SCC OnLine AFT 3064](#)
- Kamlesh Prasad v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3695](#)
- Kanhaiya Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3624](#)
- Kanhaiya Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2975](#)
- Kanhaiya Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2973](#)
- Kanhalya Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2977](#)
- Kanta Prasad v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3057](#)
- Kanti Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3148](#)
- Kapil Khandelwal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2225](#)
- Kapil Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2875](#)
- Kaptan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2556](#)
- Kaptan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2653](#)

- Karambir Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3429](#)
- Karan Bahadur Basnet v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3272](#)
- Kaushalesh Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2575](#)
- Kedar Prasad Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2813](#)
- Ketaki Ranjan Nath v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3591](#)
- Ketaki Ranjan Nath v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3593](#)
- Khusheel Kumar Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3385](#)
- Khutta Devi v. Union of India*, [2023 SCC OnLine AFT 2531](#)
- Kiran Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3210](#)
- KN Dwivedi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3701](#)
- KN Dwivedi v. Union of India*, [2023 SCC OnLine AFT 3700](#)
- Kollati Kanaka Rao v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2808](#)
- Kollati Kanaka Rao v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2809](#)
- Krishan Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3495](#)
- Krishan Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3497](#)
- Krishna Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3664](#)
- Krishna Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 3665](#)
- Krishna Kumar Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3403](#)
- Krishna Nand v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2586](#)
- Krishna Shankar Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3019](#)
- Krishnapal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3214](#)
- Kuldip Narain Chaturvedi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 2913](#)
- Kumar CS v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2765](#)

- Kumar v. Second Appellate Committee on Pension*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3168](#)
- Kumarul Hossain v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3761](#)
- Kunwar Ambreshwar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2938](#)
- Kunwar Ambreshwar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2943](#)
- Kushi Ram Chamoli v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3133](#)
- KV Gopalakrishna Iyer v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3274](#)
- Lagnesh Mishra v. Union of India*, [2023 SCC OnLine AFT 3660](#)
- Lakhveer Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3230](#)
- Lakshman Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2629](#)
- Lal Babu Tiwari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3759](#)
- Lal Mani Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2380](#)
- Lal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3559](#)
- Lalan Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3417](#)
- Lalit Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3008](#)
- Lalit Mohan Kothiyari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3521](#)
- Lalit Mohan Kothiyari v. Union of India*, [2023 SCC OnLine AFT 3518](#)
- Laxman Saini v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3441](#)
- Laxman Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2880](#)
- Laxman Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2217](#)
- Laxmi Bai v. Union of India*, [2023 SCC OnLine AFT 2649](#)
- Laxmi Kandari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3062](#)
- Laxmi Kant Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3336](#)
- Lekh Maya Gurung v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3544](#)

- Liyakat Ansari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3434](#)
- Lokendra Singh Chauhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3051](#)
- Lokesh Malik v. Chief of the Army Staff*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3581](#)
- Love Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2243](#)
- Madan Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3260](#)
- Madan Pal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2229](#)
- Madan Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3233](#)
- Madappa Hasaraddi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2746](#)
- Madhav Singh v. Union of India*, [2023 SCC OnLine AFT 2430](#)
- Madhusudan Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3445](#)
- Maha Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3533](#)
- Mahabir Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3753](#)
- Mahaveer Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3116](#)
- Mahavir Singh Rawat v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3734](#)
- Mahavir Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2555](#)
- Mahender Kumar Dwivedi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2929](#)
- Mahendra Kumar Jena v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2810](#)
- Mahendra Kumar Kesharwani v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3778](#)
- Mahendra Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3610](#)
- Mahendra Nath Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3258](#)
- Mahendra Pal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3004](#)
- Mahendra Pal Singh v. Union of India*, [2023 SCC OnLine AFT 3005](#)

- Mahendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3178](#)
- Mahensh Chandra Pal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2436](#)
- Mahesh Chandra Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2435](#)
- Mahesh Chandra Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3577](#)
- Mahesh Chandra Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3578](#)
- Mahesh Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3275](#)
- Mahtab Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3238](#)
- Maiyoor Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3725](#)
- Maj. Subhash Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3334](#)
- Malti Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2822](#)
- Mamta Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2287](#)
- Mamta Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2334](#)
- Man Bahadur Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2598](#)
- Man Bahadur Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3090](#)
- Man Bahadur Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3080](#)
- Manendra Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2832](#)
- Manendra Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2859](#)
- Manish Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2542](#)
- Manish Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2712](#)
- Manju Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2801](#)
- Manju Devi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2546](#)
- Manmadhan Nair v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3069](#)

- Manohar Lal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3425](#)
- Manoj Gopal Puranik v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2567](#)
- Manoj Kumar Bhuyan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2358](#)
- Manoj Kumar Bhuyan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2356](#)
- Manoj Kumar Sah v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3144](#)
- Manoj Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2248](#)
- Manoj Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3203](#)
- Manoj Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 2444](#)
- Manoj Kumar Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2592](#)
- Manoj Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2492](#)
- Manoj Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2557](#)
- Manoj Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2558](#)
- Manoj Kumar v. Union of India*, [2023 SCC OnLine AFT 2528](#)
- Manoj Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2353](#)
- Manoj Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3765](#)
- Manpreet Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3557](#)
- Manvendra Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2471](#)
- Manvendra Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2490](#)
- Matgendra Prasad Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2372](#)
- Maya Kumari Chhetri v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2476](#)
- Maya Kumari Chhetri v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2352](#)
- Minhaz Asgar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3184](#)

- Mistar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2718](#)
- Mithilesh Kumar Yadav v. Chief of Air Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3575](#)
- Mithilesh Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2896](#)
- Mithilesh Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3286](#)
- Mithlesh Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3419](#)
- Mithlesh Kumar v. Union of India*, [2023 SCC OnLine AFT 2247](#)
- Mithlesh Prasad Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2276](#)
- Mohan Lal Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3106](#)
- Mohan Lal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3076](#)
- Mohan Lal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3078](#)
- Mohan Lal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2907](#)
- Mohd Yasin v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3687](#)
- Mohd. Adil Hussain v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3305](#)
- Mohd. Adil Hussain v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3301](#)
- Mohd. Anwaruzzaman Khan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2466](#)
- Mohd. Islam Ansari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2624](#)
- Mohd. Meraj Khan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2585](#)
- Mohd. Mumtaj Alam v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3534](#)
- Mohd. Nurulhoda Ansari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2779](#)
- Mohd. Rashid v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2329](#)
- Mohd. Rashid v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2331](#)
- Mohd. Saleem v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3619](#)

- Mohd. Saleem v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3620](#)
- Mohd. Saleem v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3582](#)
- Mohd. Shahab Alam v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2594](#)
- Mohd. Soharab v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2218](#)
- Mohd. Yasin v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3662](#)
- Mohit Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2985](#)
- Monghyri Lal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3511](#)
- Mritunjay Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2828](#)
- Mudit Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3131](#)
- Mudit Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3132](#)
- Mukesh Baboo v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2351](#)
- Mukesh Baboo v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3281](#)
- Mukesh Kumar Tewari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2889](#)
- Mukesh Kumar v. Union of India*, [2023 SCC OnLine AFT 2831](#)
- Mukesh Kumar v. Union of India*, [2023 SCC OnLine AFT 3157](#)
- Mukesh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3218](#)
- Mukesh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2255](#)
- Mukul Singhal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3444](#)
- Mundhe Vishnu Ananda v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2219](#)
- Mundhe Vishnu Ananda v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2289](#)
- Munesh Kumar v. Second Appellate Committee on Pension*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3166](#)
- Munna Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2696](#)

- Munna Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3063](#)
- Munna Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3342](#)
- Munnalal v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3638](#)
- Munni Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3537](#)
- Munni Lal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3659](#)
- Murare Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2345](#)
- Murari Kumar Nayak v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3085](#)
- MV Karunagaran v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3463](#)
- Nab Kishore Nayak v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3460](#)
- Nagendra Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3104](#)
- Nagendra Prasad Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2762](#)
- Nagendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3242](#)
- Nagesh Kumar Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3378](#)
- Nand Lal Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3436](#)
- Nandlal Singh Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3388](#)
- Nar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3126](#)
- Narayan Dixit v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2613](#)
- Narayan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2499](#)
- Narendra Kumar Rana v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3736](#)
- Narendra Kumar Rana v. Union of India*, [2023 SCC OnLine AFT 3735](#)
- Narendra Nath Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2260](#)
- Narendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2871](#)

- Narendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3251](#)
- Narendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2269](#)
- Naresh Kumar Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2618](#)
- Naresh Kumar Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2674](#)
- Naresh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2790](#)
- Naseem Jahan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3694](#)
- Nathu Lal Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2379](#)
- Naval Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2530](#)
- Navin Chandra Tewari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3522](#)
- Navin Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3386](#)
- Nawab Singh Bharangar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2554](#)
- Neelkanth Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2306](#)
- Neerpal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3031](#)
- Neerpal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3030](#)
- Neha Akhoon v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2961](#)
- Neha Akhoon v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2964](#)
- Netrapal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3696](#)
- NidhikantDhyani v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2468](#)
- NidhikantDhyani v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3113](#)
- Nigam Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2022 SCC OnLine AFT 9808](#)
- Niraj Nayan Bajpayee v. Union of India*, [2023 SCC OnLine AFT 2526](#)
- Nirbhay Bux Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2660](#)

- Nirbhay Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2830](#)
- Nirmal Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2864](#)
- Nisha Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2211](#)
- Nisha Devi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3432](#)
- Nishant Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2620](#)
- Nitendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2791](#)
- Niyaz Ahmad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2950](#)
- Noor Saba v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3500](#)
- Om Prabha Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3462](#)
- Om Prakash Ojha v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3288](#)
- Om Prakash v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2610](#)
- Omwati Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3585](#)
- Onkar Prasad Pattnaik v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3421](#)
- Onkar Singh Lahkoidya v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2783](#)
- P.P. Naidu v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3621](#)
- Padmaker Prasad Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2234](#)
- Padmaker Prasad Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2235](#)
- Palav Vithoba Kashiram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2242](#)
- Pandu Kumar Reddy v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2693](#)
- Pandu Kumar Reddy v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3109](#)
- Pankaj Kumar Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2858](#)
- Pankaj Kumar Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2979](#)

- Pankaj Kumar Triwedi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2739](#)
- Pankaj Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2570](#)
- Pankaj Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2855](#)
- Pappu Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3717](#)
- Param Pal Singh Dhillon v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2271](#)
- Paras Nath Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3245](#)
- Paras Nath Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3246](#)
- Paras Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3623](#)
- Parbati v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2812](#)
- Parijat Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2719](#)
- Parijat Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2722](#)
- Parsun Kanti Goswami v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2321](#)
- Parsun Kanti Goswami v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2323](#)
- Parsun Kanti Goswami v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2414](#)
- Parsun Kanti Goswami v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2415](#)
- Parsun Kanti Goswami v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2417](#)
- Parsun Kanti Goswami v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2419](#)
- Parul Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2782](#)
- Patve Mohasin S.K. Salim v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3340](#)
- Pavan Kumar Sahu v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2568](#)
- Pavan Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3099](#)
- Pavan Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3317](#)

- Pawan Chandra Bhatt v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2639](#)
- Pawan Chandra Bhatt v. Union of India*, [2023 SCC OnLine AFT 3622](#)
- Pawan Kumar Kharwar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3641](#)
- Pawan Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3420](#)
- Pawan Negi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2741](#)
- Pawar Sandeep Shivaji v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2516](#)
- Pawar Satish Popat v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2867](#)
- Periyanna Arunachalam v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2727](#)
- Periyanna Arunachalam v. Union of India*, [2023 SCC OnLine AFT 2730](#)
- Persadi Lal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3686](#)
- Peter Carl Francis D' Souza v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3663](#)
- Phool Chand v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3435](#)
- Phool Kumari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3536](#)
- Phulmaya Lamichhane v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3122](#)
- Pin Maya Kumal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3617](#)
- Pitamber Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3769](#)
- Piush Kant v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2507](#)
- Piush Kant v. Union of India*, [2023 SCC OnLine AFT 2510](#)
- Poonam Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2669](#)
- Poonam Srivastava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3727](#)
- PP Naidu v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3117](#)
- Prabhaker Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2292](#)
- Prabhat Chaturvedi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2997](#)

- Prabhat Chaturvedi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2999](#)
- Prabhat Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2262](#)
- Prabhat Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2263](#)
- Prabhu Nath Tiwari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3407](#)
- Pradeep Kumar Sharma v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3632](#)
- Pradeep Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3029](#)
- Pradeep Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3767](#)
- Pradeep Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2365](#)
- Pradeep Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2456](#)
- Pradeep Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2658](#)
- Pradeep Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2744](#)
- Pradeep Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2256](#)
- Pradeep Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2912](#)
- Pradip Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3181](#)
- Praduman Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3139](#)
- Praduman Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 3143](#)
- Pradyumn Pathak v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2638](#)
- Pradyumn Pathak v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2641](#)
- Pradyumn Pathak v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2888](#)
- Prahlad Ram Meena v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2732](#)
- Prakash Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2421](#)
- Pramesh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2403](#)

- Pramod Kumar Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3691](#)
- Pramod Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2314](#)
- Pramod Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3371](#)
- Pramod Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2569](#)
- Pramod Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2573](#)
- Pramod Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2646](#)
- Pramod Singh Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3225](#)
- Pramod Singh Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2949](#)
- Pramod Singh Yadav v. Union of India*, [2023 SCC OnLine AFT 2239](#)
- Pramod Yadav v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3634](#)
- Pramod Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2277](#)
- Prasanth M Kurup v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3175](#)
- Prasanth M Kurup v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3176](#)
- Prashant Kumar Prikshit v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2445](#)
- Prathvi Pal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2432](#)
- Pratibha Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2776](#)
- Pravat Kumar Swain v. Union of India*, [2023 SCC OnLine AFT 3207](#)
- Praveen Kumar Raghav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3331](#)
- Praveen Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3749](#)
- Praveen Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2520](#)
- Pravin Kumar Chauhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2440](#)
- Pravin Kumar Chauhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3592](#)

- Pravin Kumar v. Chief of Army Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3561](#)
- Prayag Datt v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3586](#)
- Preeti Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2398](#)
- Prem Bati v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3256](#)
- Prem Bati v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3404](#)
- Prem Sagar Tiwari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2484](#)
- Prem Sagar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2702](#)
- Prem Shankar Kushwaha v. Union of India*, [2023 SCC OnLine AFT 3199](#)
- Prem Shanker Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2564](#)
- Prem Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3347](#)
- Prem Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3348](#)
- Prem Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3352](#)
- Prit Paul v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2794](#)
- Priya Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2837](#)
- Priyanka Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3125](#)
- Puran Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2710](#)
- Puran Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2981](#)
- Pushkar Saluja v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3763](#)
- Pushpa Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2368](#)
- Pyar Chand v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3382](#)
- R Shridhar v. Union of India*, [2023 SCC OnLine AFT 2450](#)
- R.A. Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3688](#)

- R.D. Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3643](#)
- R.N. Mishra v. Chief of Air Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3666](#)
- R.N. Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3667](#)
- Rabindra Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2461](#)
- Rabindra Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2459](#)
- Radhamonyamma KS v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3259](#)
- Radhe Shyam Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2425](#)
- Radhe Shyam Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2423](#)
- Radhe Shyam Rai v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3772](#)
- Radhey Krishna v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3197](#)
- Radhey Shyam Upadhyaya v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2908](#)
- Radhey Shyam Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3748](#)
- Radhey Shyam v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2274](#)
- Raeesul Hasan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2797](#)
- Raghu Raj Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2587](#)
- Raghuraj Singh v. Union of India*, [2023 SCC OnLine AFT 2249](#)
- Raghuvendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3059](#)
- Rahul Banshwar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3327](#)
- Rahul Bhagour v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2340](#)
- Rahul Dev v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3120](#)
- Rahul Kumar Tyagi v. Union of India*, [2023 SCC OnLine AFT 2924](#)
- Rahul Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2694](#)

- Raj Dew Pathak v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3355](#)
- Raj Kanwar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3013](#)
- Raj Kumar Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3266](#)
- Raj Kumar Upadhyay v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3038](#)
- Raj Kumar Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2644](#)
- Raj Kumar Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2550](#)
- Raj Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3079](#)
- Raj Nath Tiwari v. Record Officer, AMC*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2729](#)
- Raj Rani v. Union of India*, [2023 SCC OnLine AFT 3558](#)
- Raj Rani v. Union of India*, [2023 SCC OnLine AFT 3560](#)
- Rajbeer Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2431](#)
- Rajbir Singh v. Union of India*, [2023 SCC OnLine AFT 3161](#)
- Rajbir Singh v. Union of India*, [2023 SCC OnLine AFT 3164](#)
- Rajeev Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 3027](#)
- Rajeev Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3489](#)
- Rajeev Moitra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2893](#)
- Rajeev Prasad Gupta v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3108](#)
- Rajeev Singh Rathore v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3119](#)
- Rajender Prasad Dubey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3370](#)
- Rajendra Bahadur v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3048](#)
- Rajendra Bhagat v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2818](#)
- Rajendra Chauhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2410](#)
- Rajendra Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2535](#)
- Rajendra Pal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3503](#)

- Rajendra Prasad Agnihotri v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3479](#)
- Rajendra Prasad Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2847](#)
- Rajendra Prasad Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2848](#)
- Rajendra Prasad Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2690](#)
- Rajendra Prasad Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3776](#)
- Rajendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3650](#)
- Rajendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3198](#)
- Rajendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3649](#)
- Rajesh Isser v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2481](#)
- Rajesh Kumar Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3129](#)
- Rajesh Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3756](#)
- Rajesh Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3102](#)
- Rajesh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2969](#)
- Rajesh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3538](#)
- Rajesh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2876](#)
- Rajesh Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2533](#)
- Rajesh Kumar v. Union of India*, [2023 SCC OnLine AFT 2233](#)
- Rajesh Srivastava v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2947](#)
- Rajeshwar Ram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3654](#)
- Rajeshwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3007](#)
- Rajeshwari v. Union of India*, [2023 SCC OnLine AFT 3006](#)
- Raji Hasan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2330](#)

- Rajinder Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2280](#)
- Rajiv Bhardwaj v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3264](#)
- Rajiv Bhardwaj v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3261](#)
- Rajiv Bhatia v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3409](#)
- Rajiv Giri v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3565](#)
- Rajiv Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2464](#)
- Rajiv Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2467](#)
- Rajiv Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3278](#)
- Rajive Kumar Saxena v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3609](#)
- Rajmani Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3563](#)
- Raju J Akkatangerhal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2853](#)
- Rajveer Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3440](#)
- Rajveer Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3253](#)
- Rakesh Chandra Jain v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2792](#)
- Rakesh Chandra Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2840](#)
- Rakesh Kumar Bhatia v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2240](#)
- Rakesh Kumar Dikshit v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3406](#)
- Rakesh Kumar Dikshit v. Union of India*, [2023 SCC OnLine AFT 3408](#)
- Rakesh Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2621](#)
- Rakesh Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2698](#)
- Rakesh Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2336](#)
- Rakesh Kumar Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3685](#)

- Rakesh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3121](#)
- Rakesh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2817](#)
- Rakesh Ranjan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2941](#)
- Rakshpal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3055](#)
- Ram Asheesh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3084](#)
- Ram Ashish Vishwakarma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3573](#)
- Ram Asrey Gupta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3412](#)
- Ram Autar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3554](#)
- Ram Autar Yadava v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3394](#)
- Ram Autar Yadava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3398](#)
- Ram Autar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3304](#)
- Ram Babu Pal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2590](#)
- Ram Babu v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3510](#)
- Ram Bachan Singh Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2316](#)
- Ram Bhajan Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 2905](#)
- Ram Bhawan Dubey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3087](#)
- Ram Bilas v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3045](#)
- Ram Chander v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3073](#)
- Ram Chander v. Union of India*, [2023 SCC OnLine AFT 2685](#)
- Ram Chandra Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2318](#)
- Ram Chandra Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2895](#)
- Ram Deo Pal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3396](#)

- Ram Gopal Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3483](#)
- Ram Gopal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2869](#)
- Ram Kar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2422](#)
- Ram Kar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2424](#)
- Ram Kishore Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3228](#)
- Ram Kripal Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3589](#)
- Ram Kripal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2713](#)
- Ram Krishna Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2786](#)
- Ram Krishna Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3142](#)
- Ram Krishna Singh v. Union of India*, [2023 SCC OnLine AFT 3140](#)
- Ram Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3764](#)
- Ram Kumar Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2392](#)
- Ram Kuwar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2214](#)
- Ram Laut Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3466](#)
- Ram Maya Ghale v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2273](#)
- Ram Moorat Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2882](#)
- Ram Murti v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3788](#)
- Ram Murti v. Union of India*, [2023 SCC OnLine AFT 3548](#)
- Ram Narayan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2894](#)
- Ram Naresh Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2800](#)
- Ram Naresh Singh v. Union of India*, [2023 SCC OnLine AFT 2251](#)
- Ram Nath Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2374](#)
- Ram Nath Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2375](#)

- Ram Nath Singh v. Union of India*, [2023 SCC OnLine AFT 2806](#)
- Ram Niwas Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2902](#)
- Ram Otar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2663](#)
- Ram Otar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2925](#)
- Ram Pal Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3773](#)
- Ram Pal Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2226](#)
- Ram Pal Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2815](#)
- Ram Pal Singh v. Union of India*, [2023 SCC OnLine AFT 2686](#)
- Ram Pal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2617](#)
- Ram Prabesh Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2836](#)
- Ram Prabesh Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2935](#)
- Ram Prabesh Yadav v. Union of India*, [2023 SCC OnLine AFT 2932](#)
- Ram Prakash Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3780](#)
- Ram Prakash Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2884](#)
- Ram Prakash Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2887](#)
- Ram Prakash Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2892](#)
- Ram Prakash Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2903](#)
- Ram Prakash v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2636](#)
- Ram Prasad Ahirwar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3127](#)
- Ram Prasad Pal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2960](#)
- Ram Pravesh Kumar Yadava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3381](#)
- Ram Prawesh Prasad v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2998](#)
- Ram Ratan Lal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3265](#)

- Ram Samujh Yadava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2834](#)
- Ram Sarup v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3448](#)
- Ram Shankar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3065](#)
- Ram Sharan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2826](#)
- Ram Singh v. Second Appellate Committee on Pension*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3137](#)
- Ram Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2228](#)
- Ram Soorat Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2299](#)
- Ram Surat Baitha v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2772](#)
- Ram Suresh Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3249](#)
- Ram Yatan Ram v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2807](#)
- Rama Shankar Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3703](#)
- Rama Shankar Rai v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3704](#)
- Rama Shankar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2922](#)
- Ramadhar Saroj v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3332](#)
- Ramadhar Saroj v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3329](#)
- Ramadhar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3468](#)
- Ramadhar Singh v. Union of India*, [2023 SCC OnLine AFT 3470](#)
- Ramakant Upadhyay v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3156](#)
- Ramakant v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2923](#)
- Raman Sahu v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2317](#)
- Raman Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2785](#)
- Ramanand Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3399](#)

- Ramashankar Ram v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3724](#)
- Rambali v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3721](#)
- Rambali v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3723](#)
- Rambali v. Union of India*, [2023 SCC OnLine AFT 3722](#)
- Ramesh C v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2767](#)
- Ramesh Chandra Dixit v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2294](#)
- Ramesh Chandra Dixit v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3506](#)
- Ramesh Chandra Dixit v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3508](#)
- Ramesh Chandra Prajapati v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3276](#)
- Ramesh Chandra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2756](#)
- Ramesh Kumar Dhaka v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3039](#)
- Ramesh Kumar Dhaka v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3093](#)
- Ramesh Kumar Dhaka v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3783](#)
- Ramesh Kumar Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2881](#)
- Ramesh Kumar v. Chief of Air Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2426](#)
- Ramesh Singh Chauhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3552](#)
- Ramesh Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2513](#)
- Ramesh Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3307](#)
- Ramlakhan Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2491](#)
- Ramvir Singh v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2901](#)
- Ramvir Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2560](#)
- Randhir Kumar v. Chief of the Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2438](#)

- Randhir Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3416](#)
- Ranjeet Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2275](#)
- Ranjeet Singh Thakur v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2816](#)
- Ranvir Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2543](#)
- Ranvir Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3277](#)
- Rashid Ali v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3418](#)
- Rashpal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2720](#)
- Ratan Kumar Dwivedi v. Union of India*, [2023 SCC OnLine AFT 2307](#)
- Ratan Mathur v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2278](#)
- Ratnamani Sahu v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3567](#)
- Rattan Mani v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2700](#)
- Ravendra Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2291](#)
- Ravi Bhushan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2691](#)
- Ravi Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3551](#)
- Ravi Shankar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3368](#)
- Ravi Shankar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3745](#)
- Ravi Sharan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3248](#)
- Ravi Sharan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3250](#)
- Ravinder Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2537](#)
- Ravinder Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3145](#)
- Ravinder Singh v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2582](#)
- Ravindra Nath Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3692](#)

- Ravindra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2819](#)
- Ravindra Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3555](#)
- RBS Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3690](#)
- RD Tripathi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3642](#)
- Rekha v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3201](#)
- Rewadhar Chandola v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3060](#)
- Rewadhar Chandola v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3754](#)
- Rinku Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3673](#)
- Rinku Yadav v. Union of India*, [2023 SCC OnLine AFT 3674](#)
- Rishi Kumar Sharma v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3726](#)
- Ritesh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2485](#)
- Ritesh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3502](#)
- Ritesh Pant v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3651](#)
- Ritu Bakshi v. Union of India*, [2023 SCC OnLine AFT 3216](#)
- RK Kashyap v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2714](#)
- Roby Kunjumon v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2519](#)
- Roby Kunjumon v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2548](#)
- Rohit Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2994](#)
- Rohit Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2820](#)
- Rohit Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2823](#)
- Rohit Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2787](#)
- Rohit Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3705](#)

- Rohitash Gurjar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2829](#)
- Rohitaswa Verma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2645](#)
- Roop Chand Kuril v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2699](#)
- Roop Lal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3359](#)
- Roop Narayan Mishra v. Union of India*, [2023 SCC OnLine AFT 3077](#)
- Roopa Singh Teveotia v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3290](#)
- Rupa Kumari Thapa v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2433](#)
- Rupesh Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3158](#)
- S P Dubey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3708](#)
- Sabyasachi Kundu v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2475](#)
- Sabyasachi Kundu v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2373](#)
- Sachida Nand Shukla v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3391](#)
- Sadhana Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2606](#)
- Sadhna Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3718](#)
- Sadhna Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2253](#)
- Sadhna Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2254](#)
- Sagir Ahmed v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2990](#)
- Sahadev Das v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3766](#)
- Salil Bhatnagar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3428](#)
- Salim Ahmad v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3384](#)
- Sameer Bhadauria v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3174](#)
- Samser Ali v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2849](#)

- Sandeep Bhatnagar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2715](#)
- Sandeep Kumar Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2371](#)
- Sandeep Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3519](#)
- Sandeep Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3520](#)
- Sandeep Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2532](#)
- Sandeep Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3054](#)
- Sandeep Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3234](#)
- Sandeep Kumar v. Union of India*, [2023 SCC OnLine AFT 2561](#)
- Sandip Kumar Das v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2283](#)
- Sandip Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3775](#)
- Sanjai Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3326](#)
- Sanjay Kumar Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2605](#)
- Sanjay Kumar Sharma v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2335](#)
- Sanjay Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3492](#)
- Sanjay Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2377](#)
- Sanjay Kumar Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3362](#)
- Sanjay Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2954](#)
- Sanjay Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3668](#)
- Sanjay Mishra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3222](#)
- Sanjay Singh Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2343](#)
- Sanjeev Agnihotri v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2936](#)
- Sanjeev Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3562](#)

- Sanjeev Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3319](#)
- Sanjiv Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3009](#)
- Sanjoy Samanta v. Union of India*, [2023 SCC OnLine AFT 2454](#)
- Sanni Raj v. Union of India*, [2023 SCC OnLine AFT 3206](#)
- Sanoj S v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2734](#)
- Sant Ram Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2974](#)
- Sant Ram Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2976](#)
- Sant Ram Sharma v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2972](#)
- Sant Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2633](#)
- Sant Ram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2266](#)
- Sant Ram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3269](#)
- Santosh Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2678](#)
- Santosh Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2860](#)
- Santosh Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3262](#)
- Santosh Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 2873](#)
- Santosh Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 3212](#)
- Santosh Kumar Vishwakarma v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3628](#)
- Santosh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3596](#)
- Santosh Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3782](#)
- Santosh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2230](#)
- Santosh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2753](#)
- Santosh Kumar v. Union of India*, [2023 SCC OnLine AFT 2750](#)
- Sarabjeet Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3350](#)
- Sarjeet Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2539](#)

- Sarvesh Kumar Bajpai v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2350](#)
- Sarvesh Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3270](#)
- Sarvesh Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2723](#)
- Sarvesh Kumar Yadava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2385](#)
- Sarwan Kumar v. Chief of Air Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2538](#)
- Satendra Singh Pal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2931](#)
- Satendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3147](#)
- Satish Kumar Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3512](#)
- Satish Kumar Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3389](#)
- Satish Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3485](#)
- Satish Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3487](#)
- Satish Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3730](#)
- Satish Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3732](#)
- Satish Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3750](#)
- Satish Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2764](#)
- Satish Kumar v. Union of India*, [2023 SCC OnLine AFT 3731](#)
- Satya Dev Verma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3564](#)
- Satya Dev Verma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3566](#)
- Satya Pal Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3572](#)
- Satya Prakash Tiwari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3760](#)
- Satyaban Sahoo v. Union of India*, [2023 SCC OnLine AFT 2448](#)
- Satyaroop v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2238](#)

- Satyavir Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2885](#)
- Satyendra Kumar Chauhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2413](#)
- Satyendra Narayan Dubey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2743](#)
- Satyendra Narayan Dubey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3556](#)
- Satyendra Pratap Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2731](#)
- Satyendra Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3781](#)
- Satyendra Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3209](#)
- Satyendra Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3679](#)
- Satyendra Tripathi v. Union of India*, [2023 SCC OnLine AFT 3680](#)
- Saurabh Shukla v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2926](#)
- Saurav Jagnani v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2406](#)
- Saurav Jagnani v. Union of India*, [2023 SCC OnLine AFT 2409](#)
- Sawant Shankar Pandurang v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2866](#)
- Sayed Sahid Ali v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2486](#)
- Seema Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2442](#)
- Selina John v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2946](#)
- Shachche Lal Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3392](#)
- Shaheen Bano v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2522](#)
- Shaik Jahed Ali v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3097](#)
- Shaik Meera v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2297](#)
- Shaik Shabber v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2301](#)
- Shail Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3411](#)

- Shailendra Chahar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2326](#)
- Shalini Toppo v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3523](#)
- Shambhu Sharan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3185](#)
- Shankar Dutt Bhatt v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2635](#)
- Shankar Ingali v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2553](#)
- Sharad Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2662](#)
- Sharafat Minya v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2850](#)
- Sharda Devi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3646](#)
- Shashi Bhushan Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2245](#)
- Shashi Kant Chaturvedi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3655](#)
- Shashi Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2996](#)
- Shashi Mohan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2647](#)
- Shashidhar Sharan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2493](#)
- Shekh Istak v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2958](#)
- Sheo Khelawan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3379](#)
- Sheo Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3017](#)
- Sheo Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3018](#)
- Sheo Pratap Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3599](#)
- Sheo Sagar Singh Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3450](#)
- Shiv Bhawan Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2754](#)
- Shiv Chand Singh Chauhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2295](#)
- Shiv Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2841](#)

- Shiv Kumari Singh v. Shikshit Lal Srivastava*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2489](#)
- Shiv Kumari Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2470](#)
- Shiv Kumari Singh v. Union of India*, [2023 SCC OnLine AFT 2472](#)
- Shiv Narayan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3188](#)
- Shiv Raj Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3597](#)
- Shiv Raj Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3600](#)
- Shiv Shakti Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3488](#)
- Shrawan Kumar Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3422](#)
- Shriram v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2267](#)
- Shubham Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2221](#)
- Shushil Kumar Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3091](#)
- Shushil Kumar Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3086](#)
- Shwet Ban Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3365](#)
- Shyam Babu v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3709](#)
- Shyam Ji Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2290](#)
- Shyam Pal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3414](#)
- Shyam Prakash Srivastava v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3159](#)
- Shyam Prakash Srivastava v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3160](#)
- Shyambir Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2559](#)
- Sidh Nath Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3284](#)
- Singh Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3183](#)
- Sinhasan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2322](#)

- Sinhasan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2324](#)
- Siva Rani v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3698](#)
- SK Dhawan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3464](#)
- SK Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3525](#)
- Sk. Ibrahim v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2733](#)
- Sk. Ibrahim v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3221](#)
- Sohan Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3438](#)
- Somdatt Awasthi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3323](#)
- Somdatt Awasthi v. Union of India*, [2023 SCC OnLine AFT 3325](#)
- Sonam Tiwari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2634](#)
- Soni Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2386](#)
- Sonil v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3229](#)
- Sonveer v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3397](#)
- Sriram Pandey v. Ministry of Defence*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3339](#)
- Subhas Chandra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3496](#)
- Subhash Chandra Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3300](#)
- Subhash Chandra Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2966](#)
- Subhash Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 2504](#)
- Subodh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3535](#)
- Subrat Kumar Pal v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2770](#)
- Sudhakar Shukla v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2401](#)
- Sudhakar Shukla v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3627](#)

- Sudhakar Singh v. Chief of Army Staff*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3346](#)
- Sudhir Kumar Tripathi v. Union of India*, [2023 SCC OnLine AFT 3606](#)
- Sudhir Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3343](#)
- Sudish Prasad Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3268](#)
- Sugandhi Giri v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2795](#)
- Sujay Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2771](#)
- Sujeet Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3528](#)
- Sujeet Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3530](#)
- Sukh Veer Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3579](#)
- Sukhendra Singh Rathore v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2952](#)
- Sukhvir Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2751](#)
- Sukhwant Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2220](#)
- Sukhwant Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2332](#)
- Sukhwant Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2565](#)
- Sulkhan Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3697](#)
- Suman Devi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3314](#)
- Suman Shahi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2681](#)
- Suman Shahi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3247](#)
- Suman v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2479](#)
- Sumer Singh v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2838](#)
- Sumit Datta v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3163](#)
- Sundari Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3223](#)

- Sunder Lal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3244](#)
- Suneel Kumar Shakya v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3366](#)
- Sunil Dutt v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2213](#)
- Sunil Kumar Gupta v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2802](#)
- Sunil Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2839](#)
- Sunita Devi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3089](#)
- Sunita Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2578](#)
- Sunita v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2366](#)
- Sur Sari Charan Mishra v. Union of India*, [2023 SCC OnLine AFT 2759](#)
- Sur Sari Charan Mishra v. Union of India*, [2023 SCC OnLine AFT 2898](#)
- Suraj Kumar Verma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3605](#)
- Suraj S v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2670](#)
- Surander Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3393](#)
- Surender Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2536](#)
- Surender Kumar Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3595](#)
- Surendra Kumar Dubey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2948](#)
- Surendra Kumar Rai v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3333](#)
- Surendra Kumar Srivastava v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2915](#)
- Surendra Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2462](#)
- Surendra Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2616](#)
- Surendra Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3729](#)
- Surendra Nath Chaturvedi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2599](#)

- Surendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2637](#)
- Suresh Chand Chauhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2237](#)
- Suresh Chand Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2879](#)
- Suresh Chandra Dwivedi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3363](#)
- Suresh Chandra Dwivedi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3364](#)
- Suresh Chandra Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3341](#)
- Suresh Chandra Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3344](#)
- Suresh Chandra v. Union of India*, [2023 SCC OnLine AFT 3661](#)
- Suresh Kumar Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3504](#)
- Suresh Kumar Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2672](#)
- Suresh Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2921](#)
- Suresh Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3443](#)
- Suresh Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3219](#)
- Suresh Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3263](#)
- Suresh Prasad v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2506](#)
- Suresh Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2933](#)
- Suresh Pratap Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3302](#)
- Suresh Shirahatti v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3375](#)
- Suresh Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3271](#)
- Sureshwari Prasad Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3338](#)
- Surya Bhan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2581](#)
- Surya Bhan Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3075](#)

- Surya Deo Yadav v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3630](#)
- Surya Prakash Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3433](#)
- Suryabhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3088](#)
- Suryakant Srivastava v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3486](#)
- Sushil Bajpai v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2603](#)
- Sushil Kumar Joshi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3469](#)
- Sushil Kumar Rangawa v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3706](#)
- Sushil Kumar Rangawa v. Union of India*, [2023 SCC OnLine AFT 3707](#)
- Sushil Kumar Tripathi v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3083](#)
- Sushil Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3025](#)
- Sushil Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3308](#)
- Sushil Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3311](#)
- Sushil Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3410](#)
- Sushma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2447](#)
- Swamy Nath v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2608](#)
- Swamy Nath v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2611](#)
- Swamy Nath v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2863](#)
- T Jeevan Maurya v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2609](#)
- T Simhachalam v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3633](#)
- T Srinivasa Rao v. Union of India*, [2023 SCC OnLine AFT 3066](#)
- T.D. Bhatt v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2446](#)
- T.P. Srivastava v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3012](#)
- Taj Mohd Sheikh v. Union of India*, [2023 SCC OnLine AFT 2455](#)

- Tanuja Kumari Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3499](#)
- Tarun Kumar Mukhopadhyay v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3162](#)
- TD Kolekar v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2449](#)
- Tej Prakash Sharma v. Union of India*, [2023 SCC OnLine AFT 2989](#)
- Tejendra Singh Rana v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2906](#)
- Tek Bahadur Gurung v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3226](#)
- Tek Bahadur Gurung v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3227](#)
- Tekawade Santosh Bapurao v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3401](#)
- Thakur Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3437](#)
- Tikendra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2509](#)
- Tikendra v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2655](#)
- Tirath Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2623](#)
- Tirath Ram v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2677](#)
- Tirath Ram v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2622](#)
- Tirth Nath Ojha v. Union of India*, [2023 SCC OnLine AFT 3618](#)
- Tribhuan Narayan Pandey v. Union of India*, [2023 SCC OnLine AFT 3081](#)
- Trilok Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2512](#)
- Udai Pratap Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3103](#)
- Udai Veer Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3719](#)
- Udai Veer Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3744](#)
- Uday Bahadur Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2388](#)
- Uday Bhan v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2627](#)
- Uday Veer Singh Yadav v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2488](#)

- Ujair Bahadur Thapa v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3711](#)
- Uma Shankar Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3423](#)
- Uma Shankar Yagnik v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2652](#)
- Uma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2428](#)
- Uma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2429](#)
- Umesh Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2763](#)
- Umesh Singh Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3494](#)
- Union of India v. Abhiram Goldar*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2378](#)
- Union of India v. Abhiram Goldar*, [2023 SCC OnLine AFT 2381](#)
- Union of India v. Alok Shankar Pandey*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2223](#)
- Union of India v. Anil Kumar*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 2215](#)
- Union of India v. Anil Kumar*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2270](#)
- Union of India v. Ashok Kumar*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2346](#)
- Union of India v. Bibhash Chandra Singh*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2344](#)
- Union of India v. Birendra Singh*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2293](#)
- Union of India v. Dev Bahadur Chhetri*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3653](#)
- Union of India v. Dhananjay Kumar Singh*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2265](#)
- Union of India v. Digar Singh Bisht*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2400](#)
- Union of India v. Gitam Singh*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2261](#)
- Union of India v. Himmat Singh*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3645](#)
- Union of India v. Jagirman Rai*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2268](#)
- Union of India v. Jai Prakash Singh*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2412](#)

- Union of India v. Jai Prakash Singh*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2411](#)
- Union of India v. Jai Prakash Singh*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2524](#)
- Union of India v. Jai Prakash Singh*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2525](#)
- Union of India v. Kanti Devi*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2308](#)
- Union of India v. Maya Devi*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2339](#)
- Union of India v. Prabhu Nath Tiwari*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2282](#)
- Union of India v. Pramod Kumar*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2327](#)
- Union of India v. Rajeev Devgan*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2279](#)
- Union of India v. Rajendra Prasad Tiwari*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2285](#)
- Union of India v. Rajendra Prasad*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2402](#)
- Union of India v. Ram Singh*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2298](#)
- Union of India v. Ranjeet Yadav*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2305](#)
- Union of India v. Sachin Kumar Yadav*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2342](#)
- Union of India v. Sandeep Kumar Pandey*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2303](#)
- Union of India v. Sandeep Kumar*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3652](#)
- Union of India v. Sanoj S.*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2527](#)
- Union of India v. Sanoj S.*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2508](#)
- Union of India v. Sanoj S.*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2552](#)
- Union of India v. Sudhansu Kumar Sahu*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2300](#)
- Union of India v. Suman Devi*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3640](#)
- Union of India v. V.K. Chahar*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2325](#)
- Union of India v. Vijay Bahadur Rai*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2370](#)

- Union of India v. Vinay Kumar Tiwari*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2395](#)
- Union of India v. Vinod Kumar Tiwari*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2296](#)
- Union of India v. Vishal Bakshi*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2376](#)
- Urmila Devi Chauhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2302](#)
- Urmila Devi Chauhan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2304](#)
- Usha Devi v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2664](#)
- Uttam Kumar Das v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3631](#)
- Uttam Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3130](#)
- Varun Kumar Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2843](#)
- Varun Kumar Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2738](#)
- Ved Prakash v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3527](#)
- Vidhya Sagar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3490](#)
- Vijai Misra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3747](#)
- Vijai Pratap Narain Mishra v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2909](#)
- Vijay Arvind Kulkarni v. Union of India*, (Anu Malhotra, Member (Judicial) and Dhiren Vig, Member (Administrative)), [2023 SCC OnLine AFT 3637](#)
- Vijay Bahadur Chauhan v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3529](#)
- Vijay Bahadur v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3151](#)
- Vijay Kant Shukla v. Chief of Army Staff*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2231](#)
- Vijay Kumar Shukla v. Union of India*, [2023 SCC OnLine AFT 3415](#)
- Vijay Kumar Singh Rathore v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2680](#)
- Vijay Kumar Singh Rathore v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2683](#)
- Vijay Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2474](#)

- Vijay Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2487](#)
- Vijay Malik v. Chief of Army Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3071](#)
- Vijay Narayan Shukla v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2338](#)
- Vijay Narayan Shukla v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3517](#)
- Vijay Pal Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3458](#)
- Vijay Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2319](#)
- Vijay Pal v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2320](#)
- Vijay Pratap Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3309](#)
- Vijay Pratap Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3310](#)
- Vijay Pratap Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3312](#)
- Vijay Shanker Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3043](#)
- Vijay Shanker Singh v. Union of India*, [2023 SCC OnLine AFT 3042](#)
- Vijay Singh Bisht v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2434](#)
- Vijendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2899](#)
- Vikas Pandey v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2348](#)
- Vikash Prasad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3070](#)
- Vikram Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3173](#)
- Vikram Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3395](#)
- Vimal Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3758](#)
- Vimal Kumar v. Union of India*, [2023 SCC OnLine AFT 3149](#)
- Vimal Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3475](#)
- Vimal Pandey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3476](#)

- Vimala Pandey v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2600](#)
- Vinay Kumar Dixit v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3235](#)
- Vinay Kumar Dixit v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3240](#)
- Vinay Kumar Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2460](#)
- Vinay Kumar Tiwari v. Union of India*, [2023 SCC OnLine AFT 2397](#)
- Vinay Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3298](#)
- Vinay Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3195](#)
- Vinay Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3484](#)
- Vindhyachal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3481](#)
- Vindhyachal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3482](#)
- Vineet Walia v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3200](#)
- Vineeta Kohli v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2805](#)
- Vinod Kumar Chaurasia v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2852](#)
- Vinod Kumar Chowbey v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2244](#)
- Vinod Kumar Mishra v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2778](#)
- Vinod Kumar Pathak v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2264](#)
- Vinod Kumar Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Abhay Raghunath Karve, Member (Administrative)), [2023 SCC OnLine AFT 3644](#)
- Vinod Kumar Singh v. Union of India*, [2023 SCC OnLine AFT 2241](#)
- Vinod Kumar Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3146](#)
- Vinod Kumar Tripathi v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2619](#)
- Vinod Kumar Upadhaya v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2768](#)
- Vinod Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2788](#)

- Vinod Kumar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3400](#)
- Vinod Kumar v. Union of India*, [2023 SCC OnLine AFT 3074](#)
- Vipin Chandra Sharma v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3105](#)
- Virender Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3150](#)
- Virendra Kumar Sharma v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3459](#)
- Virendra Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3675](#)
- Virendra Kumar v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3676](#)
- Virendra Singh v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2721](#)
- Visarjan Singh Yadav v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 3657](#)
- Vishnu Deo Tiwari v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2914](#)
- Vishnu Kumari v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2483](#)
- Vivek Kumar v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2665](#)
- Vivek Sarpal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3335](#)
- Vivek Sarpal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3337](#)
- VV Khedkar Rao v. Chief of Army Staff*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2689](#)
- Wakeel Singh v. Union of India*, [2023 SCC OnLine AFT 3170](#)
- Warish Husain v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2742](#)
- Yadav Ajay Kumar Banwari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2626](#)
- Yadvendra Singh v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2749](#)
- Yashendra Pratap Singh v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3570](#)
- Yatindra Mohan Tewari v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2357](#)
- Yogendra Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3545](#)

- Yogendra Singh Tomar v. Union of India*, (Anil Kumar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2845](#)
- Yogendra Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3543](#)
- Yogendra Yadav v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3546](#)
- Yogesh Giri v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Sanjay Singh, Member (Administrative)), [2023 SCC OnLine AFT 2427](#)
- Yogesh Jhadbade v. Union of India*, [2023 SCC OnLine AFT 2799](#)
- Yogesh Jhadbade v. Union of India*, [2023 SCC OnLine AFT 2910](#)
- Yogesh Kumar v. Union of India*, [2023 SCC OnLine AFT 2362](#)
- Yogesh Pal v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 2364](#)
- Zaheer Khan v. Union of India*, (Umesh Chandra Srivastava, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3702](#)
- Zamir Ahmad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3720](#)
- Zamir Ahmad v. Union of India*, (Ravindra Nath Kakkar, Member (Judicial) and Atul Kumar Jain, Member (Administrative)), [2023 SCC OnLine AFT 3742](#)

Customs Excise and Service Tax Appellate Tribunal

- Khandelwal (Akshay) PVC Pipes (P) Ltd. v. Commr. (CGST)*, (P.K. Choudhary, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2023 SCC OnLine CESTAT 66](#)
- Saini Earthmovers (P) Ltd. v. Commr. (CGST)*, (P.K. Choudhary, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2023 SCC OnLine CESTAT 67](#)

Competition Commission of India

- Berhyanda Ltd., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 5](#)
- EM Ascend 2 (P) Ltd., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 7](#)
- Epic Concesiones (P) Ltd., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 10](#)
- Gateway Velocity Holding Corp., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 3](#)
- Haldiram Snacks (P) Ltd., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 9](#)
- HL Terminal Holding B.V., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 12](#)
- Jamnallal Sons (P) Ltd., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 2](#)
- LIC Mutual Fund Trustee (P) Ltd., In re*, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 4](#)

Puneet Kothapa, In re, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 6](#)

Reliance Retail Ventures Ltd., In re, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 8](#)

SALIC International Investment Co. & LT Foods Ltd., In re, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 1](#)

Sanjay Chamria, In re, (Sangeeta Verma, Acting Chairperson and Bhagwant Singh Bishnoi, Member), [2023 SCC OnLine CCI 11](#)

Insolvency and Bankruptcy Board of India

Brij Kishore Sharma, In re, (Jayanti Prasad, Whole Time Member), [2023 SCC OnLine IBBI 60](#)

Sai Ramesh Kanuparthi, In re, (Sudhaker Shukla, Whole Time Member), [2023 SCC OnLine IBBI 59](#)

Sonu Jain, In re, (Sudhaker Shukla, Whole Time Member), [2023 SCC OnLine IBBI 61](#)

National Consumer Disputes Redressal Commission

Akshay Kumar v. Adani Brahma Synergy (P) Ltd., (R.K. Agrawal, President, S.M. Kantikar and Binoy Kumar, Members), [2023 SCC OnLine NCDRC 189](#)

Alpha G 184 Owners Assn. v. Magnum International Trading Co. (P) Ltd., (R.K. Agrawal, President), [2022 SCC OnLine NCDRC 1104](#)

National Company Law Appellate Tribunal

Vikram Bhawanishankar Sharma v. SREI Infrastructure Finance Ltd., (Ashok Bhushan, Chairperson and Naresh Salecha, Member (Technical)), [2023 SCC OnLine NCLAT 269](#)

Securities Appellate Tribunal

BP Equities (P) Ltd. v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 229](#)

Franklin Templeton Asset Management India (P) Ltd. v. Securities & Exchange Board of India, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 226](#)

Magnum Equity Broking Ltd. v. National Stock Exchange of India Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 227](#)

Nuvama Clearing Services Ltd. v. NSE Clearing Ltd., (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 231](#)

Paresh Vora HUF v. Securities & Exchange Board of India, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 228](#)

Prem Lata v. Securities & Exchange Board of India, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 232](#)

Synthetic Marble & Resin Ltd., In re, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 230](#)

Vijayraj Surana v. Securities & Exchange Board of India, (Tarun Agarwala, Presiding Officer and Meera Swarup, Member (Technical)), [2023 SCC OnLine SAT 225](#)

Securities and Exchange Board of India

Capital Mars, In re, (Ananta Barua, Whole Time Member), [2023 SCC OnLine SEBI 112](#)

Telecom Disputes Settlement and Appellate Tribunal

Aamoda Broadcasting Co. (P) Ltd. v. A.P. State Fibernet Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4338](#)

Aamoda Broadcasting Co. (P) Ltd. v. Siti Vision Digital Media (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2595](#)

Aamoda Broadcasting Co. (P) Ltd. v. Siti Vision Digital Media (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5325](#)

Abs Digital Cable (P) Ltd. v. Information Tv (P) Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3104](#)

Abs Digital Cable (P) Ltd. v. Information Tv (P) Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4321](#)

Abs Digital Cable (P) Ltd. v. Zee Entertainment Enterprises Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4378](#)

Abs Entertainment (P) Ltd. v. Direct News (P) Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3645](#)

Abs Entertainment (P) Ltd. v. Direct News (P) Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4154](#)

Abs Entertainment (P) Ltd. v. Pal News Media (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5622](#)

Abs Entertainment (P) Ltd. v. Pal News Media (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4729](#)

Abs Entertainment (P) Ltd. v. Pioneer Channel Factory (P) Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4414](#)

Abs Media Services (P) Ltd. v. Sahara India Commercial Corpn. Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3120](#)

Abs Media Services (P) Ltd. v. Sahara India Commercial Corpn. Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4456](#)

Acn Digital (P) Ltd. v. Chouksey Entertainment Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2313](#)

Acn Digital (P) Ltd. v. Chouksey Entertainment Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2538](#)

Acn Digital (P) Ltd. v. Chouksey Entertainment Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3876](#)

Acn Digital (P) Ltd. v. Chouksey Entertainment Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4875](#)

Acn Digital (P) Ltd. v. Digital Entertainment Optical Networks (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3619](#)

- Acn Digital (P) Ltd. v. Digital Entertainment Optical Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4681](#)
- Acn Digital (P) Ltd. v. Digital Entertainment Optical Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5564](#)
- Acn Digital (P) Ltd. v. Zee Entertainment Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5367](#)
- Act Digital Home Entertainment (P) Ltd. v. Naganjaneya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4911](#)
- Act Digital Home Entertainment (P) Ltd. v. Ravi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4942](#)
- Act Digital Home Entertainment (P) Ltd. v. Reddigudem Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3606](#)
- Act Digital Home Entertainment (P) Ltd. v. Sai Durga Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5697](#)
- Act Digital Home Entertainment (P) Ltd. v. Sai Ram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4927](#)
- Act Digital Home Entertainment (P) Ltd. v. Sri Lakshmi Narasimha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4889](#)
- Act Digital Home Entertainment (P) Ltd. v. Sri Lakshmi Narasimha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4893](#)
- Act Digital Home Entertainment (P) Ltd. v. Sri Matha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4946](#)
- Act Digital Home Entertainment (P) Ltd. v. Sri. Santhamani Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3592](#)
- Adishakti Digital Network v. Taj Television (india) (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3361](#)
- Adishakti Digital Network v. Taj Television (india) (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4132](#)
- Aditya Dhananjay Satwe v. Sheela Balram Sharma*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2681](#)
- Aditya Dhananjay Satwe v. Sheela Balram Sharma*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5764](#)
- Aerocast Networks (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4555](#)
- Aftab Cable Vision v. Star Vision Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4865](#)
- Aftab Cable Vision v. Star Vision Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3802](#)
- Air Link Communication (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2702](#)

- Air Link Communication (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5420](#)
- Air Media Network (P) Ltd. v. Senthil Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4844](#)
- Air Media Network (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2288](#)
- Air Media Network (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5310](#)
- Air Passengers Assn. of India v. Airport Economic Regulatory Authority*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4358](#)
- Aircel Ltd. v. BSNL*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2579](#)
- Aircel Ltd. v. BSNL*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4463](#)
- Aircel Ltd. v. BSNL*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5229](#)
- Aircel Ltd. v. BSNL*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5506](#)
- Airport Opaerators Committee Chennai v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4360](#)
- Airports Authority of India v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4774](#)
- Airports Authority of India v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4776](#)
- Airports Authority of India v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2468](#)
- Airports Authority of India v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2472](#)
- Airports Authority of India v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2475](#)
- Airports Authority of India v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3191](#)
- Airports Authority of India v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4620](#)
- Akash Tori Infocom Service (P) Ltd. v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5303](#)
- Akash Tori Infocom Service (P) Ltd. v. Sony Pictures Networks India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5598](#)
- Akhtar Cable v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3594](#)
- Akhtar Cable v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4212](#)
- Altimetric Digital (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2282](#)

- Amos Corpn. v. Union Bank of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2742](#)
- Amos Corpn. v. Union Bank of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4363](#)
- Andhra Bank v. Vka Architecture*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5413](#)
- Andhra Bank v. Vka Architecture*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4275](#)
- Apple Network (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3789](#)
- Archana Cable v. T.N. Arasu Cable Tv Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4655](#)
- Arohon Cable TV Network Ltd. v. Sm Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3301](#)
- Asianet Digital Network (P) Ltd. v. Kerala Kaumudi (p.) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4161](#)
- Asianet Satellite Communication Ltd. v. India Vision Satellite Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5177](#)
- Asianet Satellite Communication Ltd. v. India Vision Satellite Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4164](#)
- Asianet Satellite Communication Ltd. v. India Vision Satellite Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5709](#)
- Asianet Satellite Communication Ltd. v. Indo-asian News Channel (p) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3387](#)
- Asianet Satellite Communication Ltd. v. Indo-asian News Channel (p) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4323](#)
- Asianet Satellite Communication Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4204](#)
- Asianet Satellite Communication Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4313](#)
- Asianet Satellite Communication Ltd. v. Kerala Kaumudi (p.) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4209](#)
- Asianet Satellite Communications (P) Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3050](#)
- Asianet Satellite Communications (P) Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3396](#)
- Asianet Satellite Communications (P) Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4235](#)
- Asianet Satellite Communications (P) Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5386](#)

- Asianet Satellite Communications (P) Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2562](#)
- Asianet Satellite Communications (P) Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4341](#)
- Asianet Satellite Communications (P) Ltd. v. Kerala Kaumudi (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5396](#)
- Asianet Satellite Communications (P) Ltd. v. Kerala Kaumudi (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5152](#)
- Asianet Satellite Communications (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4569](#)
- Assn. of (P) Airport Operators v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4404](#)
- Assn. of Radio Operators of India v. Ministry of Information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3708](#)
- Assn. of Radio Operators of India v. Ministry of Information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4970](#)
- Assn. of Radio Operators of India v. Ministry of Information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5618](#)
- Astro Network India (P) Ltd. v. Dot*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2884](#)
- Astro Network India (P) Ltd. v. Dot*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4550](#)
- Astro Network India (P) Ltd. v. Dot*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5263](#)
- Atma Metchem (P) Ltd. v. Bharti Airtel Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5290](#)
- Atria Convergence Technologies Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4445](#)
- Babuji v. Vk Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2813](#)
- Balaji Cable Network v. S.r. Digital Tv & Broadband (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2769](#)
- Balaji Cable Network v. S.r. Digital Tv & Broadband (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3424](#)
- Bangalore Broadband Network (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4505](#)
- Bangalore Broadband Network (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5253](#)
- Bangalore International Airport Ltd. v. Aera*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4777](#)
- Bangalore International Airport Ltd. v. Aera*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2233](#)

- Bangalore International Airport Ltd. v. Airport Economic Regulatory Authority*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4431](#)
- Bank of Baroda v. Mahaveer Packaging Indore*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5147](#)
- Bank of Baroda v. Mahaveer Packaging Indore*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5291](#)
- Bank of Baroda v. Prahiad Abhikaran*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5383](#)
- Barale Cable & Internet v. Bhima Riddhi Infotainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3736](#)
- Barale Cable & Internet v. Bhima Riddhi Infotainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5574](#)
- Bell Teleservices India (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2409](#)
- Bell Teleservices India (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5516](#)
- Bell Teleservices India (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5750](#)
- Bennett.coleman & Co. Ltd. v. Welworth Software (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4079](#)
- Bharati Hexacom Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2881](#)
- Bharti Airtel Ltd. v. BSNL*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5159](#)
- Bharti Airtel Ltd. v. BSNL*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5301](#)
- Bharti Airtel Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4557](#)
- Bharti Digital Networks (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2247](#)
- Bharti Hexacom Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5459](#)
- Bharti Hexacom Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4493](#)
- Bharti Telemedia Ltd. v. Broadcast Initiatives Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2843](#)
- Bharti Telemedia Ltd. v. Broadcast Initiatives Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3186](#)
- Bharti Telemedia Ltd. v. Broadcast Initiatives Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3603](#)
- Bharti Telemedia Ltd. v. Broadcast Initiatives Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3753](#)
- Bharti Telemedia Ltd. v. Broadcast Initiatives Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4127](#)

- Bharti Telemedia Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5481](#)
- Bharti Telemedia Ltd. v. Eagle Sight Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4423](#)
- Bharti Telemedia Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3758](#)
- Bharti Telemedia Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4219](#)
- Bharti Telemedia Ltd. v. See Media Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2887](#)
- Bharti Telemedia Ltd. v. See Media Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4171](#)
- Bharti Telemedia Ltd. v. Sneha Broadcasting Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4126](#)
- Bhatia Network Entertainment (P) Ltd. v. New Delhi Television Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2237](#)
- Bhatia Network Entertainment (P) Ltd. v. New Delhi Television Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3686](#)
- Bhima Riddhi Digital Services v. New Delhi Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3638](#)
- Bhima Riddhi Digital Services v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3329](#)
- Bhima Riddhi Digital Services v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3476](#)
- Bhimavaram Community Networks v. Blue Chip Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2267](#)
- Bhimavaram Community Networks v. Blue Chip Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3131](#)
- Bhimavaram Community Networks v. Blue Chip Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4418](#)
- Bhimavaram Community Networks v. Blue Chip Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4471](#)
- Bhimavaram Community Networks v. Blue Chip Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5434](#)
- Bhorer Alo Cable & Broadband (P) Ltd. v. Bmg Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2400](#)
- Bhorer Alo Cable & Broadband (P) Ltd. v. Singha Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4663](#)
- Bhorer Alo Cable & Broadband (P) Ltd. v. Sourendra Halidar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3291](#)
- Bhorer Alo Cable & Broadband (P) Ltd. v. Ss Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3270](#)
- Biswajit Mallick v. Digi Cablecomm Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3706](#)

- Biswajit Mallick v. Digi Cablecomm Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4007](#)
- Bohra Pralishthan (P) Ltd. v. Union of India*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5502](#)
- Bpr Vision v. Kerala Communication Cable Ltd. (kccl)*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2797](#)
- Bpr Vision v. Kerala Communication Cable Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3057](#)
- Bpr Vision v. Kerala Communication Cable Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3522](#)
- BPR Vision v. Kerala Communication Cable Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4057](#)
- Brahmaputra Teleproductions (P) Ltd. v. Axom Communications & Cable (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3255](#)
- Broban Internet Services (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4496](#)
- Cascam Cable TV Network v. Asianet Satellite Communication Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2895](#)
- Cascam Cable TV Network v. Asianet Satellite Communication Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5642](#)
- CCN Den Network (P) Ltd. v. Kush Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2285](#)
- CCN Den Network (P) Ltd. v. Shukla Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4515](#)
- CCN Digital India v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4183](#)
- CCN Digital India v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3029](#)
- Celebi Airport Services India (P) Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4406](#)
- Celebi Delhi Cargo Terminal Management India (P) Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4410](#)
- Channel 3 World v. Nxt Digital*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5647](#)
- Chouksey Entertainment Ltd. v. Acn Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5758](#)
- Cinema 24x7 (P) Ltd. v. Asianet Satellite Communication Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2351](#)
- Cinema 24x7 (P) Ltd. v. Asianet Satellite Communication Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4987](#)
- Cinema 24x7 (P) Ltd. v. Prasar Bharati*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3726](#)

- Cinema 24×7 (P) Ltd. v. Prasar Bharati*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4975](#)
- Cinema 24×7 (P) Ltd. v. Reliance Big Tv Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2438](#)
- Cinema 24×7 (P) Ltd. v. Reliance Big Tv Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3684](#)
- Cinema 24×7 (P) Ltd. v. Reliance Big Tv Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4967](#)
- Citi Cable Network v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5157](#)
- Citi Cable Network v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3259](#)
- Ck Cable Network (P) Ltd. v. Sun Distribution Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4877](#)
- Clarity Cable Star Network v. Gemini Tv Distribution Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5423](#)
- Clarity Cable Star Network v. Gemini Tv Distribution Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5765](#)
- Clarity Cable Star Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2951](#)
- Cloudcast Digital Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2414](#)
- Cloudcast Digital Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2415](#)
- Cloudcast Digital Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2872](#)
- Cloudcast Digital Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2874](#)
- COAI v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2584](#)
- Comsat Systems Private v. Neesa Technologies (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5670](#)
- Concor Air Ltd. v. Airports Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4412](#)
- Convergent Telecom (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4511](#)
- Creative Cable Network (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4186](#)
- Creative Cable Network (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5278](#)

- Creative Cable Network (P) Ltd. v. Tv 18 Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2255](#)
- Culver Max Entertainment (P) Ltd. v. Bengal Broadband & Cable Tv Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5194](#)
- Culver Max Entertainment (P) Ltd. v. Bengal Broadband & Cable Tv Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2386](#)
- Culver Max Entertainment (P) Ltd. v. Bengal Broadband & Cable Tv Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3563](#)
- Culver Max Entertainment (P) Ltd. v. Digi Space Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3585](#)
- Culver Max Entertainment (P) Ltd. v. Digi Space Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4913](#)
- Culver Max Entertainment (P) Ltd. v. Indian Oil Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2849](#)
- Culver Max Entertainment (P) Ltd. v. Krishna Teja Digital Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3115](#)
- Culver Max Entertainment (P) Ltd. v. Krishna Teja Digital Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3540](#)
- Culver Max Entertainment (P) Ltd. v. Mplex Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3554](#)
- Culver Max Entertainment (P) Ltd. v. Mplex Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3626](#)
- Culver Max Entertainment (P) Ltd. v. Mplex Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3790](#)
- Culver Max Entertainment (P) Ltd. v. Multicity Digital Consortiun (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2283](#)
- Culver Max Entertainment (P) Ltd. v. Multicity Digital Consortiun (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3147](#)
- Culver Max Entertainment (P) Ltd. v. Multicity Digital Consortiun (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4482](#)
- Culver Max Entertainment (P) Ltd. v. Multicity Digital Consortiun (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4718](#)
- Culver Max Entertainment (P) Ltd. v. Multicity Digital Consortiun (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5431](#)
- Culver Max Entertainment (P) Ltd. v. Multicity Digital Consortiun (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5448](#)
- Culver Max Entertainment (P) Ltd. v. Multicity Digital Consortiun (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4490](#)
- Culver Max Entertainment (P) Ltd. v. Yes India Digital Network Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4144](#)
- Darsh Digital Network (P) Ltd. v. Avi Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5205](#)

- Darsh Digital Network (P) Ltd. v. Avi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4193](#)
- Darsh Digital Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2403](#)
- Darsh Digital Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2406](#)
- Darsh Digital Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4916](#)
- Darsh Digital Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4921](#)
- Darsh Digital Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5593](#)
- Darsh Digital Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5594](#)
- Darsh Digital Network (P) Ltd. v. Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3983](#)
- Darsh Digital Network (P) Ltd. v. Sanjay Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3193](#)
- Darsh Digital Network (P) Ltd. v. Sanjay Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5117](#)
- Darsh Digital Network (P) Ltd. v. Sony Pictures Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2634](#)
- Darsh Digital Network (P) Ltd. v. Sony Pictures Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3143](#)
- Darsh Digital Network (P) Ltd. v. Uma Shankar Giri*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5663](#)
- Dateline Communication (P) Ltd. v. Akashtori Infocom Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5429](#)
- Dateline Communication (P) Ltd. v. Akashtori Infocom Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4384](#)
- DDC Catv Network (P) Ltd. v. Bharti Airtel Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2919](#)
- DDC Catv Network (P) Ltd. v. Bharti Airtel Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4205](#)
- DDC Catv Network (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2516](#)
- DDC Catv Network (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4175](#)
- Delhi International Airport Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2937](#)

- Delhi International Airport Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4751](#)
- Delhi International Airport Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2935](#)
- Delhi International Airport Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4419](#)
- Den Adn Network (P) Ltd. v. Guru Nanak Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2805](#)
- Den Adn Network (P) Ltd. v. Guru Nanak Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3591](#)
- Den Enjoy Cable Networks (P) Ltd. v. Maurya Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2471](#)
- Den Enjoy Cable Networks (P) Ltd. v. Maurya Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3776](#)
- Den Enjoy Cable Networks (P) Ltd. v. Central Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3054](#)
- Den Enjoy Cable Networks (P) Ltd. v. Central Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3536](#)
- Den Enjoy Cable Networks (P) Ltd. v. Central Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4054](#)
- Den Enjoy Cable Networks (P) Ltd. v. Jindal Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2751](#)
- Den Enjoy Cable Networks (P) Ltd. v. Jindal Video Center*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2761](#)
- Den Enjoy Cable Networks (P) Ltd. v. Jindal Video Center*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3405](#)
- Den Enjoy Cable Networks (P) Ltd. v. Kumar Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3007](#)
- Den Enjoy Cable Networks (P) Ltd. v. Kumar Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5001](#)
- Den Enjoy Cable Networks (P) Ltd. v. Kumar Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5569](#)
- Den Enjoy Cable Networks (P) Ltd. v. Mohit Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2737](#)
- Den Enjoy Cable Networks (P) Ltd. v. Shanu Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3367](#)
- Den Enjoy Cable Networks (P) Ltd. v. Sikka Infratech (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2846](#)
- Den Enjoy Cable Networks (P) Ltd. v. Sikka Infratech (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3439](#)
- Den Enjoy Cable Networks (P) Ltd. v. Sikka Infratech (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3814](#)

- Den Enjoy Cable Networks (P) Ltd. v. Sikka Infratech (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4856](#)
- Den Enjoy Cable Networks (P) Ltd. v. Sikka Infratech (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5312](#)
- Den Enjoy Cable Networks (P) Ltd. v. Simran Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3390](#)
- Den Enjoy Cable Networks (P) Ltd. v. Simran Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3494](#)
- Den Enjoy Cable Networks (P) Ltd. v. SK Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2750](#)
- Den Enjoy Cable Networks (P) Ltd. v. Sonu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2731](#)
- Den Enjoy Cable Networks (P) Ltd. v. Sonu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3346](#)
- Den Enjoy Cable Networks (P) Ltd. v. Star Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2754](#)
- Den Enjoy Cable Networks (P) Ltd. v. Sunny Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2735](#)
- Den Enjoy Cable Networks (P) Ltd. v. Vijay Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4015](#)
- Den Enjoy Cable Networks (P) Ltd. v. Vijay Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4993](#)
- Den Enjoy Cable Networks (P) Ltd. v. Vijay Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3505](#)
- Den Network Ltd. v. Acn Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4797](#)
- Den Network Ltd. v. Acn Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4654](#)
- Den Network Ltd. v. Aiswarya Cable Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5181](#)
- Den Network Ltd. v. BdcS Media Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5316](#)
- Den Network Ltd. v. BdcS Media Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5326](#)
- Den Network Ltd. v. BdcS Media Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3974](#)
- Den Network Ltd. v. Best News Co. (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2494](#)
- Den Network Ltd. v. Bhagwati Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2863](#)
- Den Network Ltd. v. Bhagwati Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4145](#)

- Den Network Ltd. v. Bhavya Broadcast (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5435](#)
- Den Network Ltd. v. Bhavya Broadcast (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4691](#)
- Den Network Ltd. v. Bhavya Broadcast (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4696](#)
- Den Network Ltd. v. Biswas Cable Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4221](#)
- Den Network Ltd. v. Biswas Cable Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5281](#)
- Den Network Ltd. v. Chanda Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3614](#)
- Den Network Ltd. v. Cherkkunnam Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5189](#)
- Den Network Ltd. v. Das Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2975](#)
- Den Network Ltd. v. Das Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3296](#)
- Den Network Ltd. v. Digital Media*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4611](#)
- Den Network Ltd. v. Direct News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5052](#)
- Den Network Ltd. v. Dmr Media International*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3071](#)
- Den Network Ltd. v. Dmr Media International*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3443](#)
- Den Network Ltd. v. F7 Broadcast (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3074](#)
- Den Network Ltd. v. F7 Broadcast (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3444](#)
- Den Network Ltd. v. Fame Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3264](#)
- Den Network Ltd. v. Five Star Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2691](#)
- Den Network Ltd. v. Five Star Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4648](#)
- Den Network Ltd. v. Guruparashkthi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2443](#)
- Den Network Ltd. v. Jay Mataji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3402](#)
- Den Network Ltd. v. Kabir Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5461](#)
- Den Network Ltd. v. Kashish Developers Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3167](#)

- Den Network Ltd. v. Kashish Developers Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4529](#)
- Den Network Ltd. v. Krishna Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2550](#)
- Den Network Ltd. v. Krishna Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3917](#)
- Den Network Ltd. v. Kuwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4374](#)
- Den Network Ltd. v. Lucky World Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4254](#)
- Den Network Ltd. v. Lucky World Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5710](#)
- Den Network Ltd. v. M Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5438](#)
- Den Network Ltd. v. M. Vision Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5130](#)
- Den Network Ltd. v. M.g. Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2569](#)
- Den Network Ltd. v. M.g. Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3442](#)
- Den Network Ltd. v. M.g. Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3801](#)
- Den Network Ltd. v. Manisha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2508](#)
- Den Network Ltd. v. Manisha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4668](#)
- Den Network Ltd. v. Mbiztech Consulting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4109](#)
- Den Network Ltd. v. Mq Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4305](#)
- Den Network Ltd. v. Mq Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5297](#)
- Den Network Ltd. v. Mudakuzha Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5175](#)
- Den Network Ltd. v. Mydreams Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2339](#)
- Den Network Ltd. v. Mydreams Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4973](#)
- Den Network Ltd. v. Narendra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3605](#)
- Den Network Ltd. v. Narendra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4920](#)
- Den Network Ltd. v. Naushad Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2865](#)

- Den Network Ltd. v. Naushad Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4148](#)
- Den Network Ltd. v. Neelabh World Entertainment*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3132](#)
- Den Network Ltd. v. Neelabh World Entertainment*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4083](#)
- Den Network Ltd. v. Pandey Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3428](#)
- Den Network Ltd. v. Pandey Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3764](#)
- Den Network Ltd. v. Pandey Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4385](#)
- Den Network Ltd. v. R.k. satellite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3562](#)
- Den Network Ltd. v. R.k. satellite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3647](#)
- Den Network Ltd. v. Raju*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2628](#)
- Den Network Ltd. v. Raju*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3863](#)
- Den Network Ltd. v. Real Video Impact (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3551](#)
- Den Network Ltd. v. Real Video Impact (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3617](#)
- Den Network Ltd. v. S.I. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3435](#)
- Den Network Ltd. v. Sahara India Commercial Corpn. Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3083](#)
- Den Network Ltd. v. Sahara India Commercial Corpn. Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4864](#)
- Den Network Ltd. v. Sahara India Commercial Corpn. Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5482](#)
- Den Network Ltd. v. Sahara India Tv Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4085](#)
- Den Network Ltd. v. Sahara India Tv Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5063](#)
- Den Network Ltd. v. Sahara India TV Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5685](#)
- Den Network Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3546](#)
- Den Network Ltd. v. Sahara India Tv Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3610](#)
- Den Network Ltd. v. Sahara India Tv Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4616](#)

- Den Network Ltd. v. Sahay Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4651](#)
- Den Network Ltd. v. Samparka Infomedia (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4213](#)
- Den Network Ltd. v. Sanjay Cable Link*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3574](#)
- Den Network Ltd. v. Sanjay Cable Link*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3697](#)
- Den Network Ltd. v. Satellite Entertainment Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3436](#)
- Den Network Ltd. v. Satellite Entertainment Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4665](#)
- Den Network Ltd. v. Scan Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3069](#)
- Den Network Ltd. v. Scan Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3441](#)
- Den Network Ltd. v. Sea TV Network Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3061](#)
- Den Network Ltd. v. Sea TV Network Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3527](#)
- Den Network Ltd. v. Sea TV Network Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3544](#)
- Den Network Ltd. v. Sea TV Network Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4062](#)
- Den Network Ltd. v. Sea TV Network Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5034](#)
- Den Network Ltd. v. Sefali Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3358](#)
- Den Network Ltd. v. Sefali Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4662](#)
- Den Network Ltd. v. Shopping Zone India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4206](#)
- Den Network Ltd. v. Shreeji Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2618](#)
- Den Network Ltd. v. Shreeji Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3847](#)
- Den Network Ltd. v. Shri Balaji Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3098](#)
- Den Network Ltd. v. Shri Balaji Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3449](#)
- Den Network Ltd. v. Sky Vision Cable & Broadband Service*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2546](#)
- Den Network Ltd. v. Sky Vision Cable & Broadband Service*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4697](#)

- Den Network Ltd. v. Skyline Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3215](#)
- Den Network Ltd. v. Skyline Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5123](#)
- Den Network Ltd. v. Sneh Broadcasting Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4092](#)
- Den Network Ltd. v. Sonu Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2873](#)
- Den Network Ltd. v. Sonu Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4151](#)
- Den Network Ltd. v. Sony Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3416](#)
- Den Network Ltd. v. Sourab Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2945](#)
- Den Network Ltd. v. Sri Chakreswari Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2442](#)
- Den Network Ltd. v. Sri. Chakreswari Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5104](#)
- Den Network Ltd. v. Star Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3399](#)
- Den Network Ltd. v. Sun Distribution Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3042](#)
- Den Network Ltd. v. Thottathil Drisya Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5171](#)
- Den Network Ltd. v. Today Entertainment & Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3552](#)
- Den Network Ltd. v. Today Entertainment & Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3627](#)
- Den Network Ltd. v. Torra International*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3558](#)
- Den Network Ltd. v. Torra International*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3635](#)
- Den Network Ltd. v. Total Telefilms (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2971](#)
- Den Network Ltd. v. Total Telefilms (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3293](#)
- Den Networks Ltd. v. 3 Star Digital Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3252](#)
- Den Networks Ltd. v. 9× Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5139](#)
- Den Networks Ltd. v. 9× Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5180](#)
- Den Networks Ltd. v. 9× Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5182](#)

- Den Networks Ltd. v. 9× Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5185](#)
- Den Networks Ltd. v. Aavishkar Media Allied Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2723](#)
- Den Networks Ltd. v. Aavishkar Media Allied Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3289](#)
- Den Networks Ltd. v. Adilaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2603](#)
- Den Networks Ltd. v. Aimury Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5138](#)
- Den Networks Ltd. v. Airtel Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5365](#)
- Den Networks Ltd. v. Ajay Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2300](#)
- Den Networks Ltd. v. Alfred Digital Vision & Broadband Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5119](#)
- Den Networks Ltd. v. Amal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5382](#)
- Den Networks Ltd. v. Amal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4222](#)
- Den Networks Ltd. v. Ansila Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3207](#)
- Den Networks Ltd. v. Ansila Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5121](#)
- Den Networks Ltd. v. Apna Babu Cable TV Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4886](#)
- Den Networks Ltd. v. Arathy Communitons*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2654](#)
- Den Networks Ltd. v. Arathy Communitons*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5097](#)
- Den Networks Ltd. v. Arathy Communitons*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5279](#)
- Den Networks Ltd. v. Arathy Communitons*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5362](#)
- Den Networks Ltd. v. Ardee Catv Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5713](#)
- Den Networks Ltd. v. Ashok Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5484](#)
- Den Networks Ltd. v. Ashok Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4637](#)
- Den Networks Ltd. v. Asvin Rabari*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3823](#)
- Den Networks Ltd. v. Avn Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3961](#)

- Den Networks Ltd. v. Avn Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5757](#)
- Den Networks Ltd. v. B.R. Jaat Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2238](#)
- Den Networks Ltd. v. Babu Khan*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2270](#)
- Den Networks Ltd. v. Bacchu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3311](#)
- Den Networks Ltd. v. Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2578](#)
- Den Networks Ltd. v. Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3835](#)
- Den Networks Ltd. v. Balaji Hanuman Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2671](#)
- Den Networks Ltd. v. Balaji Hanuman Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2948](#)
- Den Networks Ltd. v. Benaka Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2571](#)
- Den Networks Ltd. v. Benaka Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3830](#)
- Den Networks Ltd. v. Bhagawati Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4553](#)
- Den Networks Ltd. v. Bhagawati Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5476](#)
- Den Networks Ltd. v. Bhaiya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2293](#)
- Den Networks Ltd. v. Bhaiya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4577](#)
- Den Networks Ltd. v. Bhoomika Media Initiative (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2404](#)
- Den Networks Ltd. v. Bimu Telecom*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2605](#)
- Den Networks Ltd. v. Bishal Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5477](#)
- Den Networks Ltd. v. Bishal Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4633](#)
- Den Networks Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5672](#)
- Den Networks Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2328](#)
- Den Networks Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4919](#)
- Den Networks Ltd. v. Business Broadcast News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2388](#)

- Den Networks Ltd. v. C.J. vision*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4407](#)
- Den Networks Ltd. v. Cg Parivar Global Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2612](#)
- Den Networks Ltd. v. Cg Parivar Global Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5183](#)
- Den Networks Ltd. v. CG Parivar Global Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5332](#)
- Den Networks Ltd. v. Channel Two Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3754](#)
- Den Networks Ltd. v. Channel Two Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4211](#)
- Den Networks Ltd. v. Chikki Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2675](#)
- Den Networks Ltd. v. Choudhary Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3087](#)
- Den Networks Ltd. v. Classic Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2561](#)
- Den Networks Ltd. v. Classic Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3828](#)
- Den Networks Ltd. v. Comrade Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3633](#)
- Den Networks Ltd. v. D.N. Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5494](#)
- Den Networks Ltd. v. Dattar Singh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3392](#)
- Den Networks Ltd. v. Deepika Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2962](#)
- Den Networks Ltd. v. Deora Cable*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3757](#)
- Den Networks Ltd. v. Deora Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4981](#)
- Den Networks Ltd. v. Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2434](#)
- Den Networks Ltd. v. Dinesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2810](#)
- Den Networks Ltd. v. Dinesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3632](#)
- Den Networks Ltd. v. Dipthi Sat Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2581](#)
- Den Networks Ltd. v. Dipthi Sat Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3841](#)
- Den Networks Ltd. v. Dishum Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3859](#)

- Den Networks Ltd. v. Dishum Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5714](#)
- Den Networks Ltd. v. Diwakar Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3413](#)
- Den Networks Ltd. v. East Coast Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2574](#)
- Den Networks Ltd. v. East Coast Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3832](#)
- Den Networks Ltd. v. Ekta Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2248](#)
- Den Networks Ltd. v. Friends Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5198](#)
- Den Networks Ltd. v. Ganpati Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2965](#)
- Den Networks Ltd. v. Geocable TV Network Palakara*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4660](#)
- Den Networks Ltd. v. Global Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3283](#)
- Den Networks Ltd. v. Global Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5195](#)
- Den Networks Ltd. v. Gn Infomedia (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2608](#)
- Den Networks Ltd. v. Gn Infomedia (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5057](#)
- Den Networks Ltd. v. Gn Infomedia (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5169](#)
- Den Networks Ltd. v. Gn Infomedia (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5331](#)
- Den Networks Ltd. v. Gourab Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5347](#)
- Den Networks Ltd. v. Gourab Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3712](#)
- Den Networks Ltd. v. Gourab Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4009](#)
- Den Networks Ltd. v. Gudiya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2699](#)
- Den Networks Ltd. v. Gudiya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3916](#)
- Den Networks Ltd. v. Honest Communications*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2384](#)
- Den Networks Ltd. v. Honest Communications*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3560](#)
- Den Networks Ltd. v. Hukma Ram Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2667](#)

- Den Networks Ltd. v. Hukma Ram Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3905](#)
- Den Networks Ltd. v. Husniyam Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4988](#)
- Den Networks Ltd. v. Inder Electronic*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2428](#)
- Den Networks Ltd. v. Inder Electronic*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4104](#)
- Den Networks Ltd. v. Jagdish Panjabi Asiaset*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3418](#)
- Den Networks Ltd. v. Jayesh Patel Bachan*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4699](#)
- Den Networks Ltd. v. Jaysingh Bharwad*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3799](#)
- Den Networks Ltd. v. Jeevan Telecasting Corpn. Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2399](#)
- Den Networks Ltd. v. Kakku Patel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4819](#)
- Den Networks Ltd. v. Kalra Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2401](#)
- Den Networks Ltd. v. Kalra Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3593](#)
- Den Networks Ltd. v. Kamar Ali*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2656](#)
- Den Networks Ltd. v. Kamar Ali*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3902](#)
- Den Networks Ltd. v. Kannara Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5285](#)
- Den Networks Ltd. v. Kerala Communicators Cable Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4507](#)
- Den Networks Ltd. v. Kerala Communicators Cable Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5460](#)
- Den Networks Ltd. v. Kerala Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2342](#)
- Den Networks Ltd. v. Kerala Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5498](#)
- Den Networks Ltd. v. Kiran Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2591](#)
- Den Networks Ltd. v. Kiran Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3843](#)
- Den Networks Ltd. v. Kirthi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2453](#)
- Den Networks Ltd. v. Kirthi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5118](#)

- Den Networks Ltd. v. Krishna Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3410](#)
- Den Networks Ltd. v. Krishna Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3499](#)
- Den Networks Ltd. v. Lakshmi Gold Khazaanaa (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4035](#)
- Den Networks Ltd. v. Lakshmi Gold Khazaanaa (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5059](#)
- Den Networks Ltd. v. Lakshmi Gold Khazaanaa (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5333](#)
- Den Networks Ltd. v. Lg Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3422](#)
- Den Networks Ltd. v. Lg Cable Vision*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4375](#)
- Den Networks Ltd. v. Lokenath Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5351](#)
- Den Networks Ltd. v. Lokenath Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3727](#)
- Den Networks Ltd. v. Lokenath Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4025](#)
- Den Networks Ltd. v. Lotus Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3267](#)
- Den Networks Ltd. v. Maa Pitambra Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2811](#)
- Den Networks Ltd. v. Mahadevi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2449](#)
- Den Networks Ltd. v. Mahadevi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5116](#)
- Den Networks Ltd. v. Mahammed Sakir*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2262](#)
- Den Networks Ltd. v. Mahesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3066](#)
- Den Networks Ltd. v. Mahesh Pathak*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3817](#)
- Den Networks Ltd. v. Mallick Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5490](#)
- Den Networks Ltd. v. Mallick Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4652](#)
- Den Networks Ltd. v. Malligey Entertainments (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2394](#)
- Den Networks Ltd. v. Manisha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2235](#)
- Den Networks Ltd. v. Maxout Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5060](#)

- Den Networks Ltd. v. Medico Star Vision-i Cable T.v.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3380](#)
- Den Networks Ltd. v. Medico Star Vison-ii Cable T.v.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2677](#)
- Den Networks Ltd. v. Medico Star Vison-ii Cable T.v.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3913](#)
- Den Networks Ltd. v. Meghna Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2408](#)
- Den Networks Ltd. v. Meghna Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4076](#)
- Den Networks Ltd. v. Metro Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4602](#)
- Den Networks Ltd. v. Michael Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3670](#)
- Den Networks Ltd. v. Michael Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4108](#)
- Den Networks Ltd. v. Michael Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5078](#)
- Den Networks Ltd. v. Michael Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2820](#)
- Den Networks Ltd. v. Miracle Media Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2411](#)
- Den Networks Ltd. v. Modi (Sanjay)*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2670](#)
- Den Networks Ltd. v. Modi*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3909](#)
- Den Networks Ltd. v. Moon Tv Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5497](#)
- Den Networks Ltd. v. Nandikeshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2470](#)
- Den Networks Ltd. v. Nandikeshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5128](#)
- Den Networks Ltd. v. Narpal Singh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2268](#)
- Den Networks Ltd. v. ND Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5492](#)
- Den Networks Ltd. v. Neha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2302](#)
- Den Networks Ltd. v. New Bhagawati Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4556](#)
- Den Networks Ltd. v. Nidhi Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4831](#)
- Den Networks Ltd. v. Omega Cable Nw*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4413](#)

- Den Networks Ltd. v. Pearls Broadcasting Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4781](#)
- Den Networks Ltd. v. Pinakin Natubhai Patel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4807](#)
- Den Networks Ltd. v. Planet Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4187](#)
- Den Networks Ltd. v. Poonam Solanki*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4821](#)
- Den Networks Ltd. v. Pradeep Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2232](#)
- Den Networks Ltd. v. Punartham Cable Networks*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3756](#)
- Den Networks Ltd. v. Punartham Cable Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2395](#)
- Den Networks Ltd. v. Punartham Cable Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3570](#)
- Den Networks Ltd. v. R.S. Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2311](#)
- Den Networks Ltd. v. Rahul Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3073](#)
- Den Networks Ltd. v. Raj Television Network Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5188](#)
- Den Networks Ltd. v. Raj Television Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2616](#)
- Den Networks Ltd. v. Raj Television Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4041](#)
- Den Networks Ltd. v. Ravipati Broadcast (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2679](#)
- Den Networks Ltd. v. Riya Cable-appanchira*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4120](#)
- Den Networks Ltd. v. RS Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3432](#)
- Den Networks Ltd. v. RS Cable Vision*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4409](#)
- Den Networks Ltd. v. S.h Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2956](#)
- Den Networks Ltd. v. S.M. Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2954](#)
- Den Networks Ltd. v. S.S.S.A. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5475](#)
- Den Networks Ltd. v. S.S.S.A. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4631](#)
- Den Networks Ltd. v. Sandeep Sing Rathod/Tej Singh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3825](#)

- Den Networks Ltd. v. Saroj Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2266](#)
- Den Networks Ltd. v. Saurabh Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2239](#)
- Den Networks Ltd. v. Scn Broadband Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5350](#)
- Den Networks Ltd. v. Scn Broadband Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4023](#)
- Den Networks Ltd. v. Sd Bansal Iron & Steel (P) Td*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5753](#)
- Den Networks Ltd. v. Setelite Entertainer Cable TV Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5659](#)
- Den Networks Ltd. v. Seven Ess*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2458](#)
- Den Networks Ltd. v. Seven Ess*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5120](#)
- Den Networks Ltd. v. Seven Ess*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5369](#)
- Den Networks Ltd. v. Seven Star Satellite (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3146](#)
- Den Networks Ltd. v. Sha Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3282](#)
- Den Networks Ltd. v. Sha Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3664](#)
- Den Networks Ltd. v. Sha Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4177](#)
- Den Networks Ltd. v. Sha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5193](#)
- Den Networks Ltd. v. Sharma Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2662](#)
- Den Networks Ltd. v. Sharma Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3903](#)
- Den Networks Ltd. v. Shimbhu Singh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2690](#)
- Den Networks Ltd. v. Shimbhu Singh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3915](#)
- Den Networks Ltd. v. Shiva Media Network & Production Solutions*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4153](#)
- Den Networks Ltd. v. Shiva Media Network & Production Solutions*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5081](#)
- Den Networks Ltd. v. Shiva Media Network & Production Solutions*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5357](#)
- Den Networks Ltd. v. Shopping Bazar (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2278](#)

- Den Networks Ltd. v. Shopping Bazar (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2501](#)
- Den Networks Ltd. v. Shopping Bazar (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3807](#)
- Den Networks Ltd. v. Shopping Bazar (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4994](#)
- Den Networks Ltd. v. Shopping Bazar (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5639](#)
- Den Networks Ltd. v. Shreyarth Aaspas Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5718](#)
- Den Networks Ltd. v. Shubh Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3163](#)
- Den Networks Ltd. v. Singh Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3364](#)
- Den Networks Ltd. v. Sk Cable Tv & Internet Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2924](#)
- Den Networks Ltd. v. Sk Cable Tv & Internet Services*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4882](#)
- Den Networks Ltd. v. Skyline Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3244](#)
- Den Networks Ltd. v. Skyline Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5144](#)
- Den Networks Ltd. v. Sln Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2462](#)
- Den Networks Ltd. v. Sln Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5122](#)
- Den Networks Ltd. v. Sobhagya Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2430](#)
- Den Networks Ltd. v. Sobhagya Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2641](#)
- Den Networks Ltd. v. Sobhagya Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5355](#)
- Den Networks Ltd. v. Sobhagya Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5256](#)
- Den Networks Ltd. v. Sonal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4370](#)
- Den Networks Ltd. v. Sonal Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2977](#)
- Den Networks Ltd. v. Sonal Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3363](#)
- Den Networks Ltd. v. Sonal Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3480](#)
- Den Networks Ltd. v. Sonal Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3972](#)

- Den Networks Ltd. v. Space Connection*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5402](#)
- Den Networks Ltd. v. Space Connection*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5729](#)
- Den Networks Ltd. v. Space Net Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4191](#)
- Den Networks Ltd. v. Space World Digital Vision*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4411](#)
- Den Networks Ltd. v. Speed Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2960](#)
- Den Networks Ltd. v. Sreyas Cable Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3085](#)
- Den Networks Ltd. v. Sreyas Cable Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4252](#)
- Den Networks Ltd. v. Sreyas Cable Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4365](#)
- Den Networks Ltd. v. Sreyas Cable Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5394](#)
- Den Networks Ltd. v. Sri Devi Cable Network - 3*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4344](#)
- Den Networks Ltd. v. Sri Durga Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4203](#)
- Den Networks Ltd. v. Sri Gajendra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2445](#)
- Den Networks Ltd. v. Sri Krishna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4172](#)
- Den Networks Ltd. v. Sri Sai Cable Network - 2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3783](#)
- Den Networks Ltd. v. Sri. Devi Cable Network - 3*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4477](#)
- Den Networks Ltd. v. Sri. Durga Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4460](#)
- Den Networks Ltd. v. Sri. Gajendra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5113](#)
- Den Networks Ltd. v. Sri. Ganesh Cable Network-1*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2959](#)
- Den Networks Ltd. v. Sri. Krishna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4449](#)
- Den Networks Ltd. v. Sri. Sai Cable Network - 2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4415](#)
- Den Networks Ltd. v. Star Asia*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4376](#)
- Den Networks Ltd. v. Star Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4880](#)

- Den Networks Ltd. v. Star Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2482](#)
- Den Networks Ltd. v. Star Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5129](#)
- Den Networks Ltd. v. Star Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3589](#)
- Den Networks Ltd. v. Star Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3719](#)
- Den Networks Ltd. v. Starnet Digital*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5363](#)
- Den Networks Ltd. v. Suncity Cable Line*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2242](#)
- Den Networks Ltd. v. Sunil Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3247](#)
- Den Networks Ltd. v. Super Touch Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4614](#)
- Den Networks Ltd. v. Super Touch Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4829](#)
- Den Networks Ltd. v. Surbhi Vision Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3587](#)
- Den Networks Ltd. v. Surbhi Vision Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3707](#)
- Den Networks Ltd. v. Suresh More*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4810](#)
- Den Networks Ltd. v. Surya Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4405](#)
- Den Networks Ltd. v. SV Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5379](#)
- Den Networks Ltd. v. Swadhin Cable & Broadband Seva*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5381](#)
- Den Networks Ltd. v. Swadhin Cable & Broadband Seva*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4216](#)
- Den Networks Ltd. v. T. sarkar (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5643](#)
- Den Networks Ltd. v. T. sarkar (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3813](#)
- Den Networks Ltd. v. Takur Johry Mansingh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4814](#)
- Den Networks Ltd. v. Tara Maa Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5348](#)
- Den Networks Ltd. v. Tara Maa Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3723](#)

- Den Networks Ltd. v. Tara Maa Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4014](#)
- Den Networks Ltd. v. TCN Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5486](#)
- Den Networks Ltd. v. TCN Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4639](#)
- Den Networks Ltd. v. Third Eye Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5283](#)
- Den Networks Ltd. v. Three Star Net*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2431](#)
- Den Networks Ltd. v. Three Star Net*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3398](#)
- Den Networks Ltd. v. Three Star Net*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3673](#)
- Den Networks Ltd. v. Three Star Net*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4708](#)
- Den Networks Ltd. v. Three Star Net*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4956](#)
- Den Networks Ltd. v. Varnam Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5133](#)
- Den Networks Ltd. v. Veecon Media & Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2617](#)
- Den Networks Ltd. v. Vision Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3433](#)
- Den Networks Ltd. v. World Vission*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4469](#)
- Den Networks Ltd. v. World Vission*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5694](#)
- Den Networks Ltd. v. Yash Techno Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2717](#)
- Den Networks Ltd. v. Yash Techno Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3253](#)
- Den Networks Ltd. v. Yogesh Bharmbhatt*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3821](#)
- Den Networks Ltd. v. Zoom Cable Communication*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4119](#)
- Den New Broad Commination (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4598](#)
- Den New Broad Commination (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5471](#)
- Den New Broad Communication (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4762](#)
- Den Rajkot City Communication (P) Ltd. v. Vanrajbhai V. Vala*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3292](#)
- Den Rajkot City Communication (P) Ltd. v. Vanrajbhai V. Vala*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3469](#)
- Den Rajkot City Communicaton (P) Ltd. v. Jorubha Jadeja*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3097](#)

- Dewshree Network (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2528](#)
- Dewshree Network (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4863](#)
- Dharambir Cable TV Network v. Siti Cable Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3150](#)
- Dharambir Cable TV Network v. Siti Cable Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5450](#)
- Digi Cablecomm Services (P) Ltd. v. Biswajit Mallick*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3206](#)
- Digi Cablecomm Services (P) Ltd. v. Biswajit Mallick*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4664](#)
- Digi Cablecomm Services (P) Ltd. v. Biswajit Mallick*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5503](#)
- Digi Cablecomm Services (P) Ltd. v. Direct News (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3837](#)
- Digi Cablecomm Services (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3496](#)
- Digi Cablecomm Services (P) Ltd. v. Sahara India Tv Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4958](#)
- Digi Cablecomm Services (P) Ltd. v. Viacom 18 Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3028](#)
- Digi Cablecomm Services (P) Ltd. v. Viacom 18 Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5018](#)
- Digi Cablecomm Services India (P) Ltd. v. Arijit Mukherjee*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3376](#)
- Digi Cablecomm Services India (P) Ltd. v. Arijit Mukherjee*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5368](#)
- Digi Cablecomm Services India (P) Ltd. v. Arijit Mukherjee*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5711](#)
- Digi Cablecomm Services India (P) Ltd. v. Dilip Rajak*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2357](#)
- Digi Cablecomm Services India (P) Ltd. v. Dilip Rajak*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4992](#)
- Digi Cablecomm Services India (P) Ltd. v. Joyshree Mukherjee*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2715](#)
- Digi Cablecomm Services India (P) Ltd. v. Joyshree Mukherjee*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3937](#)
- Digi Jpr Networks (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2969](#)
- Digi Maharaja Cable TV Network (P) Ltd. v. Media Pro Enterprise India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3122](#)
- Digi Maharaja Cable TV Network (P) Ltd. v. Media Pro Enterprise India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5424](#)

- Digicable Com Communication Services (P) Ltd. v. Dipak Singha Roy*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4272](#)
- Digicable Com Communication Services (P) Ltd. v. Sudarshan Infocom Welfare Society*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5388](#)
- Digicable Com Communication Services (P) Ltd. v. Tulip Telecom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2338](#)
- Digicable Com Communication Services (P) Ltd. v. Tulip Telecom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5496](#)
- Digicable Network India (P) Ltd. v. Aircel Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5392](#)
- Digicable Network India (P) Ltd. v. Allied Infotainment Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3415](#)
- Digicable Network India (P) Ltd. v. India News Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4855](#)
- Digicable Networks (india) (P) Ltd. v. Allied Infotainment Distribution Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3237](#)
- Digicast Network (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3251](#)
- Discovery Communication India v. All Digital Network India Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4303](#)
- Discovery Communication India v. All Digital Network India Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5399](#)
- Discovery Communication India v. Cablecast New India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4116](#)
- Discovery Communication India v. Coop. of Cable TV Operation Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2525](#)
- Discovery Communication India v. Coop. of Cable TV Operation Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5656](#)
- Discovery Communication India v. Digicable Network India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5094](#)
- Discovery Communication India v. Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3761](#)
- Discovery Communication India v. Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4982](#)
- Discovery Communication India v. Digital Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3048](#)
- Discovery Communication India v. E-infrastructure & Entertainment India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2693](#)
- Discovery Communication India v. E-infrastructure & Entertainment India (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5411](#)
- Discovery Communication India v. Home Television Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4359](#)

- Discovery Communication India v. Jaisal Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5628](#)
- Discovery Communication India v. Jaisal Cable Vision*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4768](#)
- Discovery Communication India v. Kaizen Digital Cable Service (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2332](#)
- Discovery Communication India v. Kaizen Digital Cable Service (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5474](#)
- Discovery Communication India v. Laxminath Broadcasting Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3769](#)
- Discovery Communication India v. Marwar Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4779](#)
- Discovery Communication India v. Nohar Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4770](#)
- Discovery Communication India v. Nova Digital & Boradband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4876](#)
- Discovery Communication India v. Nova Digital & Boradband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3451](#)
- Discovery Communication India v. Royal Services Diginet Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4063](#)
- Discovery Communication India v. Royal Services Diginet Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4292](#)
- Discovery Communication India v. Royal Services Diginet Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5719](#)
- Discovery Communication India v. Saraswati Communication Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5658](#)
- Discovery Communication India v. Saraswati Communication Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2318](#)
- Discovery Communication India v. Sarveshwar Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4332](#)
- Discovery Communication India v. Sarveshwar Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5712](#)
- Discovery Communication India v. Sea TV Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3102](#)
- Discovery Communication India v. Welcome Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4871](#)
- Discovery Communication India v. Welcome Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3849](#)
- Discovery Communications India v. Digi Cablecomm Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4355](#)

- Discovery Communications India v. Multicity Digital Consortium (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3705](#)
- Discovery Communications India v. Multicity Digital Consortium (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4969](#)
- Discovery Communications India v. Multicity Digital Consortium (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5617](#)
- Discovery Communications India v. Om Systems*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2527](#)
- Discovery Communications India v. Om Systems*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3010](#)
- Discovery Communications India v. Om Systems*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3371](#)
- Discovery Communications India v. Om Systems*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4801](#)
- Discovery Communications India v. Reachnet Cable Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2325](#)
- Discovery Communications India v. World View Broadband (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2958](#)
- Discovery Communications India v. World View Broadband (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3465](#)
- Discovery Communications India v. World View Broadband (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3938](#)
- Dish TV India Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3699](#)
- Dish TV India Ltd. v. Ptld Broadcasting (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3347](#)
- Dish TV India Ltd. v. Ptld Broadcasting (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3962](#)
- Dish TV India Ltd. v. Sahara India Commercial Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2326](#)
- Dish TV India Ltd. v. Sahara India Commercial Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4629](#)
- Dish TV India Ltd. v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5170](#)
- Dish TV India Ltd. v. Sneha Broadcasting Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4036](#)
- Dish TV India Ltd. v. Subharti Media Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2367](#)
- Dish TV India Ltd. v. Subharti Media Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3549](#)
- Dish TV India Ltd. v. Television Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3271](#)
- Dish TV India Ltd. v. Television Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5173](#)

- Dish TV India Ltd. v. Utn Media & Broadcasting (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3320](#)
- Dishnet Wireless Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5271](#)
- Dishnet Wireless Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2841](#)
- Dishnet Wireless Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2844](#)
- Dishnet Wireless Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2845](#)
- Dishnet Wireless Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2852](#)
- Dishnet Wireless Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5208](#)
- Dishnet Wireless Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5217](#)
- Disney Broadcasting India Ltd. v. All Digital Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2305](#)
- Disney Broadcasting India Ltd. v. All Digital Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4851](#)
- DL Gtpl Cable Net (P) Ltd. v. Alled Infotainment Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2894](#)
- Dl Gtpl Cabnet (P) Ltd. v. Digital Entertainment Optical Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5008](#)
- Dl Gtpl Cabnet (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3586](#)
- DL GTPL Cabnet (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5049](#)
- DL Gtpl Cabnet (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5571](#)
- Eenadu Television (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4833](#)
- Eenadu Television (P) Ltd. v. Bhagyanagar Digital Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2536](#)
- Eenadu Television (P) Ltd. v. Divya Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5327](#)
- Eenadu Television (P) Ltd. v. Machilipatnam Communication (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4884](#)
- Eenadu Television (P) Ltd. v. Master Channel Community Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4881](#)
- Eficaz Communication v. Indian Cable Net Co. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2441](#)
- Eficaz Communication v. Indian Cable Net Co. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3701](#)

- Eminent Cable Network (P) Ltd. v. Pappu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5064](#)
- Eminent Cable Network (P) Ltd. v. Pappu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3625](#)
- Eminent Cable Networks (P) Ltd. v. Azam Hasan Ansari*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3162](#)
- Eminent Cable Networks (P) Ltd. v. Devendra Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3161](#)
- Eminent Cable Networks (P) Ltd. v. Isharul Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3172](#)
- Eminent Cable Networks (P) Ltd. v. Moin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3173](#)
- Entertainment Network (india) Ltd. v. Prasar Bharti*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2354](#)
- Entertainment Network (india) Ltd. v. Prasar Bharti*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2573](#)
- Entertainment Network (india) Ltd. v. Prasar Bharti*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3955](#)
- Entertainment Network (india) Ltd. v. Prasar Bharti*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4990](#)
- Entertainment Network (india) Ltd. v. Prasar Bharti*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5101](#)
- Evergreen Cable v. Siti Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3786](#)
- Fastway Media Cable Network (P) Ltd. v. Disha Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2530](#)
- Fastway Media Cable Network (P) Ltd. v. Television Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2664](#)
- Fastway Media Cable Network (P) Ltd. v. Television Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5373](#)
- Fastway Transmission (P) Ltd. v. Chheharta Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2666](#)
- Fastway Transmission (P) Ltd. v. Chheharta Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5375](#)
- Fastway Transmission (P) Ltd. v. Mahaluxmi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3119](#)
- Fastway Transmission (P) Ltd. v. Mahaluxmi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4345](#)
- Fastway Transmission (P) Ltd. v. Sat Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2819](#)

- Fastway Transmission (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4188](#)
- Fastway Transmission (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5280](#)
- Fastway Transmission (P) Ltd. v. Television Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2663](#)
- Fastway Transmission (P) Ltd. v. Television Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5370](#)
- Fastway Transmission (P) Ltd. v. Vicky Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2678](#)
- Fastway Transmission (P) Ltd. v. Vicky Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4643](#)
- Fastway Transmission (P) Ltd. v. Abc Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5425](#)
- Fastway Transmission (P) Ltd. v. Ajay Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2992](#)
- Fastway Transmission (P) Ltd. v. Ajay Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3995](#)
- Fastway Transmission (P) Ltd. v. Amit Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3874](#)
- Fastway Transmission (P) Ltd. v. Apna Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3640](#)
- Fastway Transmission (P) Ltd. v. Apna Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3824](#)
- Fastway Transmission (P) Ltd. v. Apna Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5150](#)
- Fastway Transmission (P) Ltd. v. Baba Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2906](#)
- Fastway Transmission (P) Ltd. v. Baba Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5549](#)
- Fastway Transmission (P) Ltd. v. Bablu Dhillon Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4782](#)
- Fastway Transmission (P) Ltd. v. Bablu Dhillon Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2486](#)
- Fastway Transmission (P) Ltd. v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3624](#)
- Fastway Transmission (P) Ltd. v. Bhatti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4790](#)
- Fastway Transmission (P) Ltd. v. Bhatti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2491](#)
- Fastway Transmission (P) Ltd. v. Chadha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2882](#)

- Fastway Transmission (P) Ltd. v. Channel Update*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3101](#)
- Fastway Transmission (P) Ltd. v. Darshan Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3003](#)
- Fastway Transmission (P) Ltd. v. Defence Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4082](#)
- Fastway Transmission (P) Ltd. v. DG Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2991](#)
- Fastway Transmission (P) Ltd. v. DG Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4300](#)
- Fastway Transmission (P) Ltd. v. Enter 10 Televisions (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3226](#)
- Fastway Transmission (P) Ltd. v. Enter 10 Televisions (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5529](#)
- Fastway Transmission (P) Ltd. v. Friend Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5403](#)
- Fastway Transmission (P) Ltd. v. Friend Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4417](#)
- Fastway Transmission (P) Ltd. v. Ginny Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3020](#)
- Fastway Transmission (P) Ltd. v. Global Link Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4478](#)
- Fastway Transmission (P) Ltd. v. Guru Nanak City Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5416](#)
- Fastway Transmission (P) Ltd. v. Guru Nanak City Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4452](#)
- Fastway Transmission (P) Ltd. v. Harwinder Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2382](#)
- Fastway Transmission (P) Ltd. v. Harwinder Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4656](#)
- Fastway Transmission (P) Ltd. v. Inder Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3112](#)
- Fastway Transmission (P) Ltd. v. J.k. cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3278](#)
- Fastway Transmission (P) Ltd. v. Jalandhar Digital Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4783](#)
- Fastway Transmission (P) Ltd. v. Jalandhar Digital Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2488](#)
- Fastway Transmission (P) Ltd. v. Jashan Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3977](#)

- Fastway Transmission (P) Ltd. v. Jintu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2565](#)
- Fastway Transmission (P) Ltd. v. Jyoti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5288](#)
- Fastway Transmission (P) Ltd. v. K.s. Bajwa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2738](#)
- Fastway Transmission (P) Ltd. v. K.s. Bajwa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3365](#)
- Fastway Transmission (P) Ltd. v. K.s. Bajwa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4941](#)
- Fastway Transmission (P) Ltd. v. Kabir Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3791](#)
- Fastway Transmission (P) Ltd. v. Kabir Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4308](#)
- Fastway Transmission (P) Ltd. v. Kaka Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3493](#)
- Fastway Transmission (P) Ltd. v. Kaku Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2821](#)
- Fastway Transmission (P) Ltd. v. Kuldeep Constructions*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5548](#)
- Fastway Transmission (P) Ltd. v. Kuldeep Constructions*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2376](#)
- Fastway Transmission (P) Ltd. v. Kuldeep Constructions*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4650](#)
- Fastway Transmission (P) Ltd. v. Kumar Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3012](#)
- Fastway Transmission (P) Ltd. v. Kush Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3981](#)
- Fastway Transmission (P) Ltd. v. Maa Vaishno Cable & Broadband*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2659](#)
- Fastway Transmission (P) Ltd. v. Mahaluxmi Cable Mamun*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3117](#)
- Fastway Transmission (P) Ltd. v. Malkit Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2640](#)
- Fastway Transmission (P) Ltd. v. Malkit Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3880](#)
- Fastway Transmission (P) Ltd. v. Master Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2997](#)
- Fastway Transmission (P) Ltd. v. Minta Bhagwati Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3338](#)
- Fastway Transmission (P) Ltd. v. Minta Bhagwati Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4703](#)

- Fastway Transmission (P) Ltd. v. Mintu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2483](#)
- Fastway Transmission (P) Ltd. v. Mintu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4630](#)
- Fastway Transmission (P) Ltd. v. New Defence Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3615](#)
- Fastway Transmission (P) Ltd. v. New Guru Nanak Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2257](#)
- Fastway Transmission (P) Ltd. v. New Guru Nanak Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4730](#)
- Fastway Transmission (P) Ltd. v. New Jagdambay Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4771](#)
- Fastway Transmission (P) Ltd. v. New Singh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2558](#)
- Fastway Transmission (P) Ltd. v. Nibbi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2815](#)
- Fastway Transmission (P) Ltd. v. Nibbi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4097](#)
- Fastway Transmission (P) Ltd. v. Om Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4784](#)
- Fastway Transmission (P) Ltd. v. Pahwa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4787](#)
- Fastway Transmission (P) Ltd. v. Pahwa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2489](#)
- Fastway Transmission (P) Ltd. v. Pink City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4236](#)
- Fastway Transmission (P) Ltd. v. Pink City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5287](#)
- Fastway Transmission (P) Ltd. v. Rainbow Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3135](#)
- Fastway Transmission (P) Ltd. v. Ramesh Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4723](#)
- Fastway Transmission (P) Ltd. v. Rv Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5162](#)
- Fastway Transmission (P) Ltd. v. Rv Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3263](#)
- Fastway Transmission (P) Ltd. v. Rv Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3856](#)
- Fastway Transmission (P) Ltd. v. Sachdeva Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3099](#)
- Fastway Transmission (P) Ltd. v. Sachdeva Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4317](#)

- Fastway Transmission (P) Ltd. v. Sahara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2739](#)
- Fastway Transmission (P) Ltd. v. Sahara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3982](#)
- Fastway Transmission (P) Ltd. v. Sarwara Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3105](#)
- Fastway Transmission (P) Ltd. v. Sarwara Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3108](#)
- Fastway Transmission (P) Ltd. v. Shindi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3932](#)
- Fastway Transmission (P) Ltd. v. Shiva Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3677](#)
- Fastway Transmission (P) Ltd. v. Shivalik Digital Media*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4800](#)
- Fastway Transmission (P) Ltd. v. Shivam Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3366](#)
- Fastway Transmission (P) Ltd. v. Shubham Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4240](#)
- Fastway Transmission (P) Ltd. v. Solanki Cable Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4883](#)
- Fastway Transmission (P) Ltd. v. SS Infotainment Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3644](#)
- Fastway Transmission (P) Ltd. v. SS Infotainment Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5722](#)
- Fastway Transmission (P) Ltd. v. Suraj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5166](#)
- Fastway Transmission (P) Ltd. v. Suraj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2879](#)
- Fastway Transmission (P) Ltd. v. Suraj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3881](#)
- Fastway Transmission (P) Ltd. v. Takkar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2817](#)
- Fastway Transmission (P) Ltd. v. Takkar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4103](#)
- Fastway Transmission (P) Ltd. v. Tej Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3116](#)
- Fastway Transmission (P) Ltd. v. Tinku Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3650](#)
- Fastway Transmission (P) Ltd. v. Tinku Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3870](#)
- Fastway Transmission (P) Ltd. v. Vickey Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5164](#)

- Fastway Transmission (P) Ltd. v. Vickey Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3265](#)
- Fastway Transmission (P) Ltd. v. Vickey Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3877](#)
- Fastway Transmission (P) Ltd. v. Vicky Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3133](#)
- Fastway Transmission (P) Ltd. v. Vicky Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4086](#)
- Fastway Transmission (P) v. Neeraj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2652](#)
- Fastway Transmission (P) v. Neeraj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3898](#)
- Fcn Cable Network v. Indiacast Media Distributions (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2465](#)
- Fcn Cable Network v. Indiacast Media Distributions (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3734](#)
- Fcn Cable Network v. Indiacast Media Distributions (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5627](#)
- Fcn Cable Network v. Indiacast Media Distributions (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2321](#)
- Fcn Cable Network v. Indiacast Media Distributions (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5176](#)
- Federation of Indian Airlines v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2933](#)
- Federation of Indian Airlines v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2939](#)
- Federation of Indian Airlines v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4769](#)
- Federation of Indian Airlines v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4772](#)
- Five Network Solution (india) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2596](#)
- Five Network Solution (India) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5247](#)
- Friends Cable Network v. Digicable Com Communication Service (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3839](#)
- Ganpati Cable TV Network v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3277](#)
- Ganpati Cable TV Network v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5191](#)

- Gemini Tv Distribution Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2396](#)
- Gemini Tv Distribution Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4058](#)
- Gemini Tv Distribution Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5480](#)
- Gemini Tv Distribution Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5204](#)
- Gemini Tv Distribution Services (P) Ltd. v. Chelikam Network India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2350](#)
- Gemini Tv Distribution Services (P) Ltd. v. Chelikam Network India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4978](#)
- Gemini Tv Distribution Services (P) Ltd. v. Chelikam Network India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5315](#)
- Gemini Tv Distribution Services (P) Ltd. v. CPC Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5360](#)
- Gemini Tv Distribution Services (P) Ltd. v. Scv Sky Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3745](#)
- Gemini Tv Distribution Services (P) Ltd. v. Scv Sky Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4980](#)
- Gemini Tv Distributon Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5219](#)
- Gemini Tv Distributon Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5464](#)
- Gemini Tv Distributon Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2557](#)
- Gemini Tv Distributon Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4381](#)
- Gemini Tv Distributon Services (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5062](#)
- GMR Hyderabad International Airport Ltd. v. Aera*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2831](#)
- Gmr/hyderabad International Airport Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4422](#)
- God Father Communication v. Noida Software Technology Park*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3203](#)
- God Father Communication v. Noida Software Technology Park*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5500](#)
- Godfather Communications (P) Ltd. v. Sony Pictures Networks India Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3002](#)
- Godfather Communications (P) Ltd. v. Sony Pictures Networks India Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4979](#)

- Grant Investrade Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3089](#)
- Grant Investrade Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4398](#)
- Greycells 18 Media Ltd. v. Reliance Big Tv Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2361](#)
- Greycells 18 Media Ltd. v. Reliance Big Tv Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4749](#)
- Greycells18 Media Ltd. v. Reliance Big Tv Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4874](#)
- Gtpl Hathway (P) Ltd. v. Ambade Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2695](#)
- Gtpl Hathway (P) Ltd. v. Ambade Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4763](#)
- Gtpl Hathway (P) Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4510](#)
- Gtpl Hathway (P) Ltd. v. Harsh Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2836](#)
- Gtpl Hathway (P) Ltd. v. Harsh Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4805](#)
- Gtpl Hathway (P) Ltd. v. Harsh Communication LLP*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3128](#)
- Gtpl Hathway (P) Ltd. v. Harsh Communication LLP*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4394](#)
- Gtpl Hathway (P) Ltd. v. Mi Marathi Media Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4512](#)
- Gtpl Hathway (P) Ltd. v. Nessa Technologies Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4006](#)
- Gtpl Hathway (P) Ltd. v. Nisha Electronics & World Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5686](#)
- Gtpl Hathway (P) Ltd. v. Pearls Broadcasting Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5495](#)
- Gtpl Hathway (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3139](#)
- Gtpl Hathway Ltd. v. Aarti Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3483](#)
- Gtpl Hathway Ltd. v. Aarti Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3984](#)
- Gtpl Hathway Ltd. v. Ambika Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3901](#)
- Gtpl Hathway Ltd. v. Arth Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2329](#)
- Gtpl Hathway Ltd. v. Arth Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2549](#)

- Gtpl Hathway Ltd. v. Arth Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5178](#)
- Gtpl Hathway Ltd. v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5400](#)
- Gtpl Hathway Ltd. v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3768](#)
- Gtpl Hathway Ltd. v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4387](#)
- Gtpl Hathway Ltd. v. Bhagwan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2564](#)
- Gtpl Hathway Ltd. v. Bhagwan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3930](#)
- Gtpl Hathway Ltd. v. Bhagwan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5075](#)
- Gtpl Hathway Ltd. v. Chamunda Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3964](#)
- Gtpl Hathway Ltd. v. Chintan Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4572](#)
- Gtpl Hathway Ltd. v. City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3729](#)
- Gtpl Hathway Ltd. v. Daud K Sana*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3577](#)
- Gtpl Hathway Ltd. v. Dikshant K Padhiyar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3960](#)
- Gtpl Hathway Ltd. v. Donil Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4401](#)
- Gtpl Hathway Ltd. v. Friends World Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5098](#)
- Gtpl Hathway Ltd. v. Gtpl Video Badshah (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3969](#)
- Gtpl Hathway Ltd. v. Information Tv (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3851](#)
- Gtpl Hathway Ltd. v. Jadeja Kaushikaba Indrajitsing*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5323](#)
- Gtpl Hathway Ltd. v. Jay Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2341](#)
- Gtpl Hathway Ltd. v. Kailashben Rakesh Patel*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5570](#)
- Gtpl Hathway Ltd. v. Naaz Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5745](#)
- Gtpl Hathway Ltd. v. New Ambica Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3482](#)
- Gtpl Hathway Ltd. v. New Ambica Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3976](#)

- Gtpl Hathway Ltd. v. Om Cable & Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2572](#)
- Gtpl Hathway Ltd. v. Om Cable & Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3952](#)
- Gtpl Hathway Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3731](#)
- Gtpl Hathway Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5689](#)
- Gtpl Hathway Ltd. v. Prajapati Ajay Govindbhai Virta*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3016](#)
- Gtpl Hathway Ltd. v. Prajapati Ajay Govindbhai Virta*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3386](#)
- Gtpl Hathway Ltd. v. Prajapati Ajay Govindbhai Virta*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3751](#)
- Gtpl Hathway Ltd. v. Prajapati Ajay Govindbhai Virta*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4322](#)
- Gtpl Hathway Ltd. v. Prajapati Ajay Govindbhai Virta*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5374](#)
- Gtpl Hathway Ltd. v. Priya M Gor*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5559](#)
- Gtpl Hathway Ltd. v. Priya M Gor*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3575](#)
- Gtpl Hathway Ltd. v. Raj Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3384](#)
- Gtpl Hathway Ltd. v. Raj Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4314](#)
- Gtpl Hathway Ltd. v. Rameshwar Video Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3598](#)
- Gtpl Hathway Ltd. v. Sahana Films (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5592](#)
- Gtpl Hathway Ltd. v. Sahana Films (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5560](#)
- Gtpl Hathway Ltd. v. Sanmarg Jharkand Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3041](#)
- Gtpl Hathway Ltd. v. Sanmarg Jharkand Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3394](#)
- Gtpl Hathway Ltd. v. Sanmarg Jharkand Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4690](#)
- Gtpl Hathway Ltd. v. Shiridi Sai Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5623](#)
- Gtpl Hathway Ltd. v. Shiva Cable Network, ka*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3709](#)
- Gtpl Hathway Ltd. v. Shopping Zone India Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4026](#)

- Gtpl Hathway Ltd. v. Shri Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4249](#)
- Gtpl Hathway Ltd. v. Shruti World Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4251](#)
- Gtpl Hathway Ltd. v. Soheb Mamad Kakal*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3590](#)
- Gtpl Hathway Ltd. v. Sri Shiridi Sai Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4974](#)
- Gtpl Hathway Ltd. v. Sri. Shiridi Sai Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3715](#)
- Gtpl Hathway Ltd. v. Vaji Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2745](#)
- Gtpl Hathway Ltd. v. Vaji Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5404](#)
- Gtpl Hathway Ltd. v. Vipul Kumar Ramanlal Hingu*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3743](#)
- Gtpl Hathway Ltd. v. Vipul Kumar Ramanlal Hingu*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4304](#)
- Gtpl Hathway Ltd. v. Vipul Kumar Ramanlal Hingu*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5366](#)
- Gtpl Hathway Ltd. v. Vizianagar Citi Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2746](#)
- Gtpl Hathway Ltd. v. Zameer Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3693](#)
- Gtpl Kolkata Cable & Broadband Pariseva Ltd. v. B4u Broadband India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3829](#)
- Gtpl Kolkata Cable & Broadband Pariseva Ltd. v. Mahalaxmi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3288](#)
- Gtpl Kolkata Cable & Broadband Pariseva Ltd. v. Mahalaxmi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3966](#)
- Gtpl Kolkata Cable & Broadband Pariseva Ltd. v. Royalraj Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3256](#)
- Gtpl Kolkata Cable & Broadband Pariseva Ltd. v. Royalraj Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3836](#)
- Guru Nanak Cable Network v. Den Adn Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2709](#)
- Guru Nanak Cable Network v. Den Adn Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3227](#)
- Haldwani Digital Services (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2597](#)
- Haldwani Digital Services (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3980](#)

- Haldwani Digital Services (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5115](#)
- Haldwani Digital Services (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5761](#)
- Harkesh Cable Network v. Siti Cable Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2907](#)
- Harkesh Cable Network v. Siti Cable Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5344](#)
- Hathway Bhawani Cabletel & Datacom Ltd. v. Jolly Video Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2826](#)
- Hathway Bhawani Cabletel & Datacom Ltd. v. Jolly Video Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4111](#)
- Hathway Cable & Datacom (P) Ltd. v. Mi Marathi Media Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2371](#)
- Hathway Cable & Datacom (P) Ltd. v. Mi Marathi Media Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5000](#)
- Hathway Cable & Datacom Ltd. v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4606](#)
- Hathway Cable & Datacom Ltd. v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4842](#)
- Hathway Cable & Datacom Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5318](#)
- Hathway Cable & Datacom Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2364](#)
- Hathway Cable & Datacom Ltd. v. Broadcast Initiatives Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4996](#)
- Hathway Cable & Datacom Ltd. v. Chouksey Entertainment Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2952](#)
- Hathway Cable & Datacom Ltd. v. Chouksey Entertainment Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4932](#)
- Hathway Cable & Datacom Ltd. v. Continental Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3918](#)
- Hathway Cable & Datacom Ltd. v. DMR Media International*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4603](#)
- Hathway Cable & Datacom Ltd. v. F7 Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3218](#)
- Hathway Cable & Datacom Ltd. v. F7 Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4613](#)
- Hathway Cable & Datacom Ltd. v. Ganga Enterprises*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4928](#)
- Hathway Cable & Datacom Ltd. v. Isiri Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3078](#)

- Hathway Cable & Datacom Ltd. v. J.r. Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2890](#)
- Hathway Cable & Datacom Ltd. v. Jsd Data Infotech (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4170](#)
- Hathway Cable & Datacom Ltd. v. Middle India Cable & Data (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4327](#)
- Hathway Cable & Datacom Ltd. v. Mukesh Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3273](#)
- Hathway Cable & Datacom Ltd. v. Mukesh Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4173](#)
- Hathway Cable & Datacom Ltd. v. N.c. Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3222](#)
- Hathway Cable & Datacom Ltd. v. N.c. Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4744](#)
- Hathway Cable & Datacom Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3307](#)
- Hathway Cable & Datacom Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3687](#)
- Hathway Cable & Datacom Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4192](#)
- Hathway Cable & Datacom Ltd. v. Queen Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3250](#)
- Hathway Cable & Datacom Ltd. v. Queen Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3466](#)
- Hathway Cable & Datacom Ltd. v. Queen Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3940](#)
- Hathway Cable & Datacom Ltd. v. Ravipati Broadcasters (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2837](#)
- Hathway Cable & Datacom Ltd. v. Ravipati Broadcasters (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4599](#)
- Hathway Cable & Datacom Ltd. v. S.D.M. Jain Matt Trust*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4571](#)
- Hathway Cable & Datacom Ltd. v. S.D.M. Jain Matt Trust*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4641](#)
- Hathway Cable & Datacom Ltd. v. Sai Prasad Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5668](#)
- Hathway Cable & Datacom Ltd. v. Sai Prasad Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2323](#)
- Hathway Cable & Datacom Ltd. v. Sai Prasad Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4907](#)
- Hathway Cable & Datacom Ltd. v. Shree Ram Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2947](#)

- Hathway Cable & Datacom Ltd. v. Shree Ram Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4259](#)
- Hathway Cable & Datacom Ltd. v. Shubham Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3895](#)
- Hathway Cable & Datacom Ltd. v. Sofline Media*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2383](#)
- Hathway Cable & Datacom Ltd. v. Total Telefilms (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2759](#)
- Hathway Cable & Datacom Ltd. v. White Horse Network Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3216](#)
- Hathway Cable & Datacom Ltd. v. Yash Broadcasting Industries (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2240](#)
- Hathway Cable & Datacom Ltd. v. Yash Broadcasting Industries (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4434](#)
- Hathway Digital (P) Ltd. v. Aastha Gupta Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4163](#)
- Hathway Digital (P) Ltd. v. Aastha*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5727](#)
- Hathway Digital (P) Ltd. v. Abhi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4302](#)
- Hathway Digital (P) Ltd. v. Adhishakthi Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2669](#)
- Hathway Digital (P) Ltd. v. Adhishakthi Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2832](#)
- Hathway Digital (P) Ltd. v. Adhishakthi Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4628](#)
- Hathway Digital (P) Ltd. v. Aman Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3845](#)
- Hathway Digital (P) Ltd. v. Amit Satalight Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3778](#)
- Hathway Digital (P) Ltd. v. Amit Satalight Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4264](#)
- Hathway Digital (P) Ltd. v. Anamika Enterprise*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4353](#)
- Hathway Digital (P) Ltd. v. Ashish Choubey*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4046](#)
- Hathway Digital (P) Ltd. v. Aspiration Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2855](#)
- Hathway Digital (P) Ltd. v. Aspiration Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4139](#)
- Hathway Digital (P) Ltd. v. Atjun Singh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4049](#)
- Hathway Digital (P) Ltd. v. Baba Kaleswar Cable Network Sp.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3008](#)

- Hathway Digital (P) Ltd. v. Baba Kaleswar Cable Network Sp*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3362](#)
- Hathway Digital (P) Ltd. v. Baba Kaleswar Cable Network Sp*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4674](#)
- Hathway Digital (P) Ltd. v. Baba Kaleswar Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4764](#)
- Hathway Digital (P) Ltd. v. Baba Panchanan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3145](#)
- Hathway Digital (P) Ltd. v. Baba Panchanan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3869](#)
- Hathway Digital (P) Ltd. v. Bandhan Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4179](#)
- Hathway Digital (P) Ltd. v. Banti Channel Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3357](#)
- Hathway Digital (P) Ltd. v. Bholu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4293](#)
- Hathway Digital (P) Ltd. v. Bhupender Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3479](#)
- Hathway Digital (P) Ltd. v. Bhupender Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3965](#)
- Hathway Digital (P) Ltd. v. Business Broadcast News (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2778](#)
- Hathway Digital (P) Ltd. v. Business Broadcast News (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3484](#)
- Hathway Digital (P) Ltd. v. Chetna Cable TV Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4091](#)
- Hathway Digital (P) Ltd. v. Chetna Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3641](#)
- Hathway Digital (P) Ltd. v. City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3602](#)
- Hathway Digital (P) Ltd. v. Deepak Digital*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3826](#)
- Hathway Digital (P) Ltd. v. Devendra Singh Shekhawat*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4052](#)
- Hathway Digital (P) Ltd. v. Dinesh Star TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5742](#)
- Hathway Digital (P) Ltd. v. Dot Line Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4372](#)
- Hathway Digital (P) Ltd. v. Family Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5186](#)
- Hathway Digital (P) Ltd. v. Family Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2885](#)
- Hathway Digital (P) Ltd. v. Family Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3657](#)

- Hathway Digital (P) Ltd. v. Family Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3973](#)
- Hathway Digital (P) Ltd. v. First Choice Cable Network 2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3017](#)
- Hathway Digital (P) Ltd. v. First Choice Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4802](#)
- Hathway Digital (P) Ltd. v. G.C.n-Pal Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3254](#)
- Hathway Digital (P) Ltd. v. G.C.N. Das Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4261](#)
- Hathway Digital (P) Ltd. v. G.C.N. Pal Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5153](#)
- Hathway Digital (P) Ltd. v. G.C.N. Pal Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3833](#)
- Hathway Digital (P) Ltd. v. Gadibramha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2861](#)
- Hathway Digital (P) Ltd. v. Gadibramha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5721](#)
- Hathway Digital (P) Ltd. v. Ganpati Advertisers*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4847](#)
- Hathway Digital (P) Ltd. v. Ganpati Advertisers*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5589](#)
- Hathway Digital (P) Ltd. v. Golden Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4966](#)
- Hathway Digital (P) Ltd. v. Green Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3904](#)
- Hathway Digital (P) Ltd. v. Harish Dish Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2995](#)
- Hathway Digital (P) Ltd. v. Harish Dish Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5579](#)
- Hathway Digital (P) Ltd. v. Harish Dish Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5728](#)
- Hathway Digital (P) Ltd. v. Heena Cable Network 2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3896](#)
- Hathway Digital (P) Ltd. v. Image Broadcasting India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2768](#)
- Hathway Digital (P) Ltd. v. Image Broadcasting India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3420](#)
- Hathway Digital (P) Ltd. v. J.M.D. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4373](#)
- Hathway Digital (P) Ltd. v. Jai Ambey Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2707](#)
- Hathway Digital (P) Ltd. v. Jeetu Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4266](#)

- Hathway Digital (P) Ltd. v. Jhangra Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5730](#)
- Hathway Digital (P) Ltd. v. Joy Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4319](#)
- Hathway Digital (P) Ltd. v. Kajal Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4325](#)
- Hathway Digital (P) Ltd. v. Kgl Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4044](#)
- Hathway Digital (P) Ltd. v. Lakshita Digital (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5422](#)
- Hathway Digital (P) Ltd. v. Lokenath Cable Two Sp*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3327](#)
- Hathway Digital (P) Ltd. v. Lokenath Cable Two Sp*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3474](#)
- Hathway Digital (P) Ltd. v. Lokenath Cable Two*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5567](#)
- Hathway Digital (P) Ltd. v. M.d. Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4369](#)
- Hathway Digital (P) Ltd. v. M.d. Vision*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4461](#)
- Hathway Digital (P) Ltd. v. Maa Vaishno Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3272](#)
- Hathway Digital (P) Ltd. v. Maa Vaishno Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4169](#)
- Hathway Digital (P) Ltd. v. Mahalaxmi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4048](#)
- Hathway Digital (P) Ltd. v. Mahaveer Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5090](#)
- Hathway Digital (P) Ltd. v. Mahaveer Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3572](#)
- Hathway Digital (P) Ltd. v. Mahaveer Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3695](#)
- Hathway Digital (P) Ltd. v. Manoj Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2264](#)
- Hathway Digital (P) Ltd. v. Manoj Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3738](#)
- Hathway Digital (P) Ltd. v. Maruti Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3047](#)
- Hathway Digital (P) Ltd. v. Maruti Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4232](#)
- Hathway Digital (P) Ltd. v. Maruti Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4340](#)

- Hathway Digital (P) Ltd. v. Maruti Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5384](#)
- Hathway Digital (P) Ltd. v. Maya Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4879](#)
- Hathway Digital (P) Ltd. v. Maya Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5590](#)
- Hathway Digital (P) Ltd. v. Metro Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3780](#)
- Hathway Digital (P) Ltd. v. Metro Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4269](#)
- Hathway Digital (P) Ltd. v. Metro Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5582](#)
- Hathway Digital (P) Ltd. v. Mohd. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2440](#)
- Hathway Digital (P) Ltd. v. Mohd. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4180](#)
- Hathway Digital (P) Ltd. v. N.Y. Reddy Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4938](#)
- Hathway Digital (P) Ltd. v. Nagar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2988](#)
- Hathway Digital (P) Ltd. v. Nagar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4184](#)
- Hathway Digital (P) Ltd. v. Nagar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5572](#)
- Hathway Digital (P) Ltd. v. Nandy Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5091](#)
- Hathway Digital (P) Ltd. v. Nandy Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3581](#)
- Hathway Digital (P) Ltd. v. Nandy Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3702](#)
- Hathway Digital (P) Ltd. v. Narne Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2507](#)
- Hathway Digital (P) Ltd. v. Narne Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3855](#)
- Hathway Digital (P) Ltd. v. Nenanneya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4307](#)
- Hathway Digital (P) Ltd. v. New Delhi Television Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3106](#)
- Hathway Digital (P) Ltd. v. New Delhi Television Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3450](#)
- Hathway Digital (P) Ltd. v. New Gachibowli Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3177](#)

- Hathway Digital (P) Ltd. v. New Gachibowli Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3599](#)
- Hathway Digital (P) Ltd. v. New Gachibowli Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3749](#)
- Hathway Digital (P) Ltd. v. New Modern Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3323](#)
- Hathway Digital (P) Ltd. v. New Modern Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3473](#)
- Hathway Digital (P) Ltd. v. New Modern Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5557](#)
- Hathway Digital (P) Ltd. v. New Shekhawat Multi Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4034](#)
- Hathway Digital (P) Ltd. v. New Vision Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4402](#)
- Hathway Digital (P) Ltd. v. NY Reddy Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3331](#)
- Hathway Digital (P) Ltd. v. Pandey Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3795](#)
- Hathway Digital (P) Ltd. v. Pappi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4174](#)
- Hathway Digital (P) Ltd. v. Pappi Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5715](#)
- Hathway Digital (P) Ltd. v. Pawan Cable TV Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3811](#)
- Hathway Digital (P) Ltd. v. Prerana Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5127](#)
- Hathway Digital (P) Ltd. v. Prerana Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3623](#)
- Hathway Digital (P) Ltd. v. Prerana Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3785](#)
- Hathway Digital (P) Ltd. v. Puri Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3820](#)
- Hathway Digital (P) Ltd. v. Quality Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5179](#)
- Hathway Digital (P) Ltd. v. Rajgangpur Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3808](#)
- Hathway Digital (P) Ltd. v. Renuka Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3714](#)
- Hathway Digital (P) Ltd. v. Renuka Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4011](#)
- Hathway Digital (P) Ltd. v. Renuka Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5577](#)

- Hathway Digital (P) Ltd. v. Royal Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3596](#)
- Hathway Digital (P) Ltd. v. Sadhna Broadcast Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3208](#)
- Hathway Digital (P) Ltd. v. Satellite Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3815](#)
- Hathway Digital (P) Ltd. v. Satellite Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3755](#)
- Hathway Digital (P) Ltd. v. Satnam Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4038](#)
- Hathway Digital (P) Ltd. v. Settelight Vision Cable Network 2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3810](#)
- Hathway Digital (P) Ltd. v. Seven Star Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4568](#)
- Hathway Digital (P) Ltd. v. Sharma Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4189](#)
- Hathway Digital (P) Ltd. v. Shekhawat Multi Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4053](#)
- Hathway Digital (P) Ltd. v. Shivam Enterprises*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2888](#)
- Hathway Digital (P) Ltd. v. Shivam Enterprises*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3275](#)
- Hathway Digital (P) Ltd. v. Shree Ram Cable TV Network Sp*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3609](#)
- Hathway Digital (P) Ltd. v. Shree Ram Cable TV Network Sp*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4075](#)
- Hathway Digital (P) Ltd. v. Shree Ram Cable TV Network Sp*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5054](#)
- Hathway Digital (P) Ltd. v. Shree Ram Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3114](#)
- Hathway Digital (P) Ltd. v. Shri Ramakrishna Communication 1*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2824](#)
- Hathway Digital (P) Ltd. v. Shri Ramakrishna Communication 1*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3678](#)
- Hathway Digital (P) Ltd. v. Shri Ramakrishna Communication 1*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4110](#)
- Hathway Digital (P) Ltd. v. Shri Ramakrishna Communication 1*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5084](#)
- Hathway Digital (P) Ltd. v. SK Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3744](#)
- Hathway Digital (P) Ltd. v. Sky Vision Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3314](#)

- Hathway Digital (P) Ltd. v. Sky Vision Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5343](#)
- Hathway Digital (P) Ltd. v. Space View Cable Network Sp*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3155](#)
- Hathway Digital (P) Ltd. v. Space View Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5682](#)
- Hathway Digital (P) Ltd. v. Sree Mallikajuna Cable TV Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3315](#)
- Hathway Digital (P) Ltd. v. Sree Mallikarjuna Cable TV Networks*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4937](#)
- Hathway Digital (P) Ltd. v. Sri. Marathi Sat System*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2927](#)
- Hathway Digital (P) Ltd. v. Sri. Marathi Sat System*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3872](#)
- Hathway Digital (P) Ltd. v. Sri. Maruthi Sat System*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3151](#)
- Hathway Digital (P) Ltd. v. Sri. Ram Star Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3871](#)
- Hathway Digital (P) Ltd. v. Star Vision Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2714](#)
- Hathway Digital (P) Ltd. v. Star Vision Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3377](#)
- Hathway Digital (P) Ltd. v. Suman Satellite*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3335](#)
- Hathway Digital (P) Ltd. v. Suman Satellite*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3622](#)
- Hathway Digital (P) Ltd. v. Suman Satellite*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4700](#)
- Hathway Digital (P) Ltd. v. Syas Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3046](#)
- Hathway Digital (P) Ltd. v. Syas Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3520](#)
- Hathway Digital (P) Ltd. v. Syas Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3521](#)
- Hathway Digital (P) Ltd. v. Tanu Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4688](#)
- Hathway Digital (P) Ltd. v. Tanu Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4828](#)
- Hathway Digital (P) Ltd. v. Tanu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3039](#)
- Hathway Digital (P) Ltd. v. Tara Ma Satellite*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2868](#)
- Hathway Digital (P) Ltd. v. Tara Ma Satellite*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3261](#)

- Hathway Digital (P) Ltd. v. Tara Ma Satellite*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3844](#)
- Hathway Digital (P) Ltd. v. Tarani Sky Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3797](#)
- Hathway Digital (P) Ltd. v. Tnt Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4242](#)
- Hathway Digital (P) Ltd. v. Usha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3019](#)
- Hathway Digital (P) Ltd. v. V.k. cable*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4328](#)
- Hathway Digital (P) Ltd. v. V.k. cable*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4446](#)
- Hathway Digital (P) Ltd. v. V.k. cable*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5409](#)
- Hathway Digital (P) Ltd. v. Vaihshnav Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2838](#)
- Hathway Digital (P) Ltd. v. Vaihshnav Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3860](#)
- Hathway Digital (P) Ltd. v. Vipin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3068](#)
- Hathway Digital (P) Ltd. v. Vipin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4840](#)
- Hathway Digital (P) Ltd. v. Vipin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5588](#)
- Hathway Digital (P) Ltd. v. Virendra Hadiya*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3857](#)
- Hathway Digital (P) Ltd. v. Vishwadarshan Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3298](#)
- Hathway Digital (P) Ltd. v. Vishwadarshan Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3580](#)
- Hathway Digital (P) Ltd. v. Vishwadarshan Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4673](#)
- Hathway Digital (P) Ltd. v. Win Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4986](#)
- Hathway Digital (P) Ltd. v. Y2k Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4201](#)
- Hathway Digital (P) Ltd. v. Y2k Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5580](#)
- Hathway Digital (P) Ltd. v. Y2k Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5692](#)
- Hathway Digital (P) Ltd. v. Yadav Cable Club*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2766](#)
- Hathway Digital (P) Ltd. v. Yadav Cable Club*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3500](#)
- Hathway Digital (P) Ltd. v. Yadav Cable Club*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4010](#)

- Hathway Digital (P) Ltd. v. Yadav Entertainment Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4977](#)
- Hathway Digital Ltd. v. Aaho Media & Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2592](#)
- Hathway Digital Ltd. v. Aaho Media & Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3967](#)
- Hathway Digital Ltd. v. Anup Banik*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4836](#)
- Hathway Digital Ltd. v. Arpan Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5469](#)
- Hathway Digital Ltd. v. Arpan Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4576](#)
- Hathway Digital Ltd. v. Baour Kali Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5504](#)
- Hathway Digital Ltd. v. Baour Kali Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5738](#)
- Hathway Digital Ltd. v. Bauri Kali Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5507](#)
- Hathway Digital Ltd. v. Bauri Kali Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4715](#)
- Hathway Digital Ltd. v. Bhoomika Media Initiative (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3724](#)
- Hathway Digital Ltd. v. Century World Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4892](#)
- Hathway Digital Ltd. v. Century World Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3454](#)
- Hathway Digital Ltd. v. Century World Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3882](#)
- Hathway Digital Ltd. v. Channel Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4746](#)
- Hathway Digital Ltd. v. Channel Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5597](#)
- Hathway Digital Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2950](#)
- Hathway Digital Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3344](#)
- Hathway Digital Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3733](#)
- Hathway Digital Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4042](#)
- Hathway Digital Ltd. v. Deon Networks (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4265](#)

- Hathway Digital Ltd. v. Deon Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5356](#)
- Hathway Digital Ltd. v. Dubrajpur Cable Nw*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5509](#)
- Hathway Digital Ltd. v. Dubrajpur Cable Nw*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4717](#)
- Hathway Digital Ltd. v. Jain Cable (delhi)*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4918](#)
- Hathway Digital Ltd. v. Jain Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3459](#)
- Hathway Digital Ltd. v. Kasim Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4074](#)
- Hathway Digital Ltd. v. Krishna Cable 1*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5156](#)
- Hathway Digital Ltd. v. Lehar Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3822](#)
- Hathway Digital Ltd. v. Lotus Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5704](#)
- Hathway Digital Ltd. v. Love Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4912](#)
- Hathway Digital Ltd. v. Love Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3196](#)
- Hathway Digital Ltd. v. Love Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3457](#)
- Hathway Digital Ltd. v. Maa Durga Cable & Nar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5510](#)
- Hathway Digital Ltd. v. Maa Durga Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4721](#)
- Hathway Digital Ltd. v. Nakki Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2362](#)
- Hathway Digital Ltd. v. Nakki Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3234](#)
- Hathway Digital Ltd. v. Nakki Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5538](#)
- Hathway Digital Ltd. v. Narender Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4902](#)
- Hathway Digital Ltd. v. Neelkanth Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5148](#)
- Hathway Digital Ltd. v. Neelkanth Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3818](#)

- Hathway Digital Ltd. v. Nik Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2891](#)
- Hathway Digital Ltd. v. Nik Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3356](#)
- Hathway Digital Ltd. v. Nik Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3990](#)
- Hathway Digital Ltd. v. Om Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4087](#)
- Hathway Digital Ltd. v. Om Sai Cable Network Karjat*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3059](#)
- Hathway Digital Ltd. v. Parveen Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5508](#)
- Hathway Digital Ltd. v. Paul Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5732](#)
- Hathway Digital Ltd. v. Rajkumar Sekseria*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5515](#)
- Hathway Digital Ltd. v. Rajkumar Sekseria*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4722](#)
- Hathway Digital Ltd. v. Real Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4898](#)
- Hathway Digital Ltd. v. Real Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3456](#)
- Hathway Digital Ltd. v. Real Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3890](#)
- Hathway Digital Ltd. v. Sai Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2614](#)
- Hathway Digital Ltd. v. Sai Cable TV Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5334](#)
- Hathway Digital Ltd. v. Sarck Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3350](#)
- Hathway Digital Ltd. v. Sarck Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3478](#)
- Hathway Digital Ltd. v. Shaheen Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2493](#)
- Hathway Digital Ltd. v. Shambhu Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5154](#)
- Hathway Digital Ltd. v. Sonar Bangla*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2359](#)
- Hathway Digital Ltd. v. Sonar Bangla*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3230](#)
- Hathway Digital Ltd. v. Sonar Bangla*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4627](#)
- Hathway Digital Ltd. v. Sonar Bangla*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4748](#)
- Hathway Digital Ltd. v. Sonar Bangla*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4872](#)
- Hathway Digital Ltd. v. Sonar Bangla*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5531](#)

Hathway Digital Ltd. v. Sristi Television (P) Ltd., (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5638](#)

Hathway Digital Ltd. v. Sristi Television (P) Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3796](#)

Hathway Digital Ltd. v. Tara Maa Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5733](#)

Hathway Digital Ltd. v. Tirupati Balaji Cable Vision, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5626](#)

Hathway Digital Ltd. v. Varan Media (P) Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3987](#)

Hathway Digital Ltd. v. Yarco Cable, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2490](#)

Hathway MCN (P) Ltd. v. Galaxy Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2706](#)

Hathway MCN (P) Ltd. v. Galaxy Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3804](#)

Hathway MCN (P) Ltd. v. Jay Laxmi Sai Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2710](#)

Hathway MCN (P) Ltd. v. Jay Laxmi Sai Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3926](#)

Hathway MCN (P) Ltd. v. Metro Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2712](#)

Hathway MCN (P) Ltd. v. Metro Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3928](#)

Hathway MCN (P) Ltd. v. Nakshatra Vision, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2792](#)

Hathway MCN (P) Ltd. v. Nakshatra Vision, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3043](#)

Hathway MCN (P) Ltd. v. Nakshatra Vision, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3514](#)

Hathway MCN (P) Ltd. v. Nakshatra Vision, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3519](#)

Hathway MCN (P) Ltd. v. Nakshatra Vision, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5029](#)

Hathway MCN (P) Ltd. v. Nakshatra Vision, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4051](#)

Hathway MCN (P) Ltd. v. New Satellite Cable Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2787](#)

Hathway MCN (P) Ltd. v. New Satellite Cable Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3502](#)

Hathway MCN (P) Ltd. v. Patel Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2990](#)

Hathway MCN (P) Ltd. v. Patel Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3348](#)

- Hathway MCN (P) Ltd. v. Patel Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5547](#)
- Hathway MCN (P) Ltd. v. Polite Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2986](#)
- Hathway MCN (P) Ltd. v. Polite Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3343](#)
- Hathway MCN (P) Ltd. v. Polite Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5545](#)
- Hathway MCN (P) Ltd. v. Pooja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2981](#)
- Hathway MCN (P) Ltd. v. Pooja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3302](#)
- Hathway MCN (P) Ltd. v. Pooja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5541](#)
- Hathway MCN (P) Ltd. v. Shrirang Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2984](#)
- Hathway MCN (P) Ltd. v. Shrirang Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3339](#)
- Hathway MCN (P) Ltd. v. Shrirang Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5543](#)
- Hathway MCN (P) Ltd. v. Snehal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2708](#)
- Hathway MCN (P) Ltd. v. Snehal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3925](#)
- Hathway Patiala (P) Ltd. v. Television Home Shopping Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2668](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Ajinkya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4533](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Ajinkya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5466](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Akashay Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4513](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Jagadamba Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5499](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Jay Sadguru Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3164](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Jay Sadguru Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4525](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Laxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5467](#)
- Hathway Sai Star Cable & Datacom (P) Ltd. v. Matruchya Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2514](#)

- Hathway Sai Star Cable & Datacom (P) Ltd. v. Matruchya Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3867](#)
- Hathway Sukhamrit Cable & Datacom (P) Ltd. v. Pearls Broadcasting Corpn. Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4551](#)
- Hathway Sukhamrit Cable & Datacom (P) Ltd. v. Sahara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4940](#)
- Hathway Sukhamrit Cable & Datacom (P) Ltd. v. Sahara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2736](#)
- Hathway Sukhamrit Cable & Datacom (P) Ltd. v. Sahara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3968](#)
- Hathway Sukhamrit Cable & Datacom (P) Ltd. v. Tv Vision Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2497](#)
- Hathway Sukhamrit Cable & Datacom (P) Ltd. v. Tv Vision Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5633](#)
- Hawa Singh Rathi Cable v. Siti Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3788](#)
- Hawa Singh Rathi Cable v. Siti Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4985](#)
- Hcv Digital Entertainment (P) Ltd. v. Sv Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2783](#)
- Hcv Digital Entertainment (P) Ltd. v. Sv Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3497](#)
- Hcv Digital Entertainment (P) Ltd. v. Sv Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5011](#)
- Hdfc Bank Ltd. v. Pochampally Coop. Urban Bank Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4267](#)
- Hdfc Bank Ltd. v. Space Saver Modular Furniture (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2522](#)
- Hkgn Space Vision Digital Cable TV Network v. Metrocast Network India (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2793](#)
- Hkgn Space Vision Digital Cable TV Network v. Metrocast Network India (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3055](#)
- Hkgn Space Vision Digital Cable TV Network v. Metrocast Network India (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3437](#)
- Hkgn Space Vision Digital Cable TV Network v. Metrocast Network India (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4849](#)
- Home System (P) Ltd. v. Star India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3032](#)
- Home System (P) Ltd. v. Star India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4334](#)
- Home System (P) Ltd. v. Union of India*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4481](#)

- Home System (P) Ltd. v. Union of India*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5511](#)
- Home System (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3022](#)
- Home System (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4324](#)
- Honey Sky Vision v. Viacom 18 Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4253](#)
- Honey Sky Vision v. Viacom 18 Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4371](#)
- Honey Sky Vision v. Viacom 18 Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5398](#)
- Ibus Network & Infrastructure (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5237](#)
- Icici Bank Ltd. v. Raja Uttam Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5478](#)
- Icici Bank Ltd. v. Raja Uttam Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4356](#)
- Icici Bank Ltd. v. Raja Uttam Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5305](#)
- Icici Bank Ltd. v. Raju Dada Raut*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4255](#)
- Imcl v. Appaiah Shetty*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3269](#)
- Imcl v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3328](#)
- Imcl v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4016](#)
- Imcl v. Best Deal TV (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5349](#)
- Imcl v. Dinesh Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3462](#)
- Imcl v. Dinesh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3217](#)
- Imcl v. Girdharbhai Nathubhai Patel*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3628](#)
- Imcl v. Girdharbhai Nathubhai Patel*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4138](#)
- Imcl v. Jivdani Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3018](#)
- Imcl v. Jivdani Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4029](#)
- Imcl v. Jyoti Pachpute*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2345](#)
- Imcl v. Manjunatha Satellite Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4444](#)

- Imcl v. Propreitor of Atiya Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5007](#)
- Imcl v. Propreitor of Atiya Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4024](#)
- Imcl v. Propreitor of Narayanbhai M Tank*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3542](#)
- Imcl v. Sadhna Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3000](#)
- Imcl v. Sadhna Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4962](#)
- Imcl v. Shantha Raju R*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3330](#)
- Imcl v. Shantha Raju R*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4694](#)
- Imcl v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3067](#)
- Imcl v. Shop Cj Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3545](#)
- Imcl v. Siddesh Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4455](#)
- Imcl v. Vinod Prabhakarbhai Solanki*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3455](#)
- Imcl v. Vinod Prabhakarbhai Solanki*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3884](#)
- Independent Tv Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3878](#)
- India Cable Net Co. Ltd. v. Adjeet Advertising Agency*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3006](#)
- India Cable Net Co. Ltd. v. Adjeet Advertising Agency*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4306](#)
- India Cable Net Co. Ltd. v. Best Deal Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4285](#)
- India Cable Net Co. Ltd. v. Kanvas Time*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3840](#)
- India Cable Net Co. Ltd. v. Kashish Developer's Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2807](#)
- India Cable Net Co. Ltd. v. Kashish Developer's Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3103](#)
- India Cable Net Co. Ltd. v. Kashish Developer's Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3535](#)
- India Cable Net Co. Ltd. v. Kashish Developer/s Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3607](#)
- India Cable Net Co. Ltd. v. Max 5 Entertainment*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4297](#)
- India Cable Net Co. Ltd. v. Oscar Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4289](#)

- India Cable Net Co. Ltd. v. Sadhna Broadcast Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4243](#)
- India Cable Net Co. Ltd. v. Sadhna Broadcast Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5390](#)
- India Cable Net Co. Ltd. v. Star India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3236](#)
- India Cable Net Co. Ltd. v. Star India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5540](#)
- India Cable Net Co. Ltd. v. Tulip Infonet India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4486](#)
- India Cast Distribution (P) Ltd. v. Home Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5554](#)
- India Cast Distribution (P) Ltd. v. Home Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2387](#)
- India Cast Distribution (P) Ltd. v. Home Cable Network (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4669](#)
- India Cast Distribution (P) Ltd. v. Om Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2632](#)
- India Cast Distribution (P) Ltd. v. Om Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2920](#)
- India Cast Distribution (P) Ltd. v. Om Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3452](#)
- India Cast Distribution (P) Ltd. v. Om Systems*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3866](#)
- India Cast Media Distribution (P) Ltd. v. Advance Multi System Broadband Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3266](#)
- India Cast Media Distribution (P) Ltd. v. Advance Multi System Broadband Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3556](#)
- India Cast Media Distribution (P) Ltd. v. Advance Multisystem Broadband Communications Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2611](#)
- India Cast Media Distribution (P) Ltd. v. Good Media News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4273](#)
- India Cast Media Distribution (P) Ltd. v. Independent Tv Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2333](#)
- India Cast Media Distribution (P) Ltd. v. Independent Tv Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2941](#)
- India Cast Media Distribution (P) Ltd. v. Novabase Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2281](#)

- India Cast Media Distribution (P) Ltd. v. Novabase Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2316](#)
- India Cast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3970](#)
- India Cast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5020](#)
- India Cast Media Distribution (P) Ltd. v. Sanny Digital Communication (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3691](#)
- India Cast Media Distribution (P) Ltd. v. Scv Sky Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3765](#)
- India Cast Media Distribution (P) Ltd. v. Scv Sky Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5708](#)
- India Cast Media Distribution (P) Ltd. v. Unity Cable Operator Network LLP*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2310](#)
- India Cast Media Distribution (P) Ltd. v. Unity Cable Operator Network LLP*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3294](#)
- India Cast Media Distribution (P) Ltd. v. Unity Cable Operator Network LLP*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5558](#)
- India Cast Media Distribution (P) Ltd. v. Yes India Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2349](#)
- India Cast Media Distribution (P) Ltd. v. Yes India Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5700](#)
- Indiacast Distribution (P) Ld v. Digital Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2286](#)
- Indiacast Distribution (P) Ltd. v. Digital Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3308](#)
- Indiacast Media Distribution (P) Ltd. v. All Digital Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2534](#)
- Indiacast Media Distribution (P) Ltd. v. All Digital Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4678](#)
- Indiacast Media Distribution (P) Ltd. v. Bengal Broadband & Cable Tv Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3748](#)
- Indiacast Media Distribution (P) Ltd. v. Cable Cast New Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3359](#)
- Indiacast Media Distribution (P) ltd. v. Cable Cast New Media (P) ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4705](#)
- Indiacast Media Distribution (P) ltd. v. Cable Cast New Media (P) ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5565](#)
- Indiacast Media Distribution (P) Ltd. v. Infiniti Televison & Telecom (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3306](#)

- Indiacast Media Distribution (P) Ltd. v. Infiniti Televison & Telecom (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3608](#)
- Indiacast Media Distribution (P) Ltd. v. Moon Network (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3316](#)
- Indiacast Media Distribution (P) Ltd. v. Moon Network (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4923](#)
- Indiacast Media Distribution (P) Ltd. v. Moon Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2419](#)
- Indiacast Media Distribution (P) Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5085](#)
- Indiacast Media Distribution (P) Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5277](#)
- Indiacast Media Distribution (P) Ltd. v. Raghav Agency*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5105](#)
- Indiacast Media Distribution (P) Ltd. v. Raghav Agency*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3175](#)
- Indiacast Media Distribution (P) Ltd. v. Raghav Agency*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4117](#)
- Indiacast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2280](#)
- Indiacast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2505](#)
- Indiacast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3827](#)
- Indiacast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4809](#)
- Indiacast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4999](#)
- Indiacast Media Distribution (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5645](#)
- Indiacast Media Distribution (P) Ltd. v. Sarveshwar Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2375](#)
- Indiacast Media Distribution (P) Ltd. v. Sreesaibab Digital High Defination Advanced Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2904](#)
- Indiacast Media Distribution (P) Ltd. v. Sreesaibab Digital High Defination Advanced Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3305](#)
- Indiacast Media Distribution (P) Ltd. v. Sreesaibab Digital High Defination Advanced Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5707](#)
- Indiacast Media Distribution (P) Ltd. v. Tirupati Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2410](#)

- Indiacast Media Distribution (P) Ltd. v. Voice & Vision Club*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3741](#)
- Indiacast Media Distribution (P) Ltd. v. Voice & Vision Club*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4181](#)
- Indiacast Media Distribution (P) Ltd. v. World View Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3698](#)
- Indian Cable Net Co. Ltd. v. Allied Infotainment Distribution Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3144](#)
- Indian Cable Net Co. Ltd. v. Allied Infotainment Distribution Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4480](#)
- Indian Cable Net Co. Ltd. v. Direct News (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3950](#)
- Indian Cable Net Co. Ltd. v. Direct News (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5314](#)
- Indian Cable Net Co. Ltd. v. Janvi Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4488](#)
- Indian Cable Net Co. Ltd. v. K.k. media Production Studio (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5552](#)
- Indian Cable Net Co. Ltd. v. K.k. media Production Studio (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4666](#)
- Indian Cable Net Co. Ltd. v. Media Eleven (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3568](#)
- Indian Cable Net Co. Ltd. v. Media Eleven (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4615](#)
- Indian Cable Net Co. Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2230](#)
- Indian Oil Skytanking (P) Ltd. v. Airport Economic Regulatory Authority*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2378](#)
- Indiansign (P) Ltd. v. Alliance Broadcasting (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2972](#)
- Indiansign (P) Ltd. v. Alliance Broadcasting (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3342](#)
- Indiansign (P) Ltd. v. Alliance Broadcasting (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3958](#)
- Indiansign (P) Ltd. v. Aspiration Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2586](#)
- Indiansign (P) Ltd. v. Yash Satellite Industries (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2583](#)
- Indiasign (P) Ltd. v. Dera Television (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4914](#)
- Indiasign (P) Ltd. v. Dera Television (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3197](#)

- Indiasign (P) Ltd. v. Dera Television (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3458](#)
- Indiasign (P) Ltd. v. Rayudu Vision Media Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3063](#)
- Indiasign (P) Ltd. v. Rayudu Vision Media Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4244](#)
- Indiasign (P) Ltd. v. Rayudu Vision Media Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5581](#)
- Indiasign (P) Ltd. v. Yelamanchili Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5640](#)
- Indiasign (P) Ltd. v. Yogi Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2944](#)
- Indiasign (P) Ltd. v. Yogi Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3202](#)
- Indus Ind Media & Communications Ltd. v. Anil Revabhai Bharwad*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4230](#)
- Indus Ind Media & Communications Ltd. v. Anil Revabhai Bharwad*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5284](#)
- Indus Ind Media & Communications Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3268](#)
- Indus Ind Media & Communications Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4156](#)
- Indusind Bank Ltd. v. Amos Corpn.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4416](#)
- Indusind Bank Ltd. v. Amos Corpn.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5483](#)
- Indusind Bank Ltd. v. Connectwell Industries (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5389](#)
- Indusind Bank Ltd. v. Connectwell Industries (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4291](#)
- Indusind Bank Ltd. v. Prothous Engineering Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5197](#)
- Indusind Media & Communications Ltd. v. Allied Infotainment Distribution Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5487](#)
- Indusind Media & Communications Ltd. v. Allied Infotainment Distribution Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5300](#)
- Indusind Media & Communications Ltd. v. Amutha Raj*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2521](#)
- Indusind Media & Communications Ltd. v. Amutha Raj*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4853](#)

- Indusind Media & Communications Ltd. v. Anita Sehwat*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4976](#)
- Indusind Media & Communications Ltd. v. Atul Suresh Sahay*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2822](#)
- Indusind Media & Communications Ltd. v. Atul Suresh Sahay*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3672](#)
- Indusind Media & Communications Ltd. v. Atul Suresh Sahay*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5080](#)
- Indusind Media & Communications Ltd. v. Baba Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4780](#)
- Indusind Media & Communications Ltd. v. Business Broadcast News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3467](#)
- Indusind Media & Communications Ltd. v. Chandrakant Mahadev More*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4894](#)
- Indusind Media & Communications Ltd. v. Cheten M. nisar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4895](#)
- Indusind Media & Communications Ltd. v. Chintu Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3274](#)
- Indusind Media & Communications Ltd. v. Dhawan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3093](#)
- Indusind Media & Communications Ltd. v. Double Tick Media (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2771](#)
- Indusind Media & Communications Ltd. v. Double Tick Media (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3009](#)
- Indusind Media & Communications Ltd. v. Double Tick Media (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5004](#)
- Indusind Media & Communications Ltd. v. Double Tick Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2758](#)
- Indusind Media & Communications Ltd. v. F7 Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2444](#)
- Indusind Media & Communications Ltd. v. F7 Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2588](#)
- Indusind Media & Communications Ltd. v. F7 Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5320](#)
- Indusind Media & Communications Ltd. v. F7 Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5619](#)
- Indusind Media & Communications Ltd. v. Inder Mohan*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5372](#)
- Indusind Media & Communications Ltd. v. Inder Mohan*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2463](#)
- Indusind Media & Communications Ltd. v. Inder Mohan*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5126](#)

- Indusind Media & Communications Ltd. v. Mahadev Kacharu Sontale*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5620](#)
- Indusind Media & Communications Ltd. v. Mahadev Kacharu Sontale*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4724](#)
- Indusind Media & Communications Ltd. v. Mohd Salim*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2272](#)
- Indusind Media & Communications Ltd. v. Mohd Salim*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5636](#)
- Indusind Media & Communications Ltd. v. Mohd. Farooq Shaikh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5664](#)
- Indusind Media & Communications Ltd. v. Mohd. farooq Shaikh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4887](#)
- Indusind Media & Communications Ltd. v. Munna Cable Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4698](#)
- Indusind Media & Communications Ltd. v. Naresh Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2481](#)
- Indusind Media & Communications Ltd. v. Naresh Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4625](#)
- Indusind Media & Communications Ltd. v. Prakash K Shah*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4709](#)
- Indusind Media & Communications Ltd. v. Prashant Indulkar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5665](#)
- Indusind Media & Communications Ltd. v. Prashant Indulkar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4891](#)
- Indusind Media & Communications Ltd. v. Rajesh Kumar Sharma*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5677](#)
- Indusind Media & Communications Ltd. v. Rajesh Kumar Sharma*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4943](#)
- Indusind Media & Communications Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3118](#)
- Indusind Media & Communications Ltd. v. Sai Cable Network-ii*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4968](#)
- Indusind Media & Communications Ltd. v. Shivji N. sawant*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5542](#)
- Indusind Media & Communications Ltd. v. Shivji N. sawant*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4636](#)
- Indusind Media & Communications Ltd. v. Siddhi Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5056](#)

- Indusind Media & Communications Ltd. v. Siddhi Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5353](#)
- Indusind Media & Communications Ltd. v. Udhistar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4954](#)
- Indusind Media & Communications Ltd. v. Vandana Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2938](#)
- Indusind Media & Communications Ltd. v. Vinesh Tyagi*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2563](#)
- Indusind Media & Communications Ltd. v. Vinesh Tyagi*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3927](#)
- Indusind Media & Communications Ltd. v. Zee Media & Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2319](#)
- Indusind Media & Communications Ltd. v. Zee Media & Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5661](#)
- Infiniti Televison & Telecom (P) Ltd. v. Maa Bhagwati Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2531](#)
- Infiniti Televison & Telecom (P) Ltd. v. Maa Bhagwati Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3014](#)
- Infiniti Televison & Telecom (P) Ltd. v. Unition Channel*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3213](#)
- Inspire Infratech Ltd. v. Culver Max Entertainment (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2503](#)
- Inspire Infratech Ltd. v. Culver Max Entertainment (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4806](#)
- Inspire Infratech Ltd. v. Culver Max Entertainment (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4997](#)
- Inspire Infratech Ltd. v. Culver Max Entertainment (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5644](#)
- Inspire Infratech Ltd. v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4377](#)
- Inter Net Ly (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4548](#)
- Intermedia Cable Communication (P) Ltd. v. Aditya Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2436](#)
- Intermedia Cable Communication (P) Ltd. v. Aditya Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3423](#)
- Intermedia Cable Communication (P) Ltd. v. Aditya Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4713](#)
- Intermedia Cable Communication (P) Ltd. v. Aditya Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4963](#)
- Intermedia Cable Communication (P) Ltd. v. Aditya Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5615](#)
- Intermedia Cable Communication (P) Ltd. v. Balaji Star Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2249](#)

- Intermedia Cable Communication (P) Ltd. v. Best Deal T.v. (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2392](#)
- Intermedia Cable Communication (P) Ltd. v. Fearless Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3245](#)
- Intermedia Cable Communication (P) Ltd. v. Fearless Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3511](#)
- Intermedia Cable Communication (P) Ltd. v. High Speed Services*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2236](#)
- Intermedia Cable Communication (P) Ltd. v. High Speed Services*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2437](#)
- Intermedia Cable Communication (P) Ltd. v. High Speed Services*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4714](#)
- Intermedia Cable Communication (P) Ltd. v. High Speed Services*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4965](#)
- Intermedia Cable Communication (P) Ltd. v. High Speed Services*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5616](#)
- Intermedia Cable Communication (P) Ltd. v. Media Pro Enterprise India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2368](#)
- Intermedia Cable Communication (P) Ltd. v. Media Pro Enterprise India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5546](#)
- Intermedia Cable Communication (P) Ltd. v. New Delhi Television Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2676](#)
- Intermedia Cable Communication (P) Ltd. v. New Delhi Television Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5377](#)
- Intermedia Cable Communication (P) Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2773](#)
- Intermedia Cable Communication (P) Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5005](#)
- Intermedia Cable Communication (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2492](#)
- Intermedia Cable Communication (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4796](#)
- Intermedia Cable Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2970](#)
- Intermedia Cable Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4276](#)
- Internet Cable Network v. Hathway Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2806](#)
- Internet Cable Network v. Hathway Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3600](#)
- Jai Bharat Cable Network v. Star India (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2782](#)
- Jai Bharat Cable Network v. Star India (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3023](#)

- Jai Bharat Cable Network v. Star India (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3495](#)
- Jai Bharat Cable Network v. Star India (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3518](#)
- Jai Bharat Cable Network v. Star India (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4040](#)
- Jai Bharat Cable Network v. Star India (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5009](#)
- Jai Shree Om Sai Manikanta Cable TV Network v. Amravara Indigital Media Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5655](#)
- Jaleswar Cable Link v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5022](#)
- Jay Shree Enterprises v. Brij Mohan Gupta*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2642](#)
- Jay Shree Enterprises v. Brij Mohan Gupta*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5736](#)
- JPR Channel v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2825](#)
- Jpr Channel v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4284](#)
- K Net Solutions (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2704](#)
- K Net Solutions (P) Ltd. v. Union of India*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5432](#)
- Kable First India (P) Ltd. v. Direct News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3209](#)
- Kable First India (P) Ltd. v. Lcn Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5010](#)
- Kable First India (P) Ltd. v. Sri. Venkateshwara Creations*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3224](#)
- Kable First India (P) Ltd. v. Thirumala Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5648](#)
- Kable First India (P) Ltd. v. Thirumala Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4823](#)
- Kable First India (P) Ltd. v. Thirumala Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5701](#)
- Kable First India (P) Ltd. v. Vrl Media Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2694](#)
- Kable First India (P) Ltd. v. Vrl Media Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3204](#)
- Kable First India (P) Ltd. v. Yiss Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5702](#)

Kal Cables (P) Ltd. v. Annai Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3526](#)

Kal Cables (P) Ltd. v. Annai Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3541](#)

Kal Cables (P) Ltd. v. Annai Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4060](#)

Kal Cables (P) Ltd. v. Arr Arr Sat System, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2556](#)

Kal Cables (P) Ltd. v. ARR ARR SAT System, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4859](#)

Kal Cables (P) Ltd. v. Kurinji Network, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2719](#)

Kal Cables (P) Ltd. v. Kurinji Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2961](#)

Kal Cables (P) Ltd. v. Kurinji Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3258](#)

Kal Cables (P) Ltd. v. Kurinji Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3468](#)

Kal Cables (P) Ltd. v. Kurinji Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3943](#)

Kal Cables (P) Ltd. v. Sri Priya Satellite Vision, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3530](#)

Kal Cables (P) Ltd. v. Sri Venkateswara Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3528](#)

Kal Cables (P) Ltd. v. Sri. Venkateswara Cable Network (E.v. Subramaniam), (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5038](#)

Kal Cables (P) Ltd. v. Zee Entertainment Enterprise Ltd., (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3249](#)

Kal Cables (P) Ltd. v. Zee Entertainment Enterprise Ltd., (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4608](#)

Kal Cables (P) Ltd. v. Zee Entertainment Enterprise Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4873](#)

Kalesk Kumar K v. Den Network Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2916](#)

Kalesk Kumar K v. Den Network Ltd., (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4005](#)

Kamyab Television (P) Ltd. v. Ministry of Information & Broadcasting, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2955](#)

Kamyab Television (P) Ltd. v. Ministry of Information & Broadcasting, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3285](#)

Kamyab Television (P) Ltd. v. Union of India, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3646](#)

Kamyab Television (P) Ltd. v. Union of India, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3868](#)

- Kappa Internet Services (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4320](#)
- Kappa Internet Services (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5599](#)
- Karur Vysya Bank Ltd. v. VK Architecture*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4263](#)
- Kavita Vision v. Apna Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3138](#)
- Kavita Vision v. Apna Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4088](#)
- Kotak Mahindra Bank Ltd. v. Rhino International Agencies*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5142](#)
- Krishna Vision v. Apna Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3005](#)
- Krishnaaveni Media v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2344](#)
- Krishnaaveni Media v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3210](#)
- Krishnaaveni Media v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4595](#)
- Krishnaaveni Media v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4719](#)
- L&t Finance Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4585](#)
- Loc Digital Network v. India Cast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2346](#)
- Loc Digital Network v. India Cast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3888](#)
- Loc Digital Network v. India Cast Media Distribution (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5662](#)
- M.c. transmission v. Sony Pictures Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2718](#)
- M.C. Transmission v. Sony Pictures Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3027](#)
- Machilipatnam Communication (P) Ltd. v. Gemini Tv Distribution Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3531](#)
- Machilipatnam Communication (P) Ltd. v. Gemini Tv Distribution Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4644](#)
- Machilipatnam Communication (P) Ltd. v. Gemini Tv Distribution Services (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5544](#)
- Machilipatnam Communication (P) Ltd. v. Gemini Tv Distribution Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5696](#)

- Madurai Krishna Network (P) Ltd. v. Akshaya Diginet Cable Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3192](#)
- Madurai Krishna Network (P) Ltd. v. Akshaya Diginet Cable Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5657](#)
- Madurai Krishna Network (P) Ltd. v. Thamizhaga Cable Tv Communication (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5134](#)
- Magnum Digital Service v. Viacom 18 Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3072](#)
- Mahalaxmi Cable Network v. Zee Entertainment Enterprises Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2524](#)
- Mahalaxmi Cable Network v. Zee Entertainment Enterprises Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5013](#)
- Mahalaxmi Cable Network v. Zee Entertainment Enterprises Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3873](#)
- Mahankal Cable Ujjain v. Hathway Cable & Datacom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2315](#)
- Mahankal Cable Ujjain v. Hathway Cable & Datacom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5741](#)
- Maharaja Telesystem (P) Ltd. v. Den Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2928](#)
- Maharaja Telesystem (P) Ltd. v. Den Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4217](#)
- Mahavir Den Entertainment (P) Ltd. v. Brijendra Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3082](#)
- Mahavir Den Entertainment (P) Ltd. v. Brijendra Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3446](#)
- Mamta Cable TV Network v. Siti Cable Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3136](#)
- Mamta Cable TV Network v. Siti Cable Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5440](#)
- Manikanta Star & Cable Network v. Hcv Digital Entertainment (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4642](#)
- Manikanta Star & Cable Network v. Hcv Digital Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3508](#)
- Manthan Broadband Service (P) Ltd. v. Avishkar Cable Link Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2317](#)
- Manthan Broadband Service (P) Ltd. v. Avishkar Cable Link Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5473](#)
- Manthan Broadband Services (P) Ltd. v. World View Broadband Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3831](#)
- Manthan Broadband Services (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2539](#)

- Mark Network Solutions India (P) Ltd. v. Union of India*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4588](#)
- Mark Network Solutions India (P) Ltd. v. Union of India*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5535](#)
- Master Channel Community Network (P) Ltd. v. Balaji Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4113](#)
- Master Channel Community Network (P) Ltd. v. Dodda Communication (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4812](#)
- Master Channel Community Network (P) Ltd. v. Jagarlamudi Communication Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4808](#)
- Master Channel Community Network (P) Ltd. v. Vejendla Communication Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4114](#)
- Mauli Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2307](#)
- Mauli Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2320](#)
- Media & Cable Operators Associates v. Den Network Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3035](#)
- Media & Cable Operators Associates v. Den Network Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3391](#)
- Media & Cable Operators Associates v. Den Network Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4228](#)
- Media & Cable Operators Associates v. Den Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2747](#)
- Media & Cable Operators Associates v. Den Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4336](#)
- Meghbela Cable & Broadband Servie (P) Ltd. v. Msm Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4472](#)
- Meham Choubisi Digital Cable (P) Ltd. v. India Cast Media Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3243](#)
- Meham Choubisi Digital Cable (P) Ltd. v. India Cast Media Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3935](#)
- Metrocast Network India (P) Ltd. v. B4u Television Network Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3341](#)
- Metrocast Network India (P) Ltd. v. Kasturi Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2730](#)
- Metrocast Network India (P) Ltd. v. Kasturi Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3336](#)
- Metrocast Network India (P) Ltd. v. Kasturi Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3477](#)

- Metrocast Network India (P) Ltd. v. Sampark Informedia (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2726](#)
- Metrocast Network India (P) Ltd. v. Sampark Informedia (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3324](#)
- Metrocast Network India (P) Ltd. v. Shri Chamundeshwari Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3317](#)
- Metrocast Network India (P) Ltd. v. Shri Chamundeshwari Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3692](#)
- Millenium Chennai Broadcast LLP v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5491](#)
- Millenium Delhi Broadcast LLP v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5489](#)
- Mnp Interconnection Telecom Solutions India (P) Ltd. v. BSNL*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5257](#)
- Modem Satellite Vision v. Den Networks Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3850](#)
- Modern Satellite Vision v. Den Networks Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2287](#)
- Mohit Rajpal v. My Taxi India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5391](#)
- Mohit Rajpal v. My Taxi India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4294](#)
- Mohit Rajpal v. My Taxi India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5292](#)
- Monica Broadcasting (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4815](#)
- Msm Discovery (P) Ltd. v. Aksh Optifibre Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2251](#)
- Msm Discovery (P) Ltd. v. Aksh Optifibre Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4457](#)
- Msm Discovery (P) Ltd. v. Bhagyanagar Digital Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2334](#)
- Msm Discovery (P) Ltd. v. Bhagyanagar Digital Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5488](#)
- Msm Discovery (P) Ltd. v. Indian Oil Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3770](#)
- Msm Discovery (P) Ltd. v. Indian Oil Corpn. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5124](#)
- Msm Discovery (P) Ltd. v. Sanghavi Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3620](#)
- Msm Discovery (P) Ltd. v. Sanghavi Digital Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2850](#)
- Msm Discovery (P) Ltd. v. Sanghavi Digital Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3775](#)

- Msm Discovery (P) Ltd. v. Sanghavi Digital Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5125](#)
- Msm Media Distribution (P) Ltd. v. Bhagsu Cable T.V. Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5678](#)
- Msm Media Distribution (P) Ltd. v. Bhagsu Cable T.v. Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4897](#)
- Msm Media Distribution (P) Ltd. v. Bhagsu Cable T.v. Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5231](#)
- Msm Media Distribution (P) Ltd. v. Chand Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2544](#)
- Msm Media Distribution (P) Ltd. v. Chand Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4900](#)
- Msm Media Distribution (P) Ltd. v. Friends Cable Netcom*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3772](#)
- Msm Media Distribution (P) Ltd. v. Friends Cable Netcom*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4133](#)
- Msm Media Distribution (P) Ltd. v. Garhwal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3885](#)
- Msm Media Distribution (P) Ltd. v. Grand Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3198](#)
- Msm Media Distribution (P) Ltd. v. Grand Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4130](#)
- Msm Media Distribution (P) Ltd. v. Hoshnagabad Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3228](#)
- Msm Media Distribution (P) Ltd. v. Hoshnagabad Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4137](#)
- Msm Media Distribution (P) Ltd. v. Jonu City Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3211](#)
- Msm Media Distribution (P) Ltd. v. Jonu City Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4131](#)
- Msm Media Distribution (P) Ltd. v. Nova Digital Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2540](#)
- Msm Media Distribution (P) Ltd. v. Nova Digital Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3886](#)
- Msm Media Distribution (P) Ltd. v. Nova Digital Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3891](#)
- Msm Media Distribution (P) Ltd. v. Nova Digital Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5743](#)
- Msm Media Distribution (P) Ltd. v. Shiva Cable Network, ka*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2851](#)
- Msm Media Distribution (P) Ltd. v. Shiva Cable Network, ka*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4134](#)

- Multicraft Digital Technologies (P) Ltd. v. Flashcom Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2412](#)
- Multicraft Digital Technologies (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5751](#)
- Mumbai International Airport (P) Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4403](#)
- Mumbai International Airport Ltd. v. Aera*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2464](#)
- Mumbai International Airport Ltd. v. Aera*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2940](#)
- Mumbai International Airport Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5493](#)
- Mumbai International Airport Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2660](#)
- Mumbai International Airport Ltd. v. Airport Economic Regulatory Authority of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5427](#)
- Mumbai International Airport Ltd. v. Airport Economic Regulatory Authority*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2943](#)
- Mumbai International Airport Ltd. v. Airport Economic Regulatory Authority*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4429](#)
- Music Broadcast Ltd. v. Prasar Bharti*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2360](#)
- Music Broadcast Ltd. v. Prasar Bharti*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3957](#)
- Music Broadcast Ltd. v. Prasar Bharti*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5317](#)
- Naagadurga Cable Network v. Noida Software Technology Park Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2532](#)
- Naagadurga Cable Network v. Noida Software Technology Park Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4866](#)
- Naagadurga Cable Network v. Noida Software Technology Park Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5016](#)
- Nagpal Satellite Division v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3125](#)
- Nagpal Satellite Division v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4208](#)
- Nagpal Satellite Division v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5419](#)
- Nagpal Satellite Division v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5430](#)
- Nandkishor Panjarao Gawarkar v. Adinath Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2515](#)

- Ncore Creative Technologies (P) Ltd. v. Bharti Hexacom Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2407](#)
- Ncore Creative Technologies (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4573](#)
- Neo Sport Broadcast (P) Ltd. v. Axom Communications & Cable (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4155](#)
- Neo Sport Broadcast (P) Ltd. v. Vxl Digital (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4159](#)
- Netlink Websolutions (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4535](#)
- New Akash Cable Network v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2883](#)
- Next Radio Ltd. v. Ministry of information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2835](#)
- Next Radio Ltd. v. Ministry of Information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4798](#)
- Next Radio Ltd. v. Ministry Of information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3355](#)
- Niharekaa Media v. A.P. State Fiber - Net Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3181](#)
- Niharekaa Media v. A.P. State Fiber - Net Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4607](#)
- Niharekaa Media v. A.P. State Fiber - Net Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5306](#)
- Niharekaa Media v. A.P. State Fiber-Net Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2309](#)
- Niharekaa Media v. A.P. State Fiber-Net Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4546](#)
- Nisha Cable T.V. Network v. Den Networks Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2673](#)
- Nk Infocom v. Inx News (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3040](#)
- Nk Infocom v. Inx News (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5026](#)
- Noida Software Technology Park Ltd. v. Ministry of Information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3360](#)
- Noida Software Technology Park Ltd. v. Ministry of information & Broadcasting*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4277](#)
- Noida Software Technology Park Ltd. v. Time Today Media Network (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3154](#)
- Noida Software Technology Park Ltd. v. Time Today Media Network (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4500](#)
- Noida Software Technology Park Ltd. v. Time Today Media Network (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5457](#)

- Noida Software Technology Park v. Bizz News (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2390](#)
- Noida Software Technology Park v. Ekliars Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5061](#)
- Noida Software Technology Park v. Star India (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3248](#)
- Noida Software Technology Park v. Star India (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3630](#)
- Noida Software Technology Park v. Star India (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4141](#)
- North India Digital & Broadband Network (P) Ltd. v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4832](#)
- Nxt Digital Ltd. v. Aaditya Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4578](#)
- Nxt Digital Ltd. v. Balaji Advertising*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2725](#)
- Nxt Digital Ltd. v. Balaji Advertising*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3313](#)
- Nxt Digital Ltd. v. Balaji Advertising*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3953](#)
- Nxt Digital Ltd. v. Cable Media Associates*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4610](#)
- Nxt Digital Ltd. v. Cable Media Associates*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4728](#)
- Nxt Digital Ltd. v. Choudhary Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2279](#)
- Nxt Digital Ltd. v. Direct News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5371](#)
- Nxt Digital Ltd. v. Direct News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3383](#)
- Nxt Digital Ltd. v. Direct News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4311](#)
- Nxt Digital Ltd. v. Friend Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2253](#)
- Nxt Digital Ltd. v. Information Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4848](#)
- Nxt Digital Ltd. v. Janta Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4379](#)
- Nxt Digital Ltd. v. Jde Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4367](#)
- Nxt Digital Ltd. v. K.b. Girija*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4617](#)
- Nxt Digital Ltd. v. K.b. Girija*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4735](#)

- Nxt Digital Ltd. v. Kiran*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4597](#)
- Nxt Digital Ltd. v. Leela*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4619](#)
- Nxt Digital Ltd. v. Leela*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4736](#)
- Nxt Digital Ltd. v. Maitree Star Communications*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2478](#)
- Nxt Digital Ltd. v. Maitree Star Communications*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5282](#)
- Nxt Digital Ltd. v. Maitree Star Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4226](#)
- Nxt Digital Ltd. v. Media Six Digital*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2989](#)
- Nxt Digital Ltd. v. Media Six Digital*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4659](#)
- Nxt Digital Ltd. v. Naen Media House (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2724](#)
- Nxt Digital Ltd. v. Naen Media House (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3295](#)
- Nxt Digital Ltd. v. Naen Media House (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3951](#)
- Nxt Digital Ltd. v. Nagendra Kumar M*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2356](#)
- Nxt Digital Ltd. v. Nagendra Kumar M*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3223](#)
- Nxt Digital Ltd. v. Nagendra Kumar M*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4745](#)
- Nxt Digital Ltd. v. Nagendra Kumar M*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4624](#)
- Nxt Digital Ltd. v. Nagendra M.g.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4621](#)
- Nxt Digital Ltd. v. Nagendra M.g.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4740](#)
- Nxt Digital Ltd. v. Naveen Kumar*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3260](#)
- Nxt Digital Ltd. v. Naveen Kumar*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3547](#)
- Nxt Digital Ltd. v. R. Vijaylakshmi*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4586](#)
- Nxt Digital Ltd. v. Rajanna*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4581](#)
- Nxt Digital Ltd. v. Ravi Kumar*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2380](#)
- Nxt Digital Ltd. v. Ravi Kumar*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3262](#)
- Nxt Digital Ltd. v. Ravi Kumar*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3553](#)
- Nxt Digital Ltd. v. Ravindra Swamy*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4582](#)
- Nxt Digital Ltd. v. Renuka Devi Gayathri Cable 1*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3819](#)
- Nxt Digital Ltd. v. Renuka Devi Gayathri Cable 1*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5200](#)
- Nxt Digital Ltd. v. Renuka Devi Gayathri Cablel*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4858](#)
- Nxt Digital Ltd. v. Rs Cable Tv*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3127](#)
- Nxt Digital Ltd. v. Rs Cable Tv*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4214](#)

- Nxt Digital Ltd. v. Rs Cable Tv*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4391](#)
- Nxt Digital Ltd. v. Sahana Films (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2304](#)
- Nxt Digital Ltd. v. Sahana Films (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3178](#)
- Nxt Digital Ltd. v. Sahana Films (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4542](#)
- Nxt Digital Ltd. v. Samparka Info Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3176](#)
- Nxt Digital Ltd. v. Samparka Info Media (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4539](#)
- Nxt Digital Ltd. v. Shivaprasad*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3214](#)
- Nxt Digital Ltd. v. Shivaprasad*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4725](#)
- Nxt Digital Ltd. v. Star Links*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3326](#)
- Nxt Digital Ltd. v. Star Links*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4689](#)
- Nxt Digital Ltd. v. Star Links*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4945](#)
- Nxt Digital Ltd. v. Sudarshan Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2487](#)
- Nxt Digital Ltd. v. Sudarshan Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5286](#)
- Nxt Digital Ltd. v. Sudarshan Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4233](#)
- Nxt Digital Ltd. v. Sujatha M.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4593](#)
- Nxt Digital Ltd. v. Umesh N.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4574](#)
- Nxt Digital Ltd. v. Umesh N.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4657](#)
- Nxt Digital Ltd. v. V.m. Bhat*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2365](#)
- Nxt Digital Ltd. v. V.m. Bhat*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3238](#)
- Nxt Digital Ltd. v. V.m. Bhat*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3492](#)
- Nxt Digital Ltd. v. V.m. Bhat*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4638](#)
- Nxt Digital Ltd. v. Vipin Sehrawat*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4352](#)
- Nxtdigital Ltd. v. Colva Satellite Services*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2842](#)
- Nxtdigital Ltd. v. Colva Satellite Services*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3179](#)
- Nxtdigital Ltd. v. Colva Satellite Services*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3601](#)
- Nxtdigital Ltd. v. Colva Satellite Services*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3750](#)
- Nxtdigital Ltd. v. Colva Satellite Services*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4123](#)
- Nxtdigital Ltd. v. Mahendra Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4064](#)

- Nxtdigital Ltd. v. Mahendra Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5222](#)
- Nxtdigital Ltd. v. Mahendra Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5338](#)
- Nxtdigital Ltd. v. Omkar Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3959](#)
- Nxtdigital Ltd. v. Omkar Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5103](#)
- Nxtdigital Ltd. v. Omkar Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5319](#)
- Nxtdigital Ltd. v. S.P. Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4059](#)
- Nxtdigital Ltd. v. S.p. cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5220](#)
- Nxtdigital Ltd. v. S.p. cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5337](#)
- Nxtdigital Ltd. v. Ucn Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4050](#)
- Nxtdigital Ltd. v. Ucn Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5214](#)
- Nxtdigital Ltd. v. Ucn Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5335](#)
- Omnero Media (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2733](#)
- Omnero Media (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2974](#)
- Omnero Media (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3989](#)
- Omnero Media (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5196](#)
- Omnero Media (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3666](#)
- Oneott Intertainment Ltd. v. Vision Smartlink Networking (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4545](#)
- Ortel Communication Ltd. v. Micro Media & Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3533](#)
- Ortel Communication Ltd. v. Micro Media & Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4073](#)
- Ortel Communication Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4227](#)
- Ortel Communication Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4475](#)
- P.B.K. Coomunications v. Hyderabad Cable Digital Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2500](#)
- P.B.K. Coomunications v. Hyderabad Cable Digital Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5763](#)
- Parameswari Cable Network v. A.P. State Fibemet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3892](#)
- Pc Care Airway Infratel (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5514](#)

- Pc Care Airway Infratel (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4523](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Om Cable Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3682](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Pimpri Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4495](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Pimpri Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4509](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Shop Cj Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3004](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Sudhir Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4677](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3401](#)
- Pimpri Chinchwad Media Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4237](#)
- Power Grid Corpn. of India Ltd. v. Anet Communication India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2848](#)
- Power Grid Corpn. of India Ltd. v. Anet Communication India (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5211](#)
- Power Grid Corpn. of India Ltd. v. Ikf Technologies Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2858](#)
- Power Grid Corpn. of India v. Wire & Wireless (india) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2402](#)
- Power Grid Corpn. of India v. Wire & Wireless (india) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2582](#)
- Power Grid Corpn. of India v. Wire & Wireless (india) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4925](#)
- Power Grid Corpn. of India v. Wire & Wireless*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2856](#)
- Power Grid Corpn. of India v. Wire & Wireless*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4487](#)
- Prasar Bharati v. Chinnar Circuit Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2312](#)
- Prasar Bharati v. Chinnar Circuit Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5755](#)
- Prasar Bharti v. Kushal Global Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2520](#)
- Prasar Bharti v. Kushal Global Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2523](#)
- Prasar Bharti v. Kushal Global Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4672](#)
- Prompt Infracom (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4531](#)

- Punjab National Bank v. Harish Chopra*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5747](#)
- Quadrant Televentures Ltd. v. BSNL*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4453](#)
- R Vijaykumar v. Kal Cables*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2504](#)
- R Vijaykumar v. Kal Cables*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5131](#)
- Raghavendra Communications v. Sun Distribution Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2477](#)
- Raghavendra Communications v. Sun Distribution Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4778](#)
- Ragsaa Communication (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2422](#)
- Raj Cable Network v. City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3372](#)
- Raj Cable Network v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3669](#)
- Raj Cable Network v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4955](#)
- Raj Television Network Ltd. v. Jak Communications (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2423](#)
- Raj Television Network Ltd. v. Jak Communications (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3322](#)
- Raj Television Network Ltd. v. Jak Communications (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3621](#)
- Raj Television Network Ltd. v. Jak Communications (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4684](#)
- Raj Television Network Ltd. v. Jak Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2829](#)
- Raj Television Network Ltd. v. Jak Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4926](#)
- Rajasthan Cable Operators Foundation v. Hathway Cable & Datacom Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4589](#)
- Rajasthan Cable Operators Foundation v. Hathway Cable & Datacom Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5505](#)
- Raju Cable Network v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3300](#)
- Raju Cable Network v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5201](#)
- Raju Cable Network v. Siti Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5691](#)
- Rama Cable Network v. Siti Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3838](#)

- Rama Fiber Net v. A.P. State Fiber - Net Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3660](#)
- Rama Fiber Net v. A.P. State Fiber-Net Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2818](#)
- Ramesh G Shah v. Rbl Bank Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2682](#)
- Reachnet Sss Entertainment (P) Ltd. v. India Cast Media Distribution (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2770](#)
- Reachnet Sss Entertainment (P) Ltd. v. India Cast Media Distribution (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3427](#)
- Reachnet Sss Entertainment (P) Ltd. v. India Cast Media Distribution (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3506](#)
- Reliance Communication Ltd. v. Bharti Airtel Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5533](#)
- Reliance Communication Ltd. v. Rhino International Agencies*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5146](#)
- Reliance Communication Ltd. v. Rhino International Agencies*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5289](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2391](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2393](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2451](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2639](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2914](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4454](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4458](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5213](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5221](#)
- Reliance Communication Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5274](#)
- Reliance Communication Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5397](#)
- Reliance Communication Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5428](#)
- Reliance Communication Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4348](#)

- Reliance Communication Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5155](#)
- Reliance Communication Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5295](#)
- Reliance Communications Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4564](#)
- Reliance Telecom Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5410](#)
- Rewari Digital Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3652](#)
- Rita Communication v. Digicable Com Communication Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2243](#)
- Rita Communication v. Digicable Com Communication Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5418](#)
- Royal Digital Cable & Communication (P) Ltd. v. Star India (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3158](#)
- Royal Digital Cable & Communication (P) Ltd. v. Star India (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4524](#)
- Royal Digital Cable & Communication (P) Ltd. v. Star India (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5463](#)
- Royal Digital Cable & Communication (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2389](#)
- Royal Digital Cable & Communication (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2749](#)
- Royal Digital Cable & Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5336](#)
- Royal Digital Cable & Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3576](#)
- Royal Digital Cable & Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3700](#)
- Royal Digital Cable & Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4055](#)
- Royal Digital Cable & Communication (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5218](#)
- Rvr Infrastructures Ltd. v. Sun Distribution Service (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2469](#)
- Rvr Infrastructures Ltd. v. Sun Distribution Service (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4775](#)
- Rvr Infrastructures Ltd. v. Sun Distribution Service (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5630](#)
- Rvr Infrastructures Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3971](#)
- Rvr Infrastructures Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4167](#)

- S.K. Cable Network v. Darsh Digital Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2254](#)
- S.k. cable Network v. Darsh Digital Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4464](#)
- S.S. Cable Network v. Hathway Datacom Central (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2292](#)
- S.s. cable Network v. Hathway Datacom Central (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4563](#)
- S.s. cable Network v. Hathway Datacom Central (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4755](#)
- S.s. cable Network v. Hathway Datacom Central (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5468](#)
- S.tel (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4301](#)
- Sadhana Media (P) Ltd. v. Antrix Corpn. Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3086](#)
- Sadhana Media (P) Ltd. v. Antrix Corpn. Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3578](#)
- Sadhana Media (P) Ltd. v. Antrix Corpn. Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4065](#)
- Sahara India Commercial Corpn. Ltd. v. Den Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5731](#)
- Sai Akshay Internet Services (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2912](#)
- Sai Akshay Internet Services (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5485](#)
- Sai Cable Networks v. Siti Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3070](#)
- Sai Cable Networks v. Siti Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4351](#)
- Samira Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4239](#)
- Samira Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4349](#)
- Sanjay Cable Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3716](#)
- Sanman Cable & Video v. Siti Cable Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2355](#)
- Sanman Cable & Video v. Siti Cable Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4738](#)
- Saptak Digital (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3088](#)
- Saptak Digital (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4397](#)

- Satellite Linkers v. Siti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5426](#)
- Satellite Linkers v. Siti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3123](#)
- Satlinks v. Anugraha Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3081](#)
- Satlinks v. Anugraha Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4362](#)
- Satlinks v. Mohd. Nazir*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2809](#)
- Satlinks v. Pee Yes Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3077](#)
- Satlinks v. Pee Yes Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4361](#)
- Satlinks v. Pee Yes Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2983](#)
- Satlinks v. Pee Yes Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4286](#)
- Satlinks v. Sky Power*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2808](#)
- Satlinks v. Ushas Satelite System*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2803](#)
- Satlinks v. Ushas Satelite System*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4067](#)
- Satlinks v. Vilwadri Cable Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3532](#)
- Satlinks v. Vilwadri Cable Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3573](#)
- SBI v. Noor Uddin*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5149](#)
- SBI v. Prashant Mahadeorao Buradkar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4288](#)
- SBI v. Prashant Mahadeorao Buradkar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5387](#)
- Scod 18 Networking (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2661](#)
- Scod 18 Networking (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2716](#)
- Scod 18 Networking (P) Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4803](#)
- Sea TV Network Ltd. v. 9x Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3148](#)
- Sea TV Network Ltd. v. 9x Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3453](#)

- Senthil Cable Network v. Air Media Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3771](#)
- Senthil Cable Network v. Air Media Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4393](#)
- Seven Star Dot Com (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2352](#)
- Seven Star Dot Com (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3241](#)
- Seven Star Dot Com (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5141](#)
- Seven Star Dot Com (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5309](#)
- Sharma Cable v. Siti Cable Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2626](#)
- Sheela Balaram Sharma v. Aditya Dhananjay Satawe*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2526](#)
- Sheela Balaram Sharma v. Aditya Dhananjay Satawe*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2684](#)
- Shiv Enterprises v. Media Network & Distribution (india) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3124](#)
- Shiva Cable Network v. Den Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3321](#)
- Shiva Cable Network v. Den Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4210](#)
- Shopping Bazaar (P) Ltd. v. Prasar Bharati*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3523](#)
- Shreya Broadcasting (P) Lmt v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2930](#)
- Shreya Broadcasting (P) Ltd. v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3333](#)
- Shreya Broadcasting (P) Ltd. v. Machilipatnam Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3642](#)
- Shreya Broadcasting (P) Ltd. v. Machilipatnam Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3864](#)
- Shri Siddhi Vinayak Cable Network v. Den Nasik City Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4056](#)
- Shri Siddhi Vinayak Cable Network v. Den Nasik City Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4281](#)
- Silverline Entertainment v. Culver Max Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2553](#)
- Silverline Entertainment v. Culver Max Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2996](#)
- Silverline Entertainment v. Msm Media Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4953](#)

- Siti Cable Network (P) Ltd. v. Apana Cable Networ*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2713](#)
- Siti Cable Network (P) Ltd. v. Apana Cable Networ*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2953](#)
- Siti Cable Network (P) Ltd. v. Apana Cable Networ*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3242](#)
- Siti Cable Network (P) Ltd. v. Apana Cable Networ*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3933](#)
- Siti Cable Network (P) Ltd. v. Apana Cable Networ*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4933](#)
- Siti Cable Network (P) Ltd. v. Apana Cable Networ*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3464](#)
- Siti Cable Network (P) Ltd. v. Gurukul Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4998](#)
- Siti Cable Network (P) Ltd. v. Gurukul Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4018](#)
- Siti Cable Network Ltd. v. Acme Digicom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3787](#)
- Siti Cable Network Ltd. v. Acme Digicom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4150](#)
- Siti Cable Network Ltd. v. Anita Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5632](#)
- Siti Cable Network Ltd. v. Anita Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4789](#)
- Siti Cable Network Ltd. v. Anita Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4989](#)
- Siti Cable Network Ltd. v. Ayush Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4792](#)
- Siti Cable Network Ltd. v. Dhariya Cable*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3370](#)
- Siti Cable Network Ltd. v. Dhariya Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5609](#)
- Siti Cable Network Ltd. v. Dhariya Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3665](#)
- Siti Cable Network Ltd. v. Dwarka Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4758](#)
- Siti Cable Network Ltd. v. E-star Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4948](#)
- Siti Cable Network Ltd. v. E-star Communication - Ii*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4952](#)
- Siti Cable Network Ltd. v. E-star Communication-I*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4951](#)

Siti Cable Network Ltd. v. E-star TV Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4960](#)

Siti Cable Network Ltd. v. Fridends Cable TV Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2934](#)

Siti Cable Network Ltd. v. Fridends Cable TV Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4896](#)

Siti Cable Network Ltd. v. Global Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4957](#)

Siti Cable Network Ltd. v. Hooda Cable, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4534](#)

Siti Cable Network Ltd. v. Hooda Cable, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4757](#)

Siti Cable Network Ltd. v. India Vision Satellite Communication Ltd., (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2795](#)

Siti Cable Network Ltd. v. Jagrati Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3663](#)

Siti Cable Network Ltd. v. Laxmi Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3110](#)

Siti Cable Network Ltd. v. Mamta Tiwari, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3170](#)

Siti Cable Network Ltd. v. Mamta Tiwari, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4532](#)

Siti Cable Network Ltd. v. Manjeet Mehta, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4043](#)

Siti Cable Network Ltd. v. Manoj Cable TV Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4754](#)

Siti Cable Network Ltd. v. Mona Seth Communication, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4906](#)

Siti Cable Network Ltd. v. New Choice Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2839](#)

Siti Cable Network Ltd. v. New Choice Cable Network, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4118](#)

Siti Cable Network Ltd. v. New Time Cable, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4766](#)

Siti Cable Network Ltd. v. Om Sai Cable TV Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3024](#)

Siti Cable Network Ltd. v. Om Sai Cable TV Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4330](#)

Siti Cable Network Ltd. v. Orient View Cable Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4756](#)

Siti Cable Network Ltd. v. Payal Cable Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3352](#)

Siti Cable Network Ltd. v. Payal Cable Network, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4704](#)

- Siti Cable Network Ltd. v. Raj Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4964](#)
- Siti Cable Network Ltd. v. Raju Star Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2290](#)
- Siti Cable Network Ltd. v. Raju Star Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4522](#)
- Siti Cable Network Ltd. v. Rakesh Agarwal*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4753](#)
- Siti Cable Network Ltd. v. Rathi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5329](#)
- Siti Cable Network Ltd. v. Rathi Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4017](#)
- Siti Cable Network Ltd. v. Ravi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4544](#)
- Siti Cable Network Ltd. v. S.b Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2790](#)
- Siti Cable Network Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2496](#)
- Siti Cable Network Ltd. v. Sahara India TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5754](#)
- Siti Cable Network Ltd. v. Sai Prakash Telecommunication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4443](#)
- Siti Cable Network Ltd. v. Sanjay Pathak*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4519](#)
- Siti Cable Network Ltd. v. Shera Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5631](#)
- Siti Cable Network Ltd. v. Shera Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4786](#)
- Siti Cable Network Ltd. v. Shera Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5699](#)
- Siti Cable Network Ltd. v. Show Time Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2649](#)
- Siti Cable Network Ltd. v. Show Time Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4901](#)
- Siti Cable Network Ltd. v. Sv Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2250](#)
- Siti Cable Network Ltd. v. Sv Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4720](#)
- Siti Cable Network Ltd. v. V.M. New Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4909](#)
- Siti Cable Network Ltd. v. V.m. New Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3906](#)
- Siti Cable Network Ltd. v. Yadav Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2800](#)

- Siti Cable Network v. A.g. cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3460](#)
- Siti Cable Network v. A.G. Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4922](#)
- Siti Cable Network v. Acme Digicom (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3096](#)
- Siti Cable Network v. Acme Digicom (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4299](#)
- Siti Cable Network v. Acme Digicom (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4433](#)
- Siti Cable Network v. Acme Digicom (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5405](#)
- Siti Cable Network v. Acme Digicom (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5407](#)
- Siti Cable Network v. Acme Digicom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3784](#)
- Siti Cable Network v. Affinity Broadband & Cable (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3421](#)
- Siti Cable Network v. Omega Tv Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2590](#)
- Siti Cable Network v. Omega Tv Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5321](#)
- Siti Cable Network v. Simran Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3425](#)
- Siti Jind Digital Media Communication (P) Ltd. v. City Digital Ukalana*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3721](#)
- Siti Jind Digital Media Communication (P) Ltd. v. Master Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3713](#)
- Siti Jind Digital Media Communications (P) Ltd. v. Satpal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4671](#)
- Siti Network Ltd. v. 9x Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3634](#)
- Siti Network Ltd. v. 9x Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4142](#)
- Siti Network Ltd. v. Acme Digicom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2696](#)
- Siti Network Ltd. v. Acme Digicom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5158](#)
- Siti Network Ltd. v. Acme Digicom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5296](#)
- Siti Network Ltd. v. Acme Digicom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5401](#)
- Siti Network Ltd. v. Acme Digicom (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5163](#)

- Siti Network Ltd. v. Adishakthi Cable & Internet*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2484](#)
- Siti Network Ltd. v. Ajay Tanwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4258](#)
- Siti Network Ltd. v. Akash Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4421](#)
- Siti Network Ltd. v. Apple Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2775](#)
- Siti Network Ltd. v. Ashu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5585](#)
- Siti Network Ltd. v. Ashu Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5082](#)
- Siti Network Ltd. v. Chetan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2633](#)
- Siti Network Ltd. v. Chetan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5074](#)
- Siti Network Ltd. v. Chetan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5239](#)
- Siti Network Ltd. v. Chowdeswari Dish*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3703](#)
- Siti Network Ltd. v. City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5690](#)
- Siti Network Ltd. v. Deva Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2722](#)
- Siti Network Ltd. v. Deva Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3947](#)
- Siti Network Ltd. v. Dolphin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5566](#)
- Siti Network Ltd. v. Dolphin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4706](#)
- Siti Network Ltd. v. Fearless Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3281](#)
- Siti Network Ltd. v. Friends Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4804](#)
- Siti Network Ltd. v. Haj Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2429](#)
- Siti Network Ltd. v. Integralync Technologies*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2917](#)
- Siti Network Ltd. v. Integralync Technologies*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3129](#)
- Siti Network Ltd. v. Jadhav Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2674](#)
- Siti Network Ltd. v. Jadhav Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4632](#)

- Siti Network Ltd. v. Jai Baba Hari Dass Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3612](#)
- Siti Network Ltd. v. Jain Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2985](#)
- Siti Network Ltd. v. Jain Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3487](#)
- Siti Network Ltd. v. Jain Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4944](#)
- Siti Network Ltd. v. Jaipur West Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3725](#)
- Siti Network Ltd. v. Junaid Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3075](#)
- Siti Network Ltd. v. Junaid Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3550](#)
- Siti Network Ltd. v. KT World Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5583](#)
- Siti Network Ltd. v. Mahajan Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2435](#)
- Siti Network Ltd. v. Mahesh Singh Rajput*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3472](#)
- Siti Network Ltd. v. Mahesh Singh Rajput*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3512](#)
- Siti Network Ltd. v. Malik Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3618](#)
- Siti Network Ltd. v. Mayra Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2234](#)
- Siti Network Ltd. v. Mayra Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3290](#)
- Siti Network Ltd. v. Mogu Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4122](#)
- Siti Network Ltd. v. Moh Aakil*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3079](#)
- Siti Network Ltd. v. Moh Aakil*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3559](#)
- Siti Network Ltd. v. Mukesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5092](#)
- Siti Network Ltd. v. Nalayani Enterprises*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2600](#)
- Siti Network Ltd. v. Nalayani Enterprises*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4020](#)
- Siti Network Ltd. v. Naval Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4811](#)
- Siti Network Ltd. v. Naval Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5002](#)
- Siti Network Ltd. v. New Friend's Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3718](#)
- Siti Network Ltd. v. New Raj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4562](#)
- Siti Network Ltd. v. New Star Cable Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3403](#)

- Siti Network Ltd. v. New Star Cable Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3760](#)
- Siti Network Ltd. v. New Star Cable Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4238](#)
- Siti Network Ltd. v. New Star Cable Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4346](#)
- Siti Network Ltd. v. Om Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3661](#)
- Siti Network Ltd. v. Om Sai Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3406](#)
- Siti Network Ltd. v. Om Sai Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4347](#)
- Siti Network Ltd. v. Om Sai Ram Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2231](#)
- Siti Network Ltd. v. Om Sai Ram Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3688](#)
- Siti Network Ltd. v. Pancheel Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2998](#)
- Siti Network Ltd. v. Pancheel Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4004](#)
- Siti Network Ltd. v. Pankaj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2946](#)
- Siti Network Ltd. v. Pankaj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3279](#)
- Siti Network Ltd. v. Pradeep Video Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2964](#)
- Siti Network Ltd. v. Pradeep Video Cable*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4788](#)
- Siti Network Ltd. v. Prashant Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3431](#)
- Siti Network Ltd. v. Prashant Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4396](#)
- Siti Network Ltd. v. Queen Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3979](#)
- Siti Network Ltd. v. Queen Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4618](#)
- Siti Network Ltd. v. Ram Asrey Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4420](#)
- Siti Network Ltd. v. Relible Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3015](#)
- Siti Network Ltd. v. Relible Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3481](#)
- Siti Network Ltd. v. S.G.S. Satcom*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3662](#)

- Siti Network Ltd. v. S.L.V. Cable System*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3648](#)
- Siti Network Ltd. v. S.L.V. Cable Systems-3*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3643](#)
- Siti Network Ltd. v. S.L.V. Cable-2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3659](#)
- Siti Network Ltd. v. Sabsamay Cable Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3747](#)
- Siti Network Ltd. v. Sai Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2276](#)
- Siti Network Ltd. v. Sai Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2495](#)
- Siti Network Ltd. v. Sai Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3792](#)
- Siti Network Ltd. v. Sai Digital Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2258](#)
- Siti Network Ltd. v. Sai Digital Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3717](#)
- Siti Network Ltd. v. Sai Net Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2261](#)
- Siti Network Ltd. v. Sai Net Communication*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3722](#)
- Siti Network Ltd. v. Sai Prasad Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5479](#)
- Siti Network Ltd. v. Sai Prasad Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4560](#)
- Siti Network Ltd. v. Sandeep Dubey*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5322](#)
- Siti Network Ltd. v. Sandeep Dubey*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5759](#)
- Siti Network Ltd. v. Sanjay Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2764](#)
- Siti Network Ltd. v. Sanjay Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4146](#)
- Siti Network Ltd. v. Satya Sai Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3710](#)
- Siti Network Ltd. v. Shree Gandha Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3246](#)
- Siti Network Ltd. v. Shree Ganesh Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2922](#)
- Siti Network Ltd. v. Shree Ganesh Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3141](#)
- Siti Network Ltd. v. Shri Sai Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2424](#)

- Siti Network Ltd. v. Shri Sai Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3629](#)
- Siti Network Ltd. v. Sneh Vision Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5584](#)
- Siti Network Ltd. v. Sonu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3616](#)
- Siti Network Ltd. v. Sri Adhishakthi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2256](#)
- Siti Network Ltd. v. Sri Laxmi Venkateshwara Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2284](#)
- Siti Network Ltd. v. Sri. Adhishakthi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2467](#)
- Siti Network Ltd. v. Sri. Byrava Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3711](#)
- Siti Network Ltd. v. Sri. Ganesh Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5586](#)
- Siti Network Ltd. v. Sri. Guruaghavendra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5040](#)
- Siti Network Ltd. v. Sri. Guruaghavendra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3557](#)
- Siti Network Ltd. v. Sri. Laxmi Venkateshwara Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2506](#)
- Siti Network Ltd. v. Sri. Laxmi Venkateshwara Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4813](#)
- Siti Network Ltd. v. Sri. Laxmi Venkateshwara Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5740](#)
- Siti Network Ltd. v. Sri. Raghavendra Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4202](#)
- Siti Network Ltd. v. Ss Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4309](#)
- Siti Network Ltd. v. Ss Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5720](#)
- Siti Network Ltd. v. Star Antena Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4231](#)
- Siti Network Ltd. v. Star Vision Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2703](#)
- Siti Network Ltd. v. Star Vision Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3219](#)
- Siti Network Ltd. v. Suvarna Karnataka Broadcasting Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5698](#)
- Siti Network Ltd. v. Swarna Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4596](#)

- Siti Network Ltd. v. Times Strategic Solutions Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4196](#)
- Siti Network Ltd. v. Times Strategic Solutions Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5110](#)
- Siti Network Ltd. v. Times Strategic Solutions Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5364](#)
- Siti Network Ltd. v. Titu Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4207](#)
- Siti Network Ltd. v. Torra International*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4247](#)
- Siti Network Ltd. v. V4U Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3092](#)
- Siti Network Ltd. v. V4U Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4400](#)
- Siti Network Ltd. v. Vickey Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2599](#)
- Siti Network Ltd. v. Vickey Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4019](#)
- Siti Network Ltd. v. Vickey Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5041](#)
- Siti Network Ltd. v. Vickey Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5140](#)
- Siti Network Ltd. v. Vickey Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5596](#)
- Siti Network Ltd. v. Yagya Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3411](#)
- Siti Network Ltd. v. Yash Broadcasting Industries (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3975](#)
- Siti Networks Ltd. v. 9x Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3588](#)
- Siti Networks Ltd. v. A-1 Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4538](#)
- Siti Networks Ltd. v. A.V.M. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4742](#)
- Siti Networks Ltd. v. Aasiya Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5441](#)
- Siti Networks Ltd. v. Aasiya Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4435](#)
- Siti Networks Ltd. v. Abe Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3681](#)
- Siti Networks Ltd. v. Aditya Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5053](#)
- Siti Networks Ltd. v. Adonai Broadcasting Network (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3409](#)
- Siti Networks Ltd. v. Adonai Broadcasting Network (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5613](#)
- Siti Networks Ltd. v. Aftab Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3463](#)

- Siti Networks Ltd. v. Agroha Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4280](#)
- Siti Networks Ltd. v. Ajay Mishra*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2823](#)
- Siti Networks Ltd. v. Ajay Mishra*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3675](#)
- Siti Networks Ltd. v. Ajmal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3220](#)
- Siti Networks Ltd. v. Ajnadari Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3199](#)
- Siti Networks Ltd. v. Akshay Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3889](#)
- Siti Networks Ltd. v. Anil Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2785](#)
- Siti Networks Ltd. v. Anil Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3936](#)
- Siti Networks Ltd. v. Anish Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5415](#)
- Siti Networks Ltd. v. Annai Velanganni Cable Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3637](#)
- Siti Networks Ltd. v. Annai Velanganni Cable Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3812](#)
- Siti Networks Ltd. v. Archit Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4149](#)
- Siti Networks Ltd. v. Archit Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5261](#)
- Siti Networks Ltd. v. Arpita Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2473](#)
- Siti Networks Ltd. v. Arpita Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5595](#)
- Siti Networks Ltd. v. Arrow Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3908](#)
- Siti Networks Ltd. v. Ashish Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2474](#)
- Siti Networks Ltd. v. Ashram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3257](#)
- Siti Networks Ltd. v. Ashram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4646](#)
- Siti Networks Ltd. v. Ashram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5591](#)
- Siti Networks Ltd. v. Ashuji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3639](#)
- Siti Networks Ltd. v. Ashutosh Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3304](#)

- Siti Networks Ltd. v. Ashutosh Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3683](#)
- Siti Networks Ltd. v. Ashutosh Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3999](#)
- Siti Networks Ltd. v. Asth Vinayak Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2480](#)
- Siti Networks Ltd. v. Ave Maria Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5069](#)
- Siti Networks Ltd. v. Ave Maria Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4190](#)
- Siti Networks Ltd. v. Ave Maria Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5100](#)
- Siti Networks Ltd. v. Avinash Jagtap Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3276](#)
- Siti Networks Ltd. v. Avinash Jagtap Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3945](#)
- Siti Networks Ltd. v. B.S. Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2448](#)
- Siti Networks Ltd. v. Baba Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3805](#)
- Siti Networks Ltd. v. Babloo Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5055](#)
- Siti Networks Ltd. v. Babloo Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5174](#)
- Siti Networks Ltd. v. Bajrang Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3379](#)
- Siti Networks Ltd. v. Bala Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2510](#)
- Siti Networks Ltd. v. Bala Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2680](#)
- Siti Networks Ltd. v. Bala Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5137](#)
- Siti Networks Ltd. v. Bala Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5378](#)
- Siti Networks Ltd. v. Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3388](#)
- Siti Networks Ltd. v. Balaji Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5527](#)
- Siti Networks Ltd. v. Balaji Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4002](#)
- Siti Networks Ltd. v. Baldev Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5340](#)
- Siti Networks Ltd. v. Baldev Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5071](#)

- Siti Networks Ltd. v. Baldev Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5227](#)
- Siti Networks Ltd. v. Bale Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3091](#)
- Siti Networks Ltd. v. Bathari Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3051](#)
- Siti Networks Ltd. v. Bhagyashree Video Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4826](#)
- Siti Networks Ltd. v. Bhagyashree Video Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3385](#)
- Siti Networks Ltd. v. Bharat Cable Net Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2647](#)
- Siti Networks Ltd. v. Bhardwaj Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4066](#)
- Siti Networks Ltd. v. Bhati Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4229](#)
- Siti Networks Ltd. v. Bhopal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5446](#)
- Siti Networks Ltd. v. Bhopal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5735](#)
- Siti Networks Ltd. v. Bhp Cable Linkers*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2729](#)
- Siti Networks Ltd. v. Bhp Cable Linkers*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4816](#)
- Siti Networks Ltd. v. Bhushan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2298](#)
- Siti Networks Ltd. v. Bhushan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4834](#)
- Siti Networks Ltd. v. Bhushan Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5652](#)
- Siti Networks Ltd. v. Biswas Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5437](#)
- Siti Networks Ltd. v. Biswas Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4428](#)
- Siti Networks Ltd. v. Blue World Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5238](#)
- Siti Networks Ltd. v. Chamundi T.v.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2763](#)
- Siti Networks Ltd. v. Chandu Tarun Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3491](#)
- Siti Networks Ltd. v. Chetan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4868](#)
- Siti Networks Ltd. v. Chetan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3100](#)

- Siti Networks Ltd. v. Chhavi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5083](#)
- Siti Networks Ltd. v. Chhavi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3674](#)
- Siti Networks Ltd. v. Chirag Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5523](#)
- Siti Networks Ltd. v. Choudhary Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5033](#)
- Siti Networks Ltd. v. Chouhan News Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3798](#)
- Siti Networks Ltd. v. Chouhan News Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4991](#)
- Siti Networks Ltd. v. Classic Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4098](#)
- Siti Networks Ltd. v. Classic Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4600](#)
- Siti Networks Ltd. v. Classic Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5243](#)
- Siti Networks Ltd. v. CSL Infomedia (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5341](#)
- Siti Networks Ltd. v. Csl Infomedia (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2426](#)
- Siti Networks Ltd. v. Csl Infomedia (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4093](#)
- Siti Networks Ltd. v. Darshan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4489](#)
- Siti Networks Ltd. v. Deepesh Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3994](#)
- Siti Networks Ltd. v. Dhanush Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3899](#)
- Siti Networks Ltd. v. Dhanush Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5666](#)
- Siti Networks Ltd. v. Dhiman Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5442](#)
- Siti Networks Ltd. v. Dhiman Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4438](#)
- Siti Networks Ltd. v. Dhingra Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2880](#)
- Siti Networks Ltd. v. Diamond Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5445](#)
- Siti Networks Ltd. v. Diamond Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4450](#)
- Siti Networks Ltd. v. Dinesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4274](#)

- Siti Networks Ltd. v. Direct News (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5680](#)
- Siti Networks Ltd. v. Direct News (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5744](#)
- Siti Networks Ltd. v. Dutta World Video Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5646](#)
- Siti Networks Ltd. v. Ekta Video Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2252](#)
- Siti Networks Ltd. v. Ekta Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2744](#)
- Siti Networks Ltd. v. Ekta Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2987](#)
- Siti Networks Ltd. v. Ekta Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3369](#)
- Siti Networks Ltd. v. Ekta Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3489](#)
- Siti Networks Ltd. v. Ekta Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3991](#)
- Siti Networks Ltd. v. Ekta Vision*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4947](#)
- Siti Networks Ltd. v. Ekta Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2720](#)
- Siti Networks Ltd. v. Ena Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4498](#)
- Siti Networks Ltd. v. Faction Communication System*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4506](#)
- Siti Networks Ltd. v. Farrukh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3111](#)
- Siti Networks Ltd. v. Federex Satcom*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5024](#)
- Siti Networks Ltd. v. Federex Satcom*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3037](#)
- Siti Networks Ltd. v. Four Star Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3408](#)
- Siti Networks Ltd. v. Friends Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4468](#)
- Siti Networks Ltd. v. Friends Sattelite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4168](#)
- Siti Networks Ltd. v. Friends Sattelite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5269](#)
- Siti Networks Ltd. v. G4 Entertainment & Communication (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4342](#)
- Siti Networks Ltd. v. Galaxi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3516](#)
- Siti Networks Ltd. v. Ganesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3195](#)
- Siti Networks Ltd. v. Garg Cable TV Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3239](#)

- Siti Networks Ltd. v. Garg Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5136](#)
- Siti Networks Ltd. v. Gautam Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2683](#)
- Siti Networks Ltd. v. Goldy Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4045](#)
- Siti Networks Ltd. v. H.K. Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2498](#)
- Siti Networks Ltd. v. H.k. cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3800](#)
- Siti Networks Ltd. v. H21 Cable Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5684](#)
- Siti Networks Ltd. v. Hare Krishna Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4567](#)
- Siti Networks Ltd. v. Hisar Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2765](#)
- Siti Networks Ltd. v. Indu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4368](#)
- Siti Networks Ltd. v. Irshad Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4279](#)
- Siti Networks Ltd. v. Isha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4102](#)
- Siti Networks Ltd. v. Isha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5248](#)
- Siti Networks Ltd. v. Ishan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3510](#)
- Siti Networks Ltd. v. Jagrati Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4140](#)
- Siti Networks Ltd. v. Jagrati Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5258](#)
- Siti Networks Ltd. v. Jai Ambe Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2910](#)
- Siti Networks Ltd. v. Jai Ambe Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5551](#)
- Siti Networks Ltd. v. Jai Baba Sumer Dass Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2700](#)
- Siti Networks Ltd. v. Jai Mahakali Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3121](#)
- Siti Networks Ltd. v. Jai Mata Di Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3284](#)
- Siti Networks Ltd. v. Jai Naga Baba Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4106](#)
- Siti Networks Ltd. v. Jai Naga Baba Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5251](#)

- Siti Networks Ltd. v. Jain Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4339](#)
- Siti Networks Ltd. v. Jaipur South Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2476](#)
- Siti Networks Ltd. v. Jangama Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3963](#)
- Siti Networks Ltd. v. Janki Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2967](#)
- Siti Networks Ltd. v. Jaya City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5339](#)
- Siti Networks Ltd. v. Jhuma Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3985](#)
- Siti Networks Ltd. v. Juhi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2925](#)
- Siti Networks Ltd. v. Jyothi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4521](#)
- Siti Networks Ltd. v. K.j. cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5228](#)
- Siti Networks Ltd. v. Kabir Vision*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4903](#)
- Siti Networks Ltd. v. Kabir Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2741](#)
- Siti Networks Ltd. v. Kailas Cable & Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4061](#)
- Siti Networks Ltd. v. Kalsi Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4726](#)
- Siti Networks Ltd. v. Kalsi Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5517](#)
- Siti Networks Ltd. v. Kanchana Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3194](#)
- Siti Networks Ltd. v. Khatu Shyam Jwaha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5212](#)
- Siti Networks Ltd. v. Khokhor Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3924](#)
- Siti Networks Ltd. v. Kohar Digital Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3332](#)
- Siti Networks Ltd. v. Kohar Digital Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4028](#)
- Siti Networks Ltd. v. Komal Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3049](#)
- Siti Networks Ltd. v. Krish Link Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2756](#)
- Siti Networks Ltd. v. Krishna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4795](#)

- Siti Networks Ltd. v. Krishna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5519](#)
- Siti Networks Ltd. v. Kriti Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2560](#)
- Siti Networks Ltd. v. Kriti Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5676](#)
- Siti Networks Ltd. v. Kriti Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5756](#)
- Siti Networks Ltd. v. Lakshmi Gold Khazaanaa (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2638](#)
- Siti Networks Ltd. v. Lakshmi Gold Khazaanaa (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5342](#)
- Siti Networks Ltd. v. Latika Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2343](#)
- Siti Networks Ltd. v. Latika Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3934](#)
- Siti Networks Ltd. v. Laxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5215](#)
- Siti Networks Ltd. v. Laxmi Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5160](#)
- Siti Networks Ltd. v. Lco Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4680](#)
- Siti Networks Ltd. v. Leo Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3025](#)
- Siti Networks Ltd. v. Likhari Satellite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3949](#)
- Siti Networks Ltd. v. Likitha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4326](#)
- Siti Networks Ltd. v. Lohia Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2857](#)
- Siti Networks Ltd. v. Lokesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5660](#)
- Siti Networks Ltd. v. Lokesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4878](#)
- Siti Networks Ltd. v. Lucky City Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5265](#)
- Siti Networks Ltd. v. M.h. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3397](#)
- Siti Networks Ltd. v. M.M. World*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5087](#)
- Siti Networks Ltd. v. M.S.C. Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3910](#)
- Siti Networks Ltd. v. Maa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5210](#)
- Siti Networks Ltd. v. Maa Siddhdatri Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3353](#)
- Siti Networks Ltd. v. Maa Siddheswari Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4635](#)

- Siti Networks Ltd. v. Maa Tarini Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5456](#)
- Siti Networks Ltd. v. Maa Vision Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2812](#)
- Siti Networks Ltd. v. Madan Mohan Saraf*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3389](#)
- Siti Networks Ltd. v. Madhu Sudan Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3395](#)
- Siti Networks Ltd. v. Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3567](#)
- Siti Networks Ltd. v. Mahaveer Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5444](#)
- Siti Networks Ltd. v. Mahaveer Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4448](#)
- Siti Networks Ltd. v. Mahendra Dish Centre*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3378](#)
- Siti Networks Ltd. v. Malik Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4071](#)
- Siti Networks Ltd. v. Mamta Saraf*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3080](#)
- Siti Networks Ltd. v. Manjunatha Satellite Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2799](#)
- Siti Networks Ltd. v. Manoj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4070](#)
- Siti Networks Ltd. v. Manoj Rao*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3604](#)
- Siti Networks Ltd. v. Manoj Rao*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5051](#)
- Siti Networks Ltd. v. Manoranjan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4530](#)
- Siti Networks Ltd. v. Maxout Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2568](#)
- Siti Networks Ltd. v. Meera Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5066](#)
- Siti Networks Ltd. v. Meera Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3651](#)
- Siti Networks Ltd. v. Mehak Cable Entertainment*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4100](#)
- Siti Networks Ltd. v. Mehak Cable Entertainment*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5244](#)
- Siti Networks Ltd. v. Mewar Vision*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4971](#)
- Siti Networks Ltd. v. Mi Marathi Media Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3525](#)

- Siti Networks Ltd. v. Minali Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4096](#)
- Siti Networks Ltd. v. Minali Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5241](#)
- Siti Networks Ltd. v. Mini Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2897](#)
- Siti Networks Ltd. v. Mini Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3286](#)
- Siti Networks Ltd. v. Mini Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3667](#)
- Siti Networks Ltd. v. Mini Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3992](#)
- Siti Networks Ltd. v. Mini Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4182](#)
- Siti Networks Ltd. v. Mini Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5199](#)
- Siti Networks Ltd. v. MM World*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3685](#)
- Siti Networks Ltd. v. Multi Line Video*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3461](#)
- Siti Networks Ltd. v. Multi Star Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3694](#)
- Siti Networks Ltd. v. Munna Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5015](#)
- Siti Networks Ltd. v. Munna Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3026](#)
- Siti Networks Ltd. v. Mvc Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3130](#)
- Siti Networks Ltd. v. Nag Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2757](#)
- Siti Networks Ltd. v. Nag Cable Vision*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4685](#)
- Siti Networks Ltd. v. Naina Soni*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3159](#)
- Siti Networks Ltd. v. Naman Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2772](#)
- Siti Networks Ltd. v. Namder Cable Operator & commat; Namder Cable Opretor*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2379](#)
- Siti Networks Ltd. v. Namrata Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3076](#)
- Siti Networks Ltd. v. Nand Lal Nishad*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4287](#)

- Siti Networks Ltd. v. Narayan Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4158](#)
- Siti Networks Ltd. v. Narayan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3883](#)
- Siti Networks Ltd. v. Naresh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2889](#)
- Siti Networks Ltd. v. Nataraj Cable Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4518](#)
- Siti Networks Ltd. v. Nataraj Cable Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4752](#)
- Siti Networks Ltd. v. Nazab Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3941](#)
- Siti Networks Ltd. v. Neelam Bhola*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4686](#)
- Siti Networks Ltd. v. Nelord Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5654](#)
- Siti Networks Ltd. v. New National Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4497](#)
- Siti Networks Ltd. v. New Shukla Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5067](#)
- Siti Networks Ltd. v. New Shukla Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3653](#)
- Siti Networks Ltd. v. Nikhil Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5216](#)
- Siti Networks Ltd. v. Nirmal Kumar Nankani*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4825](#)
- Siti Networks Ltd. v. Nirmal Kumar Nankani*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3034](#)
- Siti Networks Ltd. v. Nirmal Kumar Nankani*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3381](#)
- Siti Networks Ltd. v. Nishith Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3190](#)
- Siti Networks Ltd. v. Om Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5414](#)
- Siti Networks Ltd. v. Om Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3368](#)
- Siti Networks Ltd. v. Om Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4295](#)
- Siti Networks Ltd. v. Om Cable TV Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5168](#)
- Siti Networks Ltd. v. Om Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3393](#)
- Siti Networks Ltd. v. Om Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3730](#)

- Siti Networks Ltd. v. P.d.a Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5023](#)
- Siti Networks Ltd. v. P.D.A. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3031](#)
- Siti Networks Ltd. v. P.k. cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2777](#)
- Siti Networks Ltd. v. Pallavi Cable Links*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2405](#)
- Siti Networks Ltd. v. Pallavi Cable Links*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3309](#)
- Siti Networks Ltd. v. Pallavi Cable Links*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3611](#)
- Siti Networks Ltd. v. Pallavi Cable Links*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4679](#)
- Siti Networks Ltd. v. Pallavi Cable Links*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5563](#)
- Siti Networks Ltd. v. Paras Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2457](#)
- Siti Networks Ltd. v. Pg Cable TV Network (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5260](#)
- Siti Networks Ltd. v. Pg Cable TV Network (p.) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4143](#)
- Siti Networks Ltd. v. Pooja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2784](#)
- Siti Networks Ltd. v. Poonam Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3152](#)
- Siti Networks Ltd. v. Poonam Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3636](#)
- Siti Networks Ltd. v. Pradeep Kumar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2875](#)
- Siti Networks Ltd. v. Prajwal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5035](#)
- Siti Networks Ltd. v. Prakash Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3816](#)
- Siti Networks Ltd. v. Pramod Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2551](#)
- Siti Networks Ltd. v. Praveen Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2687](#)
- Siti Networks Ltd. v. Praveen Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4645](#)
- Siti Networks Ltd. v. Prerna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2455](#)
- Siti Networks Ltd. v. Prime Cable Tv Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2957](#)
- Siti Networks Ltd. v. Prince Cable*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3337](#)
- Siti Networks Ltd. v. Prince Cable*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3956](#)
- Siti Networks Ltd. v. R.G. Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2915](#)

- Siti Networks Ltd. v. R.g. Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5553](#)
- Siti Networks Ltd. v. R.k. cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2665](#)
- Siti Networks Ltd. v. R.K. Vision-a*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2973](#)
- Siti Networks Ltd. v. Raghavendra Enterprises*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2446](#)
- Siti Networks Ltd. v. Raghavendra Enterprises*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4727](#)
- Siti Networks Ltd. v. Raghavendra Enterprises*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4972](#)
- Siti Networks Ltd. v. Raghavendra Enterprises*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5621](#)
- Siti Networks Ltd. v. Raghunath Bhagwan Dongara*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5270](#)
- Siti Networks Ltd. v. Rahul Dabaas*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3579](#)
- Siti Networks Ltd. v. Raj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2479](#)
- Siti Networks Ltd. v. Raj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2585](#)
- Siti Networks Ltd. v. Raj Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2899](#)
- Siti Networks Ltd. v. Raj Communication - Ii*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2322](#)
- Siti Networks Ltd. v. Raj Communication Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4165](#)
- Siti Networks Ltd. v. Raj Communication Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5264](#)
- Siti Networks Ltd. v. Raj Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4107](#)
- Siti Networks Ltd. v. Raj Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5255](#)
- Siti Networks Ltd. v. Raja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3240](#)
- Siti Networks Ltd. v. Raja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3931](#)
- Siti Networks Ltd. v. Rajan Cable Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3920](#)
- Siti Networks Ltd. v. Rajiv Mehta*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5725](#)
- Siti Networks Ltd. v. Rakesh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3345](#)

- Siti Networks Ltd. v. Rakhi Naveen Fulsunge*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4033](#)
- Siti Networks Ltd. v. Ram Pratap Singh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2918](#)
- Siti Networks Ltd. v. Ram Pratap Singh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5555](#)
- Siti Networks Ltd. v. Ram Rahim Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3564](#)
- Siti Networks Ltd. v. Rameshwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4862](#)
- Siti Networks Ltd. v. Rameshwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3094](#)
- Siti Networks Ltd. v. Rastogi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2502](#)
- Siti Networks Ltd. v. Rathee Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2650](#)
- Siti Networks Ltd. v. Rathod Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5346](#)
- Siti Networks Ltd. v. Rathod Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5724](#)
- Siti Networks Ltd. v. Rathod Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3325](#)
- Siti Networks Ltd. v. Ravindra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2892](#)
- Siti Networks Ltd. v. Ridhi Sidhi Cable TV Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5361](#)
- Siti Networks Ltd. v. Rm Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5086](#)
- Siti Networks Ltd. v. Rm Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3680](#)
- Siti Networks Ltd. v. Robin Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 4712](#)
- Siti Networks Ltd. v. Robin Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5614](#)
- Siti Networks Ltd. v. Royal Star Cable Vision-2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2277](#)
- Siti Networks Ltd. v. Rudra Digital Express*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3582](#)
- Siti Networks Ltd. v. Rutuj Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2932](#)
- Siti Networks Ltd. v. Rutuj Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3165](#)

- Siti Networks Ltd. v. S.b. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2450](#)
- Siti Networks Ltd. v. S.N. Arun Kumar Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2545](#)
- Siti Networks Ltd. v. S.n. arun Kumar Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4915](#)
- Siti Networks Ltd. v. S.s. communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5669](#)
- Siti Networks Ltd. v. S.T.V. Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5739](#)
- Siti Networks Ltd. v. S.T.V. Enterprises Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5521](#)
- Siti Networks Ltd. v. Sachin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4841](#)
- Siti Networks Ltd. v. Sachin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2543](#)
- Siti Networks Ltd. v. Sahasra Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4094](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2740](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2982](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3485](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3806](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4822](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3033](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3613](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4031](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4661](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4818](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5683](#)
- Siti Networks Ltd. v. Sai Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5058](#)
- Siti Networks Ltd. v. Sai Cable Nw*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3939](#)
- Siti Networks Ltd. v. Sai Karipa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3746](#)

- Siti Networks Ltd. v. Sai Somnath Cable Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4090](#)
- Siti Networks Ltd. v. Saif Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4101](#)
- Siti Networks Ltd. v. Saif Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5246](#)
- Siti Networks Ltd. v. Saini Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2705](#)
- Siti Networks Ltd. v. Saini Cable Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3001](#)
- Siti Networks Ltd. v. Salman Satellite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4069](#)
- Siti Networks Ltd. v. Sameep Darshan-i*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2980](#)
- Siti Networks Ltd. v. Samyuktha Tv & Entertainment*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4246](#)
- Siti Networks Ltd. v. Santosh Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2421](#)
- Siti Networks Ltd. v. Santosh Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4089](#)
- Siti Networks Ltd. v. Saqlain Entertainment Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4000](#)
- Siti Networks Ltd. v. Saraswathi Cable Network-2*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5030](#)
- Siti Networks Ltd. v. Saraswathi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5014](#)
- Siti Networks Ltd. v. Saraswathi Telecom*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4640](#)
- Siti Networks Ltd. v. Sarathy Cable - 1*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2780](#)
- Siti Networks Ltd. v. Sarathy Cable - 3*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2767](#)
- Siti Networks Ltd. v. Sarathy Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2776](#)
- Siti Networks Ltd. v. Satish Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3354](#)
- Siti Networks Ltd. v. Satish Cable*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4270](#)
- Siti Networks Ltd. v. Sattelite Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2570](#)
- Siti Networks Ltd. v. Sattelite Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5681](#)
- Siti Networks Ltd. v. Satya Cable TV Network*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2847](#)

- Siti Networks Ltd. v. Satya Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3189](#)
- Siti Networks Ltd. v. Satya Cable Tv Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5114](#)
- Siti Networks Ltd. v. Satya Cable Tv Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5539](#)
- Siti Networks Ltd. v. Shambhu Singh Ranawat*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3126](#)
- Siti Networks Ltd. v. Shambulingeshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3188](#)
- Siti Networks Ltd. v. Shamshuddin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2348](#)
- Siti Networks Ltd. v. Shamshuddin Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3942](#)
- Siti Networks Ltd. v. Sharp Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3382](#)
- Siti Networks Ltd. v. Shine Tv*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3185](#)
- Siti Networks Ltd. v. Shine Tv*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4125](#)
- Siti Networks Ltd. v. Shiv Ganesh Enterprise*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5050](#)
- Siti Networks Ltd. v. Shiv Shakti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5209](#)
- Siti Networks Ltd. v. Shiva Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4499](#)
- Siti Networks Ltd. v. Shiva Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2866](#)
- Siti Networks Ltd. v. Shiva Media Network & Production Solutions*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4234](#)
- Siti Networks Ltd. v. Shivam Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3997](#)
- Siti Networks Ltd. v. Shivam Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5203](#)
- Siti Networks Ltd. v. Shivam Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4520](#)
- Siti Networks Ltd. v. Shopping Zone India Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2347](#)
- Siti Networks Ltd. v. Shopping Zone India Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3407](#)
- Siti Networks Ltd. v. Shopping Zone India Tv (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4732](#)
- Siti Networks Ltd. v. Shree Balaji Link Channel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2752](#)

- Siti Networks Ltd. v. Shree Sai Gajanan Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4425](#)
- Siti Networks Ltd. v. Shree Sainath Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2335](#)
- Siti Networks Ltd. v. Shree Sainath Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3923](#)
- Siti Networks Ltd. v. Shree Shyam Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2976](#)
- Siti Networks Ltd. v. Shri Bala Ji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5065](#)
- Siti Networks Ltd. v. Shri Balaji Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2913](#)
- Siti Networks Ltd. v. Shri G. Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5232](#)
- Siti Networks Ltd. v. Shri Krishna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2613](#)
- Siti Networks Ltd. v. Shri Krishna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3803](#)
- Siti Networks Ltd. v. Shri Krishna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3846](#)
- Siti Networks Ltd. v. Shri Krishna Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5145](#)
- Siti Networks Ltd. v. Shri Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5706](#)
- Siti Networks Ltd. v. Shri Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3894](#)
- Siti Networks Ltd. v. Shriji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4105](#)
- Siti Networks Ltd. v. Shriji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5249](#)
- Siti Networks Ltd. v. Shubam Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3488](#)
- Siti Networks Ltd. v. Shubham Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3235](#)
- Siti Networks Ltd. v. Shubham Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5132](#)
- Siti Networks Ltd. v. Shukla Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5076](#)
- Siti Networks Ltd. v. Shukla Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3658](#)
- Siti Networks Ltd. v. Siddhi Vinayak Communication, Lucknow*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2854](#)
- Siti Networks Ltd. v. Siddhi Vinayak Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3221](#)

- Siti Networks Ltd. v. Siddhi Vinayak Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3779](#)
- Siti Networks Ltd. v. Siddhi Vinayak Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4135](#)
- Siti Networks Ltd. v. Siddhi Vinayak Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5576](#)
- Siti Networks Ltd. v. Sigma Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4162](#)
- Siti Networks Ltd. v. Singh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3538](#)
- Siti Networks Ltd. v. Singh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4077](#)
- Siti Networks Ltd. v. Singh Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2607](#)
- Siti Networks Ltd. v. Singh Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4022](#)
- Siti Networks Ltd. v. Singh Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5330](#)
- Siti Networks Ltd. v. Singh Cable*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5762](#)
- Siti Networks Ltd. v. Singh Khan Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4791](#)
- Siti Networks Ltd. v. Sk Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3149](#)
- Siti Networks Ltd. v. Sky Web Cable TV Network (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3767](#)
- Siti Networks Ltd. v. Sohail Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3537](#)
- Siti Networks Ltd. v. Solar Vision*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3948](#)
- Siti Networks Ltd. v. Solar Vision*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4935](#)
- Siti Networks Ltd. v. Soni Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2994](#)
- Siti Networks Ltd. v. Soni Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3375](#)
- Siti Networks Ltd. v. Soni Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3998](#)
- Siti Networks Ltd. v. Soni Communication*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4949](#)
- Siti Networks Ltd. v. Sonu Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2788](#)
- Siti Networks Ltd. v. Sr Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5068](#)
- Siti Networks Ltd. v. Sr Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3655](#)
- Siti Networks Ltd. v. Sri Basaveshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5017](#)

- Siti Networks Ltd. v. Sri Ganesh Cable Networks*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4160](#)
- Siti Networks Ltd. v. Sri Lakshmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3134](#)
- Siti Networks Ltd. v. Sri Raghavendra Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2259](#)
- Siti Networks Ltd. v. Sri Ram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3513](#)
- Siti Networks Ltd. v. Sri Shiva Sai Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4750](#)
- Siti Networks Ltd. v. Sri. Adi Shakthi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3543](#)
- Siti Networks Ltd. v. Sri. Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5077](#)
- Siti Networks Ltd. v. Sri. Balaji Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2658](#)
- Siti Networks Ltd. v. Sri. Balaji Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4194](#)
- Siti Networks Ltd. v. Sri. Bhumi Siddeshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5043](#)
- Siti Networks Ltd. v. Sri. Bhumi Siddeshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3561](#)
- Siti Networks Ltd. v. Sri. Ganesh Cable Networks*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2241](#)
- Siti Networks Ltd. v. Sri. Ganesh Cable Networks*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4315](#)
- Siti Networks Ltd. v. Sri. Ganesh Cable Networks*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4439](#)
- Siti Networks Ltd. v. Sri. Ganesh Cable Networks*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5408](#)
- Siti Networks Ltd. v. Sri. Lakshmi Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5439](#)
- Siti Networks Ltd. v. Sri. Laxmi Siti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4852](#)
- Siti Networks Ltd. v. Sri. Mahadeshwara Cable Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4388](#)
- Siti Networks Ltd. v. Sri. Nanjundeshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4382](#)
- Siti Networks Ltd. v. Sri. Panduranga Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3084](#)
- Siti Networks Ltd. v. Sri. Raghavendra Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3720](#)

- Siti Networks Ltd. v. Sri. Raghavendra Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5625](#)
- Siti Networks Ltd. v. Sri. Raghavendra Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4737](#)
- Siti Networks Ltd. v. Sri. Ram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3475](#)
- Siti Networks Ltd. v. Sri. Ravi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3690](#)
- Siti Networks Ltd. v. Sri. Sai Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4502](#)
- Siti Networks Ltd. v. Sri. Shaneshwara Swamy Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2314](#)
- Siti Networks Ltd. v. Sri. Shiva Sai Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4517](#)
- Siti Networks Ltd. v. Sri. Siddappagi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5047](#)
- Siti Networks Ltd. v. Sri. Siddappagi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3571](#)
- Siti Networks Ltd. v. Sri. Ugranarasimha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3504](#)
- Siti Networks Ltd. v. Sri. Veerabhadreshwara Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3524](#)
- Siti Networks Ltd. v. Sri. Veeranjaneya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2942](#)
- Siti Networks Ltd. v. Sri. Vinayaka Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5045](#)
- Siti Networks Ltd. v. Sri. Vinayaka Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3529](#)
- Siti Networks Ltd. v. Sri. Vinayaka Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3566](#)
- Siti Networks Ltd. v. Srirama Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5070](#)
- Siti Networks Ltd. v. Sruthi Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4547](#)
- Siti Networks Ltd. v. Star Cable Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3184](#)
- Siti Networks Ltd. v. Star Cable Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5112](#)
- Siti Networks Ltd. v. Star Vision Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3153](#)
- Siti Networks Ltd. v. Star Waves*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4503](#)

- Siti Networks Ltd. v. Sudarshan Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3498](#)
- Siti Networks Ltd. v. Sunil Sharma Cable*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4124](#)
- Siti Networks Ltd. v. Suresh Verma Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2963](#)
- Siti Networks Ltd. v. Suresh Video Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2833](#)
- Siti Networks Ltd. v. Suresh Video Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4785](#)
- Siti Networks Ltd. v. Surinder Thakral*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3142](#)
- Siti Networks Ltd. v. Surya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4854](#)
- Siti Networks Ltd. v. Surya Teja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3865](#)
- Siti Networks Ltd. v. Surya Teja Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3897](#)
- Siti Networks Ltd. v. SV Global Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4492](#)
- Siti Networks Ltd. v. Tarun Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4747](#)
- Siti Networks Ltd. v. Tcn Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3517](#)
- Siti Networks Ltd. v. Tcn Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4037](#)
- Siti Networks Ltd. v. Thirumala Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3912](#)
- Siti Networks Ltd. v. Three Star Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5443](#)
- Siti Networks Ltd. v. Three Star Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4440](#)
- Siti Networks Ltd. v. Trust Link Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4078](#)
- Siti Networks Ltd. v. Tulsi Cable Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4178](#)
- Siti Networks Ltd. v. Vandana Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4701](#)
- Siti Networks Ltd. v. Vasu Communications*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 2828](#)
- Siti Networks Ltd. v. Vasu Communications*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3595](#)

- Siti Networks Ltd. v. Vasu Communications*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3732](#)
- Siti Networks Ltd. v. Vasu Communications*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5099](#)
- Siti Networks Ltd. v. Video Vision Dabur*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3584](#)
- Siti Networks Ltd. v. Vijay Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4248](#)
- Siti Networks Ltd. v. Vijay Cable TV Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4354](#)
- Siti Networks Ltd. v. Vinay Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2901](#)
- Siti Networks Ltd. v. Vinay Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3671](#)
- Siti Networks Ltd. v. Vinay Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3996](#)
- Siti Networks Ltd. v. Vinay Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4185](#)
- Siti Networks Ltd. v. Vinay Singh Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4794](#)
- Siti Networks Ltd. v. Vinod Singh*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2993](#)
- Siti Networks Ltd. v. Yash Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3171](#)
- Siti Networks Ltd. v. Yash Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5096](#)
- Siti Networks Ltd. v. Yogesh Ramteke*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5032](#)
- Siti Networks Ltd. v. Yogesh Ramteke*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3044](#)
- Siti Networks Ltd. v. Zuby Cable Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4008](#)
- Siti Siri Digital Network (P) Ltd. v. Sri. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4112](#)
- Siti Siri Digital Network (P) Ltd. v. Sri. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5093](#)
- Siti Star Digital Media (P) Ltd. v. Star Media Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4152](#)
- Sky Digital Hd Cable TV Network v. India Cast Media Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2734](#)
- Sky Digital Hd Cable TV Network v. India Cast Media Distribution (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3349](#)
- Sky Hd Digital Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2327](#)

- Sky Media v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2331](#)
- Sky Media v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2911](#)
- Sky Media v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3319](#)
- Sky Media v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5345](#)
- Sky News Media (P) Ltd. v. Tata Sky Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4861](#)
- SkyNet Digital Service (P) Ltd. v. Information Tv (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4634](#)
- SkyNet Digital Services (P) Ltd. v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3140](#)
- Sonal Cable Network v. Siti Networks Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3065](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Akash Digital Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3090](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Akash Digital Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4068](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Bajaj Cable Netowrk*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3759](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Bajaj Cable Netowrk*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4128](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Fort Digital Entertaniment Network Service*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3862](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Friends Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5358](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Friends Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2645](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Jai Narsimha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3095](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Jai Narsimha Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4072](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Navrang Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3429](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Navrang Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4262](#)

- Sony Pictures Networks Distribution India (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4260](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4389](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Sadhaura Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2760](#)
- Sony Pictures Networks Distribution India (P) Ltd. v. Trustline Broadband Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2535](#)
- Sony Pictures Networks India (P) Ltd. v. Abhay Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3426](#)
- Sony Pictures Networks India (P) Ltd. v. Abhay Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4383](#)
- Sony Pictures Networks India (P) Ltd. v. Advance Multi System Broadband Communication Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2830](#)
- Sony Pictures Networks India (P) Ltd. v. All Digital Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2625](#)
- Sony Pictures Networks India (P) Ltd. v. All Digital Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3861](#)
- Sony Pictures Networks India (P) Ltd. v. Ambika Electricals*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4318](#)
- Sony Pictures Networks India (P) Ltd. v. Ashiana Communication Mcr*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5190](#)
- Sony Pictures Networks India (P) Ltd. v. Ashiana Communication Mcr*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2353](#)
- Sony Pictures Networks India (P) Ltd. v. Ashiana Communication Mcr*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4733](#)
- Sony Pictures Networks India (P) Ltd. v. Balaji Cable Media*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2721](#)
- Sony Pictures Networks India (P) Ltd. v. Balaji Cable Media*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4682](#)
- Sony Pictures Networks India (P) Ltd. v. Best TV Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5039](#)
- Sony Pictures Networks India (P) Ltd. v. BP Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2727](#)
- Sony Pictures Networks India (P) Ltd. v. BRT Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2728](#)
- Sony Pictures Networks India (P) Ltd. v. City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4835](#)

- Sony Pictures Networks India (P) Ltd. v. City Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2789](#)
- Sony Pictures Networks India (P) Ltd. v. Darsh Digital Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3921](#)
- Sony Pictures Networks India (P) Ltd. v. Darsh Digital Satellite Service Biharsharif*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2554](#)
- Sony Pictures Networks India (P) Ltd. v. Darsh Digital Satellite Service Biharsharif*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3440](#)
- Sony Pictures Networks India (P) Ltd. v. Darsh Digital Satellite Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3569](#)
- Sony Pictures Networks India (P) Ltd. v. Darsh Digital Satellite Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3676](#)
- Sony Pictures Networks India (P) Ltd. v. Dhar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4283](#)
- Sony Pictures Networks India (P) Ltd. v. Dhar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4426](#)
- Sony Pictures Networks India (P) Ltd. v. Digi Space Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5192](#)
- Sony Pictures Networks India (P) Ltd. v. Digicable Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2330](#)
- Sony Pictures Networks India (P) Ltd. v. Digicable Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3334](#)
- Sony Pictures Networks India (P) Ltd. v. Digicable Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4220](#)
- Sony Pictures Networks India (P) Ltd. v. Digital Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3229](#)
- Sony Pictures Networks India (P) Ltd. v. Digital Sign Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4760](#)
- Sony Pictures Networks India (P) Ltd. v. Friednds Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4003](#)
- Sony Pictures Networks India (P) Ltd. v. Friednds Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3310](#)
- Sony Pictures Networks India (P) Ltd. v. Friednds Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4195](#)
- Sony Pictures Networks India (P) Ltd. v. Galaxy Vision Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2587](#)
- Sony Pictures Networks India (P) Ltd. v. Galaxy Vision Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3447](#)
- Sony Pictures Networks India (P) Ltd. v. Ganga Cabel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3062](#)

- Sony Pictures Networks India (P) Ltd. v. Guru Films*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5006](#)
- Sony Pictures Networks India (P) Ltd. v. Guru Films*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3507](#)
- Sony Pictures Networks India (P) Ltd. v. Guru Films*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4021](#)
- Sony Pictures Networks India (P) Ltd. v. Gurudev Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4817](#)
- Sony Pictures Networks India (P) Ltd. v. Gurudev Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2732](#)
- Sony Pictures Networks India (P) Ltd. v. Gurudev Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4683](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5525](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2541](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2598](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2610](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4739](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4741](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4743](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4867](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4869](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (p) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4870](#)
- Sony Pictures Networks India (P) Ltd. v. Indiverse Broadband (p.) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3448](#)
- Sony Pictures Networks India (P) Ltd. v. Indus Ind Media & Communications Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3201](#)
- Sony Pictures Networks India (P) Ltd. v. Indus Ind Media & Communications Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4565](#)
- Sony Pictures Networks India (P) Ltd. v. Krishna Teja Digital Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4080](#)

- Sony Pictures Networks India (P) Ltd. v. Magnificent Infotech (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4366](#)
- Sony Pictures Networks India (P) Ltd. v. Magnificent Infotech (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4380](#)
- Sony Pictures Networks India (P) Ltd. v. Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5674](#)
- Sony Pictures Networks India (P) Ltd. v. Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2552](#)
- Sony Pictures Networks India (P) Ltd. v. Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4931](#)
- Sony Pictures Networks India (P) Ltd. v. Maharashtra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5109](#)
- Sony Pictures Networks India (P) Ltd. v. Maharashtra Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3182](#)
- Sony Pictures Networks India (P) Ltd. v. Manthan Broadband Service (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2622](#)
- Sony Pictures Networks India (P) Ltd. v. Manthan Broadband Service (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3854](#)
- Sony Pictures Networks India (P) Ltd. v. Mayur Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5624](#)
- Sony Pictures Networks India (P) Ltd. v. Mayur Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2452](#)
- Sony Pictures Networks India (P) Ltd. v. Mayur Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4731](#)
- Sony Pictures Networks India (P) Ltd. v. Morigaon Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2576](#)
- Sony Pictures Networks India (P) Ltd. v. Morigaon Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3445](#)
- Sony Pictures Networks India (P) Ltd. v. Mplex Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2275](#)
- Sony Pictures Networks India (P) Ltd. v. Nafeesa Cabel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4846](#)
- Sony Pictures Networks India (P) Ltd. v. Nafeesa Cabel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2791](#)
- Sony Pictures Networks India (P) Ltd. v. Nafeesa Cabel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4695](#)
- Sony Pictures Networks India (P) Ltd. v. New Balaji City Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2871](#)
- Sony Pictures Networks India (P) Ltd. v. New Kiran Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2273](#)

- Sony Pictures Networks India (P) Ltd. v. New Prime Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2949](#)
- Sony Pictures Networks India (P) Ltd. v. New Prime Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3922](#)
- Sony Pictures Networks India (P) Ltd. v. New Shaym Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2786](#)
- Sony Pictures Networks India (P) Ltd. v. Noida Software Technology Park Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2692](#)
- Sony Pictures Networks India (P) Ltd. v. Om Cabel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2460](#)
- Sony Pictures Networks India (P) Ltd. v. Om Cabel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2794](#)
- Sony Pictures Networks India (P) Ltd. v. Om Cabel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4765](#)
- Sony Pictures Networks India (P) Ltd. v. Pandey Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2802](#)
- Sony Pictures Networks India (P) Ltd. v. Pathan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3030](#)
- Sony Pictures Networks India (P) Ltd. v. Raghav Agency*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3809](#)
- Sony Pictures Networks India (P) Ltd. v. Raghav Agency*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4995](#)
- Sony Pictures Networks India (P) Ltd. v. Raghavendra Communications*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2269](#)
- Sony Pictures Networks India (P) Ltd. v. Raghavendra Communications*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4474](#)
- Sony Pictures Networks India (P) Ltd. v. Rajan Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2902](#)
- Sony Pictures Networks India (P) Ltd. v. Reachnet Cable Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4350](#)
- Sony Pictures Networks India (P) Ltd. v. Rewari Entertainment Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4290](#)
- Sony Pictures Networks India (P) Ltd. v. Rewari Entertainment Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4427](#)
- Sony Pictures Networks India (P) Ltd. v. Sahyog Telelink (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2548](#)
- Sony Pictures Networks India (P) Ltd. v. Sai Kripa Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2898](#)
- Sony Pictures Networks India (P) Ltd. v. Sai Samarh Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2547](#)
- Sony Pictures Networks India (P) Ltd. v. Sanny Digital Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3107](#)
- Sony Pictures Networks India (P) Ltd. v. Sanny Digital Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3858](#)

- Sony Pictures Networks India (P) Ltd. v. Scod 18 Networking (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2381](#)
- Sony Pictures Networks India (P) Ltd. v. Scod 18 Networking (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5048](#)
- Sony Pictures Networks India (P) Ltd. v. Sede Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2798](#)
- Sony Pictures Networks India (P) Ltd. v. Shiva Uday Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3168](#)
- Sony Pictures Networks India (P) Ltd. v. Shiva Uday Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3728](#)
- Sony Pictures Networks India (P) Ltd. v. Shiva Uday Digital Cable Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4115](#)
- Sony Pictures Networks India (P) Ltd. v. Shivaji Rao Marath News Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4424](#)
- Sony Pictures Networks India (P) Ltd. v. Shree Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2853](#)
- Sony Pictures Networks India (P) Ltd. v. Shri Morya Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2886](#)
- Sony Pictures Networks India (P) Ltd. v. Shriram Entertainment*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2862](#)
- Sony Pictures Networks India (P) Ltd. v. Sky TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2271](#)
- Sony Pictures Networks India (P) Ltd. v. Sky Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2796](#)
- Sony Pictures Networks India (P) Ltd. v. Skyline Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5629](#)
- Sony Pictures Networks India (P) Ltd. v. Skyline Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3742](#)
- Sony Pictures Networks India (P) Ltd. v. SR Satellite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4837](#)
- Sony Pictures Networks India (P) Ltd. v. SR Satellite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3053](#)
- Sony Pictures Networks India (P) Ltd. v. SR Satellite*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4693](#)
- Sony Pictures Networks India (P) Ltd. v. Sri. Ayyappa Swamy Siti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5746](#)
- Sony Pictures Networks India (P) Ltd. v. Sri. Lakshmi Sai Cable Communcations*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2779](#)
- Sony Pictures Networks India (P) Ltd. v. Sri. Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2646](#)

- Sony Pictures Networks India (P) Ltd. v. Sri. Sainath Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2636](#)
- Sony Pictures Networks India (P) Ltd. v. Sriram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2903](#)
- Sony Pictures Networks India (P) Ltd. v. Subhodaya Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2685](#)
- Sony Pictures Networks India (P) Ltd. v. Subhodaya Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3200](#)
- Sony Pictures Networks India (P) Ltd. v. Surya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2688](#)
- Sony Pictures Networks India (P) Ltd. v. Surya Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4647](#)
- Sony Pictures Networks India (P) Ltd. v. Swami Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4136](#)
- Sony Pictures Networks India (P) Ltd. v. Swami Cable TV Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5079](#)
- Sony Pictures Networks India (P) Ltd. v. T.N. Arasu Cable Tv Corpn.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4316](#)
- Sony Pictures Networks India (P) Ltd. v. T.N. Arasu Cable Tv Corpn.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5302](#)
- Sony Pictures Networks India (P) Ltd. v. Time-n-tune Commuication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4310](#)
- Sony Pictures Networks India (P) Ltd. v. Udan*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3430](#)
- Sony Pictures Networks India (P) Ltd. v. Venkata Sai Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2672](#)
- Sony Pictures Networks India (P) Ltd. v. Venkata Sai Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3911](#)
- Sony Pictures Networks India (P) Ltd. v. Vikas Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4761](#)
- Sony Pictures Networks India (P) Ltd. v. Vikas Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2499](#)
- Sony Pictures Networks India (P) Ltd. v. Vittaldas Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2755](#)
- Sony Pictures Networks India (P) Ltd. v. Vxl Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3160](#)
- Sony Pictures Networks India (P) Ltd. v. Vxl Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4516](#)
- Sony Pictures Networks India (P) Ltd. v. Welworth Software (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5352](#)

- Sony Pictures Networks India (P) Ltd. v. World View Broadband (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4649](#)
- Sony Pictures Networks India (P) Ltd. v. World Vision Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3919](#)
- Sony Pictures Networks India (P) Ltd. v. World Vision Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4929](#)
- Space Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2877](#)
- Space Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3654](#)
- Space Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2294](#)
- Space Cable Network v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3879](#)
- Speed Online Net (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5223](#)
- Speedon Network Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2870](#)
- Sre Digital Cable Communication v. Act Digital Home Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5737](#)
- Sreedevi Digital System (P) Ltd. v. Jallepalli Kurmanayakulu*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4312](#)
- Sri Durga Cable Network v. India Cast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2299](#)
- Sri Sai Communication Digital Cable Network v. Zee Entertainment Enterprise Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5304](#)
- Sri Sai Communication Digital Cable Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2358](#)
- Sri Sivakami Amman Cable Tv System v. Mavis Satcom Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3174](#)
- Sri Sivakamiamman Cable Tv System v. Bennet.coleman & Co. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3137](#)
- Sri Sivakamiamman Cable Tv System v. Sun 18 Media Service South (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3696](#)
- Sri. Durga Cable Network v. India Cast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4329](#)
- Sri. Durga Cable Network v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4331](#)
- Sri. Durga Cable Network v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4386](#)
- Sri. Lakshmi Devi Communications, Mp v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2999](#)

- Sri. Lakshmi Devi Communications v. A.P. State Fibernet Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2509](#)
- Sri. Lakshmi Durga Cable Network v. A.P. State Fiber - Net Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5313](#)
- Sri. Marithi Digital Network v. Eenadu Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3534](#)
- Sri. Sai Communication Digital Cable Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5447](#)
- Sri. Sivakami Amman Cable Tv System v. Mavis Satcom Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4537](#)
- Sri. Sivakami Amman Cable Tv System v. Mavis Satcom Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4579](#)
- Sri. Sivakami Amman Cable Tv System v. Mavis Satcom Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5470](#)
- Sri. Sivakami Amman Cable Tv System v. Mavis Satcom Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5465](#)
- Sri. Sivakami Amman Cable Tv System v. Mavis Satcom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2297](#)
- Sri. Sivakamiamman Cable Tv System v. Bennet coleman & Co. Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5734](#)
- Sri. Sivakamiamman Cable Tv System v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3986](#)
- Sri. Sivakamiamman Cable Tv System v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4392](#)
- Sri. Sivakamiamman Cable Tv System v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4399](#)
- Sri. Sivakamiamman Cable Tv System v. Star India (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4223](#)
- Sri. Sivakamiamman Cable Tv System v. Sun 18 Media Service South (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2909](#)
- Sri. Sivakamiamman Cable Tv System v. Sun 18 Media Service South (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4200](#)
- Sri. Sivakamiamman Cable Tv System v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2265](#)
- Sri. Sumangali Digital Communication India (P) Ltd. v. Sun Distribution Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3013](#)
- Sri. Sumangali Digital Communication India (P) Ltd. v. Sun Distribution Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4027](#)
- Sri. Yetigadda Communications v. Noida Software Technology Park Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5653](#)

- Srinagar Net Tech (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4570](#)
- Srishti Ventures v. Allied Infotainment Distribution Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3656](#)
- Srishti Ventures v. Allied Infotainment Distribution Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5073](#)
- SS Communication v. Siti Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2816](#)
- SS Communication v. Siti Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4099](#)
- Sss Cable Network v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2385](#)
- Sss Cable Network v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4039](#)
- Sss Cable Network v. A.P. State Fibernet Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5184](#)
- Standard Chartered Bank v. Insta Control (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4257](#)
- Star India (P) Ltd. v. Aadishakti Digital Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2512](#)
- Star India (P) Ltd. v. Aadishakti Digital Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4670](#)
- Star India (P) Ltd. v. Abhay Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2373](#)
- Star India (P) Ltd. v. Abhay Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3978](#)
- Star India (P) Ltd. v. Abhay Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5111](#)
- Star India (P) Ltd. v. Asian World Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3834](#)
- Star India (P) Ltd. v. Balaji Cable Media*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2301](#)
- Star India (P) Ltd. v. Balaji Cable Media*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4839](#)
- Star India (P) Ltd. v. Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5675](#)
- Star India (P) Ltd. v. Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4936](#)
- Star India (P) Ltd. v. Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5705](#)
- Star India (P) Ltd. v. Bhawani Cable & Broadband Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5021](#)
- Star India (P) Ltd. v. Biraja Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5649](#)

- Star India (P) Ltd. v. Biraja Electronics*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2519](#)
- Star India (P) Ltd. v. Biraja Electronics*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4824](#)
- Star India (P) Ltd. v. Cable Cast New Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4081](#)
- Star India (P) Ltd. v. Cable Cast New Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5224](#)
- Star India (P) Ltd. v. Canara Star Communications (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2575](#)
- Star India (P) Ltd. v. Channel Nine Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2966](#)
- Star India (P) Ltd. v. Channel Nine Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4793](#)
- Star India (P) Ltd. v. DDC Catv Network (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3993](#)
- Star India (P) Ltd. v. Dhar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4924](#)
- Star India (P) Ltd. v. Digi Hanamkonda Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3183](#)
- Star India (P) Ltd. v. Digi Hanamkonda Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4609](#)
- Star India (P) Ltd. v. Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4626](#)
- Star India (P) Ltd. v. Divya Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4734](#)
- Star India (P) Ltd. v. Dream Entertainment Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5089](#)
- Star India (P) Ltd. v. Friednds Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2814](#)
- Star India (P) Ltd. v. Friednds Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4095](#)
- Star India (P) Ltd. v. Grand Gumber Entertainment & Events (India) (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4961](#)
- Star India (P) Ltd. v. Gtpl Chelikam Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3340](#)
- Star India (P) Ltd. v. Gtpl Chelikam Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4225](#)
- Star India (P) Ltd. v. Gurgaon Digital Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2517](#)
- Star India (P) Ltd. v. Gurgaon Digital Cable Network (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4820](#)
- Star India (P) Ltd. v. Haridwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5671](#)

- Star India (P) Ltd. v. Haridwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4910](#)
- Star India (P) Ltd. v. Haridwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5037](#)
- Star India (P) Ltd. v. Hathway Cbn Multinet (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2936](#)
- Star India (P) Ltd. v. Home Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2697](#)
- Star India (P) Ltd. v. Home Cable Network (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5165](#)
- Star India (P) Ltd. v. Indiverse Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5651](#)
- Star India (P) Ltd. v. Indiverse Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2296](#)
- Star India (P) Ltd. v. Indiverse Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4830](#)
- Star India (P) Ltd. v. Kaizen Digital Cable Service (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2753](#)
- Star India (P) Ltd. v. Kaizen Digital Cable Service (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4001](#)
- Star India (P) Ltd. v. Kokan Ratna Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5028](#)
- Star India (P) Ltd. v. Laxmi Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2559](#)
- Star India (P) Ltd. v. Laxmi Tv*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4934](#)
- Star India (P) Ltd. v. Lucky Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5095](#)
- Star India (P) Ltd. v. Maa Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2542](#)
- Star India (P) Ltd. v. Mahalakshmi Digital Cable & Communication Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2417](#)
- Star India (P) Ltd. v. Mahalakshmi Digital Cable & Communication Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2630](#)
- Star India (P) Ltd. v. Mahalakshmi Digital Cable & Communication Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4084](#)
- Star India (P) Ltd. v. Mahalakshmi Digital Cable & Communication Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5225](#)
- Star India (P) Ltd. v. Malabar Satellite Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5324](#)
- Star India (P) Ltd. v. Malabar Satellite Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5012](#)

- Star India (P) Ltd. v. Mandvi Dish Antena*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3793](#)
- Star India (P) Ltd. v. Marathi Digital Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5561](#)
- Star India (P) Ltd. v. Marwar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5072](#)
- Star India (P) Ltd. v. Mee Channel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5031](#)
- Star India (P) Ltd. v. Mplex Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4899](#)
- Star India (P) Ltd. v. Mplex Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2644](#)
- Star India (P) Ltd. v. Mplex Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3893](#)
- Star India (P) Ltd. v. Multi Channel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5637](#)
- Star India (P) Ltd. v. Multi Channel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2274](#)
- Star India (P) Ltd. v. Multi Channel Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4799](#)
- Star India (P) Ltd. v. Multi Reach Media (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3060](#)
- Star India (P) Ltd. v. Multi Reach Media (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5752](#)
- Star India (P) Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2485](#)
- Star India (P) Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5634](#)
- Star India (P) Ltd. v. Navanath Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3777](#)
- Star India (P) Ltd. v. Noida Software Technology Park Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4129](#)
- Star India (P) Ltd. v. Novabase Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3318](#)
- Star India (P) Ltd. v. Novabase Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3471](#)
- Star India (P) Ltd. v. Novabase Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3954](#)
- Star India (P) Ltd. v. Om Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3232](#)
- Star India (P) Ltd. v. Om Shanti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2337](#)
- Star India (P) Ltd. v. Om Shanti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4950](#)

- Star India (P) Ltd. v. Paavani Digital Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4013](#)
- Star India (P) Ltd. v. Rewari Digital Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3668](#)
- Star India (P) Ltd. v. Rewari Digital Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4707](#)
- Star India (P) Ltd. v. Rewari Digital Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5610](#)
- Star India (P) Ltd. v. Riddhi Vision Infotech*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4447](#)
- Star India (P) Ltd. v. Royal Services Diginet Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4436](#)
- Star India (P) Ltd. v. Royal Services Diginet Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4476](#)
- Star India (P) Ltd. v. Rvr Infrastructures Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2303](#)
- Star India (P) Ltd. v. Rvr Infrastructures Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4843](#)
- Star India (P) Ltd. v. S.k. communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5650](#)
- Star India (P) Ltd. v. S.k. communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2295](#)
- Star India (P) Ltd. v. S.k. communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4827](#)
- Star India (P) Ltd. v. S.s. Sat Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5458](#)
- Star India (P) Ltd. v. S.s. Sat Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4504](#)
- Star India (P) Ltd. v. Sai Rajdeep Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3781](#)
- Star India (P) Ltd. v. Sanwariya Cable Net*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2461](#)
- Star India (P) Ltd. v. Sanwariya Cable Net*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4767](#)
- Star India (P) Ltd. v. Saraswati Communication Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5044](#)
- Star India (P) Ltd. v. Sat Guru Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5107](#)
- Star India (P) Ltd. v. Sat Guru Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2840](#)
- Star India (P) Ltd. v. Sat Guru Sai Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4121](#)

- Star India (P) Ltd. v. Seven Star Information Technology (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3052](#)
- Star India (P) Ltd. v. Seven Star Information Technology (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3404](#)
- Star India (P) Ltd. v. Shiv Uday Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5611](#)
- Star India (P) Ltd. v. Shiv Uday Digital Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4710](#)
- Star India (P) Ltd. v. Shivam Video Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3166](#)
- Star India (P) Ltd. v. Shivam Video Vision*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3887](#)
- Star India (P) Ltd. v. Shree Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2308](#)
- Star India (P) Ltd. v. Shree Balaji Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4857](#)
- Star India (P) Ltd. v. Shree Ram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2711](#)
- Star India (P) Ltd. v. Shree Ram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4930](#)
- Star India (P) Ltd. v. Siddhartha Multi Channel Systems*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3058](#)
- Star India (P) Ltd. v. Siti Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4984](#)
- Star India (P) Ltd. v. Sorath World Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3773](#)
- Star India (P) Ltd. v. Sri Marathi Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3303](#)
- Star India (P) Ltd. v. Sri. Lakshmi Sai Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5019](#)
- Star India (P) Ltd. v. Sri. Marathi Digital Network*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4676](#)
- Star India (P) Ltd. v. Sri. Sumangali Digital Communication India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4459](#)
- Star India (P) Ltd. v. Sristi*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3848](#)
- Star India (P) Ltd. v. Star Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2377](#)
- Star India (P) Ltd. v. Star Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5036](#)
- Star India (P) Ltd. v. Super Channels India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5135](#)

- Star India (P) Ltd. v. Super Sonic Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5667](#)
- Star India (P) Ltd. v. Super Sonic Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4905](#)
- Star India (P) Ltd. v. Super Sonic Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5703](#)
- Star India (P) Ltd. v. Surma Valley Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5025](#)
- Star India (P) Ltd. v. Telecom Regulatory Authority of India*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4622](#)
- Star India (P) Ltd. v. Tirupati Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3287](#)
- Star India (P) Ltd. v. Tirupati Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3565](#)
- Star India (P) Ltd. v. Vande Mataram Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5106](#)
- Star India (P) Ltd. v. Vision Plus*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4939](#)
- Star India (P) Ltd. v. Welworth Software (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2698](#)
- Star India (P) Ltd. v. Welworth Software (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5299](#)
- Star India (P) Ltd. v. Welworth Software (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5412](#)
- Star India (P) Ltd. v. World View Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2968](#)
- Star India (P) Ltd. v. Yug Ct Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3649](#)
- Star India (P) Ltd. v. Yug Ct Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5687](#)
- Star India Ltd. v. Moon It Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2774](#)
- Star India Ltd. v. Moon It Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3036](#)
- Star India Ltd. v. Prasar Bharti*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5102](#)
- Star India Ltd. v. Shiv Shakti Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3169](#)
- Stn Infotech (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4552](#)
- Subhodaya Digital Entertainment (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2743](#)
- Subhodaya Digital Entertainment (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3231](#)

- Subhodaya Digital Entertainment (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3929](#)
- Subhodaya Digital Entertainment (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4390](#)
- Subhodaya Digital Entertainment (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5600](#)
- Sun Distribution Service (P) Ltd. v. Ice Tv (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3156](#)
- Sun Distribution Service (P) Ltd. v. Imcl*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2978](#)
- Sun Distribution Service (P) Ltd. v. Imcl*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4594](#)
- Sun Distribution Service (P) Ltd. v. Noida Software Technology Park Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3225](#)
- Sun Distribution Service (P) Ltd. v. Vikram Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2979](#)
- Sun Distribution Service (P) Ltd. v. Vikram Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3299](#)
- Sun Distribution Services (P) Ltd. v. All Digital Network India Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2781](#)
- Sun Distribution Services (P) Ltd. v. All Digital Network India Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3486](#)
- Sun Distribution Services (P) Ltd. v. All Digital Network India Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3515](#)
- Sun Distribution Services (P) Ltd. v. All Digital Network India Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4032](#)
- Sun Distribution Services (P) Ltd. v. All Digital Network India Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3021](#)
- Sun Distribution Services (P) Ltd. v. All Digital Network India Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5311](#)
- Sun Distribution Services (P) Ltd. v. Den Ambay Jhansi Cable Networks*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3064](#)
- Sun Distribution Services (P) Ltd. v. Den Ambay Jhansi Cable Networks*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3438](#)
- Sun Distribution Services (P) Ltd. v. Den Ambay Jhansi Cable Networks*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4702](#)
- Sun Distribution Services (P) Ltd. v. E-infrastructure & Entertainment India (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3412](#)
- Sun Distribution Services (P) Ltd. v. E-infrastructure & Entertainment India (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5568](#)
- Sun Distribution Services (P) Ltd. v. Friends Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3583](#)
- Sun Distribution Services (P) Ltd. v. Friends Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3704](#)

- Sun Distribution Services (P) Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4687](#)
- Sun Distribution Services (P) Ltd. v. Rupa Satelite Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5688](#)
- Superhit Broadcating (P) Ltd. v. Prasar Bharti*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3470](#)
- Svs Communications v. Hathway Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3631](#)
- Swami Cable Network v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4917](#)
- Swami Cable Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2594](#)
- Swami Cable Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2900](#)
- Swami Cable Network v. Zee Entertainment Enterprise Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4860](#)
- Swami Films Entertainment (P) Ltd. v. Prasar Bharati*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3297](#)
- Swiftmail Communication Ltd. v. Friendly Enterprises*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2593](#)
- Swiftmail Communication Ltd. v. Soham Infotech*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2867](#)
- Swiftmail Communications (P) Ltd. v. Harjit Computer & Hardware*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5206](#)
- Swiftmail Communications (P) Ltd. v. Sai Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2905](#)
- Swiftmail Communications (P) Ltd. v. Sm Fi Networks*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2624](#)
- Swiftmail Communications (P) Ltd. v. Sunrise Computers*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2602](#)
- Swiftmail Communications (P) Ltd. v. Yogesh Multiple Solution*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2896](#)
- Swiftmail Communications Ltd. v. Adarsh Infosolutions*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2629](#)
- Swiftmail Communications Ltd. v. Anm Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4536](#)
- Swiftmail Communications Ltd. v. Bits & Byte*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4491](#)
- Swiftmail Communications Ltd. v. Bits & Byte*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5607](#)
- Swiftmail Communications Ltd. v. Deepak Rathore*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4473](#)
- Swiftmail Communications Ltd. v. Deepak Rathore*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5605](#)

- Swiftmail Communications Ltd. v. Dolphin Blid Info Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4514](#)
- Swiftmail Communications Ltd. v. Dworo Broadband*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4501](#)
- Swiftmail Communications Ltd. v. Dworo Broadband*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5608](#)
- Swiftmail Communications Ltd. v. Easy Server & Hosting Solutions (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2619](#)
- Swiftmail Communications Ltd. v. Freenet Internet Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5252](#)
- Swiftmail Communications Ltd. v. Gm Technology*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4465](#)
- Swiftmail Communications Ltd. v. Gm Technology*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5603](#)
- Swiftmail Communications Ltd. v. Guruji Technology*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4467](#)
- Swiftmail Communications Ltd. v. Guruji Technology*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5604](#)
- Swiftmail Communications Ltd. v. Haritha Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4479](#)
- Swiftmail Communications Ltd. v. Haritha Communications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5606](#)
- Swiftmail Communications Ltd. v. Karamcodu Broadband Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4526](#)
- Swiftmail Communications Ltd. v. Royal Wireless Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2432](#)
- Swiftmail Communications Ltd. v. Sanjay Patel*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5254](#)
- Swiftmail Communications Ltd. v. Shivam Broadband*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2615](#)
- Swiftmail Communications Ltd. v. Smart Aleck Wireless (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2635](#)
- Swiftmail Communications Ltd. v. Sudiksha Communication Power (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4580](#)
- Swiftmail Communications Ltd. v. Sunray Infonet (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2860](#)
- Swiftmail Communications Ltd. v. Sunray Infonet (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5250](#)
- Swiftmail Communications Ltd. v. Total Broadband*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2923](#)
- Swiftmail Communications Ltd. v. Vinayak Infotech Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2246](#)
- Swiftmail Communications Ltd. v. Vinayak Infotech Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4527](#)

- Swiftmail Communications Ltd. v. Wandoor Multiventures (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4484](#)
- Swiftmail Communications Ltd. v. Wandoor Multiventures (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5556](#)
- Swiftmail Communications Ltd. v. Wire Line Solution (India) (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5245](#)
- Tabrez Syed Ali v. Mushtaq Ali*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2878](#)
- Taj Television (india) (P) Ltd. v. Cochin Channels*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4845](#)
- Taj Television (india) (P) Ltd. v. Home Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5436](#)
- Taj Television (india) (P) Ltd. v. Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5501](#)
- Taj Television (india) (P) Ltd. v. Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4584](#)
- Taj Television (india) (P) Ltd. v. Mahalaxmi Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4838](#)
- Taj Television (india) (P) Ltd. v. Mplex Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5562](#)
- Taj Television India (P) Ltd. v. Raghav Agency*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4908](#)
- Tata Communications Ltd. v. Abs Digital Cable (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5242](#)
- Tata Communications Ltd. v. Airgenie Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2418](#)
- Tata Communications Ltd. v. Airgenie Communications (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5262](#)
- Tata Communications Ltd. v. Business Broadcast News (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3212](#)
- Tata Communications Ltd. v. Candor Info Solution (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2425](#)
- Tata Communications Ltd. v. Candor Info Solution (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2627](#)
- Tata Communications Ltd. v. Candor Info Solution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4566](#)
- Tata Communications Ltd. v. Candor Info Solution (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5167](#)
- Tata Communications Ltd. v. Cauvery Power Trading Chennai (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4575](#)

- Tata Communications Ltd. v. Cauvery Power Trading Chennai (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5268](#)
- Tata Communications Ltd. v. Cauvery Power Trading Chennai (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5530](#)
- Tata Communications Ltd. v. DDC Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2604](#)
- Tata Communications Ltd. v. Den Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3762](#)
- Tata Communications Ltd. v. Den Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4250](#)
- Tata Communications Ltd. v. Elxire Communications Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2398](#)
- Tata Communications Ltd. v. Global R.a. net Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2651](#)
- Tata Communications Ltd. v. Hibird Infosoft (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2244](#)
- Tata Communications Ltd. v. Hibird Infosoft (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4470](#)
- Tata Communications Ltd. v. Ikf Technology Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5513](#)
- Tata Communications Ltd. v. Ikf Technology Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5749](#)
- Tata Communications Ltd. v. Ismantak Internet Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2589](#)
- Tata Communications Ltd. v. Ismantak Internet Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5236](#)
- Tata Communications Ltd. v. Jaipur Internet Technology (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5240](#)
- Tata Communications Ltd. v. Jet Netcom Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2637](#)
- Tata Communications Ltd. v. Jsw Jaigarh Port Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2908](#)
- Tata Communications Ltd. v. Jsw Jaigarh Port Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4587](#)
- Tata Communications Ltd. v. Jsw Jaigarh Port Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5273](#)
- Tata Communications Ltd. v. Kore Optics (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5536](#)
- Tata Communications Ltd. v. Lance Fibernet (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2606](#)
- Tata Communications Ltd. v. Linkup Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5534](#)

- Tata Communications Ltd. v. Narne Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2621](#)
- Tata Communications Ltd. v. Net Onair Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5512](#)
- Tata Communications Ltd. v. Net Onair Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4508](#)
- Tata Communications Ltd. v. Netfirre Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5528](#)
- Tata Communications Ltd. v. Nextra Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5532](#)
- Tata Communications Ltd. v. Niss Internet Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2416](#)
- Tata Communications Ltd. v. Northeast (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4451](#)
- Tata Communications Ltd. v. Northeast (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5207](#)
- Tata Communications Ltd. v. Perfect Internet (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2456](#)
- Tata Communications Ltd. v. Perfect Internet (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2653](#)
- Tata Communications Ltd. v. Perfect Internet (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2926](#)
- Tata Communications Ltd. v. Perfect Internet (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4241](#)
- Tata Communications Ltd. v. Perfect Internet (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5537](#)
- Tata Communications Ltd. v. Perfect Internet (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5187](#)
- Tata Communications Ltd. v. Prompt Infracom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2397](#)
- Tata Communications Ltd. v. Prompt Infracom (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5748](#)
- Tata Communications Ltd. v. Raaj Internet (i) (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2459](#)
- Tata Communications Ltd. v. Raaj Internet (i) (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2657](#)
- Tata Communications Ltd. v. Raaj Internet (i) (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4245](#)
- Tata Communications Ltd. v. Raaj Internet (i) (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4592](#)
- Tata Communications Ltd. v. Sampark Infotainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2577](#)

- Tata Communications Ltd. v. Sampark Infotainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4462](#)
- Tata Communications Ltd. v. Sarva Air World Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5235](#)
- Tata Communications Ltd. v. Seven Star Digitals Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2876](#)
- Tata Communications Ltd. v. Seven Star Digitals Networks (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5259](#)
- Tata Communications Ltd. v. Signum Digital Network (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2454](#)
- Tata Communications Ltd. v. Signum Digital Network (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2648](#)
- Tata Communications Ltd. v. Signum Digital Network (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4591](#)
- Tata Communications Ltd. v. Signum Digital Network (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5276](#)
- Tata Communications Ltd. v. Signum Digital Network (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5376](#)
- Tata Communications Ltd. v. Sikka Broadband (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2643](#)
- Tata Communications Ltd. v. Sikka Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4590](#)
- Tata Communications Ltd. v. Sikka Broadband (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5275](#)
- Tata Communications Ltd. v. Skyfi Communications (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5226](#)
- Tata Communications Ltd. v. Skylink Fibernet (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2609](#)
- Tata Communications Ltd. v. Skylink Fibernet (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5266](#)
- Tata Communications Ltd. v. Smart Interconnect India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5234](#)
- Tata Communications Ltd. v. Svd Digital Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5524](#)
- Tata Communications Ltd. v. Udan Enterprisese (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2447](#)
- Tata Communications Ltd. v. Udan Enterprisese (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2631](#)
- Tata Communications Ltd. v. Udan Enterprisese (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4583](#)
- Tata Communications Ltd. v. Udan Enterprisese (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5602](#)
- Tata Communications Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4543](#)

- Tata Communications Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4559](#)
- Tata Communications Ltd. v. Vilas Internet Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2420](#)
- Tata Communications Ltd. v. Vilas Internet Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2623](#)
- Tata Communications Ltd. v. Vilas Internet Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2893](#)
- Tata Communications Ltd. v. Vilas Internet Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4561](#)
- Tata Communications Ltd. v. Vilas Internet Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5526](#)
- Tata Communications Ltd. v. Vilas Internet Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4395](#)
- Tata Communications Ltd. v. Vision Smartlink Networking (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2580](#)
- Tata Communications Ltd. v. Vision Smartlink Networking (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5233](#)
- Tata Communications Ltd. v. Zapbytes Technologies (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2601](#)
- Tata Play Ltd. v. Best Deal T.v. (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4224](#)
- Tata Sky Ltd. v. Best Deal T.V. (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2466](#)
- Tata Sky Ltd. v. Transmedia Software Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5272](#)
- Tata Teleservice Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5455](#)
- Tata Teleservice Maharashtra Ltd. v. Dattatraya Utekar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2529](#)
- Tata Teleservices Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5462](#)
- Technobile System (P) Ltd. v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2340](#)
- Technobile System (P) Ltd. v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3205](#)
- Technobile System (P) Ltd. v. Indiacast Media Distribution (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4759](#)
- Technobile System (P) Ltd. v. Royal Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3539](#)
- Technobile System (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4030](#)
- Technobile Systems (P) Ltd. v. India Cast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2336](#)

- Technobile Systems (P) Ltd. v. Trimurti International Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4667](#)
- Tejays Dynamic Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4485](#)
- Thamizhaga Cable Tv Communication (P) Ltd. v. Sun Distribution Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2620](#)
- Thamizhaga Cable Tv Communication (P) Ltd. v. Sun Distribution Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4528](#)
- Thamizhaga Cable Tv Communication Ltd. v. Anil Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5693](#)
- Times Global Broadcasting Co. Ltd. v. Noida Software Technology Park*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2931](#)
- Times Global Broadcasting Co. Ltd. v. Noida Software Technology Park*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3157](#)
- Times Global Broadcasting Co. Ltd. v. Vxl Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2655](#)
- Times Global Broadcasting Co. Ltd. v. Vxl Digital (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5108](#)
- Tirupati Communication (P) Ltd. v. Asifur Rahman*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4215](#)
- Tj Cable Network v. Zee Entertainment Enterprises Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4850](#)
- Tj Cable Network v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5417](#)
- Tj Cable Network v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2537](#)
- Tj Cable Network v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5172](#)
- Trans Tele Data (P) Ltd. v. Culver Max Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4885](#)
- Trans Tele Data (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2827](#)
- Trans Tele Data (P) Ltd. v. Star India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5573](#)
- Trimurty Star Vision v. Mahapatro Cable Tv Services*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4357](#)
- Tvch Distribution Services (P) Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4692](#)
- Ucn Cable Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3417](#)
- Ucn Cable Network (P) Ltd. v. Deon Networks (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3501](#)

- Ucn Cable Network (P) Ltd. v. Fearless Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 3914](#)
- Ucn Cable Network (P) Ltd. v. Fearless Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5042](#)
- Ucn Cable Network (P) Ltd. v. Fearless Media (P) Ltd.*, (Bires Kumar, Registrar), [2022 SCC OnLine TDSAT 5673](#)
- Ucn Cable Network (P) Ltd. v. Mi Marathi Media Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2921](#)
- Ucn Cable Network (P) Ltd. v. Sahara India TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2260](#)
- Ucn Cable Network (P) Ltd. v. Shree Ram Communications*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3679](#)
- Ucn Cable Network (P) Ltd. v. Shree Ram Communications*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4959](#)
- Ucn Cable Network (P) Ltd. v. Tourism & Travel Media Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3597](#)
- Ucn Cable Network (P) Ltd. v. Tourism & Travel Media Entertainment (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3737](#)
- Ucn Cable Network (P) Ltd. v. Triumph Media Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4298](#)
- Ucn Cable Network (P) Ltd. v. Triumph Media Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5298](#)
- Ucn Cable Network (P) Ltd. v. Tulip Telecom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3503](#)
- Ucn Cable Network (P) Ltd. v. Tulip Telecom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4012](#)
- Ucn Cable Network (P) Ltd. v. Tulip Telecom Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4983](#)
- Union of India v. Bharat Broadcasting Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3187](#)
- Union of India v. Bharat Broadcasting Network Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3907](#)
- Union of India v. C-Voter Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3180](#)
- Union of India v. C-Voter Broadcast (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3900](#)
- Union of India v. India Vision Satellite Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2686](#)
- Union of India v. India Vision Satellite Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5161](#)
- Union of India v. India Vision Satellite Communication Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5293](#)
- Union of India v. Kamyab Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2533](#)

- Union of India v. Kamyab Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2689](#)
- Union of India v. Kamyab Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5294](#)
- Union of India v. Kamyab Television (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5395](#)
- Union of India v. Mahua Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3312](#)
- Union of India v. Mahua Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3689](#)
- Union of India v. Mahua Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4197](#)
- Union of India v. Mahua Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5723](#)
- Union of India v. Monica Broadcasting (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2439](#)
- Union of India v. Monica Broadcasting (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4716](#)
- Union of India v. Pragya Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2263](#)
- Union of India v. Pragya Vision (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4466](#)
- Union of India v. R.P. Techvision India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3434](#)
- Union of India v. R.P. Techvision India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4430](#)
- Union of India v. Rahul Springs (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2291](#)
- Union of India v. Rahul Springs (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4558](#)
- Union of India v. Sahara Sanchar Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4198](#)
- Union of India v. Sahara Sanchar Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4333](#)
- Union of India v. Satish Sugars Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3109](#)
- Union of India v. Satish Sugars Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4601](#)
- Unitech Wireless (tamil Nadu) (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5716](#)
- United Cable Services v. A.p. Hinduja*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3113](#)
- United Telecoms Ltd. v. Department of Telecommunications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2864](#)

- United Telecoms Ltd. v. Department of Telecommunications*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4540](#)
- Universal Entertainment Network v. Den Enjay Cable Networks (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3509](#)
- Universal Entertainment Network v. Den Enjay Cable Networks (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4047](#)
- Universal Entertainment Network v. Den Enjay Cable Networks (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5027](#)
- Uttranchal Cable Network v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3056](#)
- Uttranchal Cable Network v. Zee Entertainment Enterprises Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4343](#)
- V.k. Digital Network (P) Ltd. v. M Media Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3763](#)
- V.k. Digital Network (P) Ltd. v. Shree Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3766](#)
- V.k. Digital Network (P) Ltd. v. Vasu Cable Tv*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3782](#)
- V.k. Digital Network (P) Ltd. v. World Star Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3740](#)
- V.k. Digital Network (P) Ltd. v. World Star Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3752](#)
- Vajra Cable T.v. v. Fastway Transmission (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3548](#)
- Vedabhoomi Broadcasting (P) Ltd. v. A.P. State Fibernet Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5635](#)
- Veecon Media & Broadcasting (P) Ltd. v. Union of India*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3853](#)
- Veecon Media & Broadcasting (P) Ltd. v. Union of India*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5003](#)
- Venkata Sai Entertainment (P) Ltd. v. Bhimavaram Community Cable Network*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3875](#)
- Videocon D2h Ltd. v. Sony Pictures Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2555](#)
- Videocon D2h Ltd. v. Sony Pictures Networks India (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3842](#)
- Videocon D2h Ltd. v. Subharti Media Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2869](#)
- Videocon D2h Ltd. v. Subharti Media Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3852](#)
- Vishant Tomar v. Indiacast Media Distribution (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2289](#)
- Vision Digital Cable v. Noida Software Technology Park*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4218](#)

- Vision Digital Cable v. Noida Software Technology Park*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4408](#)
- Vision Digital Cable v. Noida Software Technology Park*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5433](#)
- Vk Digital Network (P) Ltd. v. Three Star Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3774](#)
- Vodafone Idea Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5230](#)
- Vodafone Idea Ltd. v. BSNL*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5202](#)
- Vodafone Idea Ltd. v. Connectwell Industries (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4278](#)
- Vodafone Idea Ltd. v. Daffodils Furnishing & Ceramic Traders*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2518](#)
- Vodafone Idea Ltd. v. Harshada Bindu Dholepatil*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2701](#)
- Vodafone Idea Ltd. v. Insta Control (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5380](#)
- Vodafone Idea Ltd. v. Insta Control (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4271](#)
- Vodafone Idea Ltd. v. Krishan Lal Nain*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4296](#)
- Vodafone Idea Ltd. v. Krishan Lal Nain*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5151](#)
- Vodafone Idea Ltd. v. Krishan Lal Nain*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5393](#)
- Vodafone Idea Ltd. v. Rajkumar Shreelal Singhee*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2511](#)
- Vodafone Idea Ltd. v. Trai*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5601](#)
- Vodafone Idea Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4549](#)
- Vodafone Idea Ltd. v. Union of India*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5522](#)
- Vodafone Idea Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5520](#)
- Vodafone Idea Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2413](#)
- Vodafone Idea Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4541](#)
- Vodafone Idea Ltd. v. VK Architecture*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4256](#)
- Vodafone India Ltd. v. Prashant Mahadeorao Buradkar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4282](#)
- Vodafone India Ltd. v. Prashant Mahadeorao Buradkar*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5385](#)
- Vodafone Mobile Service Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5267](#)

- Welcome Cable Network (P) Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3011](#)
- Welcome Cable Network (P) Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3374](#)
- Welcome Cable Network (P) Ltd. v. Pioneer Channel Factory (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4675](#)
- Wi-bro Solutions (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2762](#)
- Wi-bro Solutions (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4612](#)
- Wi-bro Solutions (P) Ltd. v. Zee Entertainment Enterprise Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3414](#)
- Wired Entertainment v. Tvch Distribution Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4890](#)
- Wired Entertainment v. Tvch Distribution Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2929](#)
- World Phone Internet Services (P) Ltd. v. One Ott Intertainment Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2427](#)
- Yashash Cable Network (P) Ltd. v. Union of India*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5518](#)
- Yes Bank Ltd. v. Fiabila India Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2513](#)
- Yes Bank Ltd. v. Fiabila India Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5143](#)
- Ypt Entertainment House (P) Ltd. v. Indo Teleports Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4904](#)
- Zee Entertainment Enterprise Ltd. v. Advance Multisystem Broadband Communications Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5421](#)
- Zee Entertainment Enterprise Ltd. v. Advance Multisystem Broadband Communications Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2245](#)
- Zee Entertainment Enterprise Ltd. v. Advance Multisystem Broadband Communications Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5307](#)
- Zee Entertainment Enterprise Ltd. v. Agile Bradband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4888](#)
- Zee Entertainment Enterprise Ltd. v. Amaravara Indigital Media Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4483](#)
- Zee Entertainment Enterprise Ltd. v. Amaravara Indigital Media Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4494](#)
- Zee Entertainment Enterprise Ltd. v. Amaravara Indigital Media Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5695](#)

- Zee Entertainment Enterprise Ltd. v. Ashiana Communication Mcr*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 2433](#)
- Zee Entertainment Enterprise Ltd. v. Ashiana Communication Mcr*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 3400](#)
- Zee Entertainment Enterprise Ltd. v. Ashiana Communication Mcr*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 4711](#)
- Zee Entertainment Enterprise Ltd. v. Ashiana Communication Mcr*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5612](#)
- Zee Entertainment Enterprise Ltd. v. Bengal Broadband & Cable Tv Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4147](#)
- Zee Entertainment Enterprise Ltd. v. Cablecast New India (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5717](#)
- Zee Entertainment Enterprise Ltd. v. Cablecast New India (P) Ltd.*, (Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3988](#)
- Zee Entertainment Enterprise Ltd. v. Digi Cablecomm Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2363](#)
- Zee Entertainment Enterprise Ltd. v. Digi Cablecomm Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4437](#)
- Zee Entertainment Enterprise Ltd. v. Digi Space Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2369](#)
- Zee Entertainment Enterprise Ltd. v. Digi Space Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4441](#)
- Zee Entertainment Enterprise Ltd. v. Digicable Network India Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4658](#)
- Zee Entertainment Enterprise Ltd. v. Digital Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5354](#)
- Zee Entertainment Enterprise Ltd. v. Digital Cable TV Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5452](#)
- Zee Entertainment Enterprise Ltd. v. Koshi Broadcasting Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3735](#)
- Zee Entertainment Enterprise Ltd. v. Koshi Broadcasting Cable Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4157](#)
- Zee Entertainment Enterprise Ltd. v. Krishna Cable Network*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3280](#)
- Zee Entertainment Enterprise Ltd. v. Lakshita Digital (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5726](#)
- Zee Entertainment Enterprise Ltd. v. Mahalaxmi Digital Cable & Communications (P) Ltd.*, (Biresh Kumar, Registrar), [2022 SCC OnLine TDSAT 5328](#)
- Zee Entertainment Enterprise Ltd. v. Moon Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2566](#)

- Zee Entertainment Enterprise Ltd. v. Nadeem Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2567](#)
- Zee Entertainment Enterprise Ltd. v. Nadeem Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3946](#)
- Zee Entertainment Enterprise Ltd. v. Nadeem Cable Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5088](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Cable Services (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5679](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Cable Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2366](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Cable Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2372](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Cable Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2374](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Cable Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4442](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Cable Services (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3944](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Sss Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2370](#)
- Zee Entertainment Enterprise Ltd. v. Reachnet Sss Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4432](#)
- Zee Entertainment Enterprise Ltd. v. Rewari Digital Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3555](#)
- Zee Entertainment Enterprise Ltd. v. Rewari Digital Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4653](#)
- Zee Entertainment Enterprise Ltd. v. Rewari Digital Network*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5550](#)
- Zee Entertainment Enterprise Ltd. v. Royal Services Diginet Vision (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4554](#)
- Zee Entertainment Enterprise Ltd. v. Sagar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4166](#)
- Zee Entertainment Enterprise Ltd. v. Sagar Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5578](#)
- Zee Entertainment Enterprise Ltd. v. Sanny Digital Communication (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4335](#)
- Zee Entertainment Enterprise Ltd. v. Sanny Digital Communication (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4337](#)
- Zee Entertainment Enterprise Ltd. v. Sarveskwar Media (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3490](#)
- Zee Entertainment Enterprise Ltd. v. Sarveskwar Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2748](#)
- Zee Entertainment Enterprise Ltd. v. Sarveskwar Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3373](#)

- Zee Entertainment Enterprise Ltd. v. Sarveshwar Media (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5454](#)
- Zee Entertainment Enterprise Ltd. v. Scod 18 Networking (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 3233](#)
- Zee Entertainment Enterprise Ltd. v. Scod 18 Networking (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4605](#)
- Zee Entertainment Enterprise Ltd. v. Shivshakti Cable*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2804](#)
- Zee Entertainment Enterprise Ltd. v. Siti Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member and Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 5359](#)
- Zee Entertainment Enterprise Ltd. v. Siti Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3351](#)
- Zee Entertainment Enterprise Ltd. v. Siti Networks Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4268](#)
- Zee Entertainment Enterprise Ltd. v. Sreesaibab Digital High Defination Advanced Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3794](#)
- Zee Entertainment Enterprise Ltd. v. Sri. Marathi Digital Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5453](#)
- Zee Entertainment Enterprise Ltd. v. Tirupati Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 2324](#)
- Zee Entertainment Enterprise Ltd. v. Tirupati Communication (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4623](#)
- Zee Entertainment Enterprise Ltd. v. Tripureswari Satellite Link*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5641](#)
- Zee Entertainment Enterprise Ltd. v. Venkata Sai Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 3419](#)
- Zee Entertainment Enterprise Ltd. v. Venkata Sai Media (P) Ltd.*, (Ram Krishna Gautam, Member), [2022 SCC OnLine TDSAT 4364](#)
- Zee Entertainment Enterprises Ltd. v. Acn Digital (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4199](#)
- Zee Entertainment Enterprises Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 2306](#)
- Zee Entertainment Enterprises Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4604](#)
- Zee Entertainment Enterprises Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 4773](#)
- Zee Entertainment Enterprises Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5472](#)
- Zee Entertainment Enterprises Ltd. v. Multicity Digital Consortium (P) Ltd.*, (Biresk Kumar, Registrar), [2022 SCC OnLine TDSAT 5587](#)
- Zee Entertainment Enterprises Ltd. v. Novabase Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2859](#)

- Zee Entertainment Enterprises Ltd. v. Novabase Digital Entertainment (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5451](#)
- Zee Entertainment Enterprises Ltd. v. Scv Sky Vision*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3045](#)
- Zee Entertainment Enterprises Ltd. v. Skynet Digital Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2834](#)
- Zee Entertainment Enterprises Ltd. v. Skynet Digital Services (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5575](#)
- Zee Entertainment Enterprises Ltd. v. Sri Sai Kalyan Tandur Communication*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3038](#)
- Zee Entertainment Enterprises Ltd. v. Uttaranchal Cable Network*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5308](#)
- Zee Entertainment Enterprises Ltd. v. World View Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 3739](#)
- Zee Entertainment Enterprises Ltd. v. World View Broadband (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 4176](#)
- Zee Entertainment Enterprises Ltd. v. Yes India Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 2801](#)
- Zee Entertainment Enterprises Ltd. v. Yes India Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5046](#)
- Zee Entertainment Enterprises Ltd. v. Yes India Digital Network (P) Ltd.*, (Dhirubhai Naranbhai Patel, Chairperson and Subodh Kumar Gupta, Member), [2022 SCC OnLine TDSAT 5449](#)

Policy Documents

- Policy Documents, [Industries](#)
- Policy Documents, [Urban Development](#)

State Acts/Rules/Regulations etc.

- [Bihar Appropriation \(No. 4\) Act, 2014](#)
- [Appropriation Act, 2015](#)
- [Bihar Appropriation \(Vote on Account\) Act, 2015](#)
- [Bihar Appropriation \(No. 2\) Act, 2015](#)
- [Bihar Panchayat \(Inspection of Offices and Inquiry into the Affairs, Supervision and Guidelines\) Rules, 2014](#)
- [Bihar Gram Katchahry Secretary \(Employment, Service Conditions and Duties\) Rules, 2014](#)
- [Punjab Prohibition of Cow Slaughter Act, 1955](#)
- [Bihar Building Byelaws, 2014](#)
- [Bihar Electricity Regulatory Commission \(Conduct of Business\) \(1st Amendment\) Regulations, 2014](#)
- [Bihar State Non-Government Recognised Sanskrit School \(up to Madhyama Standard\) Non-teaching staff Service Conditions Rules, 2015](#)
- [Bihar State Recognised Non-Government Sanskrit Schools \(up to Madhyama Standard\) Managing Committee Constitution Rules, 2015](#)

[Bihar State Non Government Recognised Sanskrit School \(up to Madhyama Standard\) Teacher Service Conditions Rules, 2015](#)
[Bihar Accounts Service \(Amendment\) Rules, 2014](#)
[Bihar Technical Staff Selection Commission Rules, 2015](#)
[Bihar Health Service \(Appointment and Service Condition\) \(Amendment\) Rules, 2015](#)
[Bihar Revenue Service \(Amendment\) Rules, 2015](#)
[Bihar Public Records Rules, 2015](#)
[Bihar Legislative work service \(Recruitment Promotion and Service conditions\) \(Amendment\) Rules, 2015](#)
[Bihar Panchayat \(Inspection of Offices and Inquiry into the Affairs, Supervision and Guidelines\) Rules, 2014](#)
[Bihar Gram Katchahry Secretary \(Employment, Service Conditions and Duties\) Rules, 2014](#)
[Bihar Regional Prosecution Office Clerical Cadre \(Recruitment and Conditions of Service\) Rules, 2014](#)
[Bihar Service \(Second Amendment\) Code, 2014](#)
[Bihar Probation Service \(Amendment\) Rules, 2015](#)
[Rural Development Service Cadre \(Amendment\) Rules, 2015](#)
[Bihar Excise Chemical Examiner \(Appointment and Service condition\) Rules, 2015](#)
[Bihar Warder Cadre Rules, 2014](#)
[Bihar Jail Service Rules, 2014](#)
[Bihar Human Rights Commission Chairperson and Members \(Salaries, Allowances and other terms and conditions\) \(Amendment\) Rules, 2015](#)
[Bihar State Archives Group 'B' \(Appointment and service conditions\) Rules, 2014](#)
[Bihar State Archives Reprographist \(Appointment and service conditions\) Rules, 2014](#)
[Bihar State Archives Group 'C' \(Appointment and service conditions\) Rules, 2014](#)

Bihar Notifications

Bihar Advertisement, [Noti. No. 156](#)
Bihar Advertisement, [Noti. No. 157](#)
Bihar Advertisement, [Noti. No. 158](#)
Bihar Advertisement, [Noti. No. 2130](#)
Bihar Advertisement, [Noti. No. 2131](#)
Bihar Advertisement, [Noti. No. 2132](#)
Bihar Advertisement, [Noti. No. 256](#)
Bihar Advertisement, [Noti. No. 257](#)
Bihar Advertisement, [Noti. No. 276](#)
Bihar Advertisement, [Noti. No. 298](#)
Bihar Advertisement, [Noti. No. 57](#)
Bihar Agriculture Department, [Noti. No. 6/estd./-79/13-1422/Agri](#)
Bihar Animal and Fish Resources Department, [Noti. No. Gavya \(COMFED-01\) 02/08 Part file-1421](#)

Bihar Bihar Government, [Noti. No. S.O. 14](#)
Bihar Cabinet Secretariat Department, [Noti. No. Sa.Pra.11/2012 B.S.A.-384](#)
Bihar Cabinet Secretariat Department, [Noti. No. Sa.Pra.11/2012 B.S.A.-385](#)
Bihar Cabinet Secretariat Department, [Noti. No. Sa.Pra.11/2012 B.S.A.-386](#)
Bihar Cabinet Secretariat Department, [Noti. No. 567](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 01](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 10](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 12](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 16](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 3](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 31](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 33](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 47](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 62](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 64](#)
Bihar Commercial Taxes Department, [Noti. No. S.O. 66](#)
Bihar Education Department, [Noti. No. 10/Mu1-53/2014-100](#)
Bihar Education Department, [Noti. No. 10/Mu1-53/2014-101](#)
Bihar Education Department, [Noti. No. 10/Mu1-53/2014-99](#)
Bihar Energy Department, [BERC-Suo Motu Proceedings No. 43/2014-08](#)
Bihar Energy Department, [Noti. No. BERC-Case No-51/2014-09-255](#)
Bihar Finance Department, [Noti. No. 1/stha.\(le.se.\)02/14-12371/Vi.](#)
Bihar Finance Department, [Noti. No. 03/F-01-41/2014-640](#)
Bihar Food Supplies and Consumer Affairs Department, [Noti. No. G.S.R. 2](#)
Bihar Food Supplies and Consumer Affairs Department, [Noti. No. G.S.R. 3](#)
Bihar Food Supplies and Consumer Affairs Department, [Noti. No. Pra/04-aa-01/09-Part-III-1230](#)
Bihar Food Supplies and Consumer Affairs Department, [Noti. No. Pra.4/PDS-07/2014-3517](#)
Bihar General Administration Department, [Noti. No. 21/S.S.C.-24/2013 Ga-5193](#)
Bihar General Administration Department, [Noti. No. 21/T.S.S.C.-03/2014Ga-5191](#)
Bihar Health and Family Welfare Department, [Noti. No. 2/M-77/06-344\(2\)/Swa](#)
Bihar High Court of Patna, [Noti. No. 255-A](#)
Bihar High Court of Patna, [Noti. No. 256-A](#)
Bihar High Court of Patna, [Noti. No. 257-A](#)
Bihar High Court of Patna, [Noti. No. 258-A](#)
Bihar High Court of Patna, [Noti. No. 259-A](#)
Bihar High Court of Patna, [Noti. No. 260-A](#)
Bihar High Court of Patna, [Noti. No. 275-A](#)
Bihar High Court of Patna, [Noti. No. 276-A](#)
Bihar High Court of Patna, [Noti. No. 283-A](#)

Bihar High Court of Patna, [Noti. No. 292-A](#)
Bihar High Court of Patna, [Noti. No. 293-A](#)
Bihar High Court of Patna, [Noti. No. 316-A](#)
Bihar High Court of Patna, [Noti. No. 317-A](#)
Bihar High Court of Patna, [Noti. No. 318-A](#)
Bihar High Court of Patna, [Noti. No. 319-A](#)
Bihar High Court of Patna, [Noti. No. 322-A](#)
Bihar High Court of Patna, [Noti. No. 323-A](#)
Bihar High Court of Patna, [Noti. No. 324-A](#)
Bihar High Court of Patna, [Noti. No. 325-A](#)
Bihar High Court of Patna, [Noti. No. 326-A](#)
Bihar High Court of Patna, [Noti. No. 368-A](#)
Bihar High Court of Patna, [Noti. No. 37189](#)
Bihar High Court of Patna, [Noti. No. 386](#)
Bihar High Court of Patna, [Noti. No. 396-A](#)
Bihar High Court of Patna, [Noti. No. 399](#)
Bihar High Court of Patna, [Noti. No. 401-A](#)
Bihar High Court of Patna, [Noti. No. 409-A](#)
Bihar High Court of Patna, [Noti. No. 410](#)
Bihar High Court of Patna, [Noti. No. 417-A](#)
Bihar High Court of Patna, [Noti. No. 418-A](#)
Bihar High Court of Patna, [Noti. No. 430-A](#)
Bihar High Court of Patna, [Noti. No. 431-A](#)
Bihar High Court of Patna, [Noti. No. 432-A](#)
Bihar High Court of Patna, [Noti. No. 439-A](#)
Bihar High Court of Patna, [Noti. No. 446-A](#)
Bihar High Court of Patna, [Noti. No. 452-A](#)
Bihar High Court of Patna, [Noti. No. 453-A](#)
Bihar High Court of Patna, [Noti. No. 454-A](#)
Bihar High Court of Patna, [Noti. No. 455-A](#)
Bihar High Court of Patna, [Noti. No. 488-A](#)
Bihar High Court of Patna, [Noti. No. 490-A](#)
Bihar High Court of Patna, [Noti. No. 491-A](#)
Bihar High Court of Patna, [Noti. No. 492-A](#)
Bihar High Court of Patna, [Noti. No. 494-A](#)
Bihar High Court of Patna, [Noti. No. 495-A](#)
Bihar High Court of Patna, [Noti. No. 498-A](#)
Bihar High Court of Patna, [Noti. No. 499-A](#)
Bihar High Court of Patna, [Noti. No. 503-A](#)

Bihar High Court of Patna, [Noti. No. 506-A](#)
Bihar High Court of Patna, [Noti. No. 512-A](#)
Bihar High Court of Patna, [Noti. No. 51305](#)
Bihar High Court of Patna, [Noti. No. 513-A](#)
Bihar High Court of Patna, [Noti. No. 514-A](#)
Bihar High Court of Patna, [Noti. No. 514-A\(1\)](#)
Bihar High Court of Patna, [Noti. No. 515-A](#)
Bihar High Court of Patna, [Noti. No. 516-A](#)
Bihar High Court of Patna, [Noti. No. 517-A](#)
Bihar High Court of Patna, [Noti. No. 518-A](#)
Bihar High Court of Patna, [Noti. No. 519-A](#)
Bihar High Court of Patna, [Noti. No. 520-A](#)
Bihar High Court of Patna, [Noti. No. 521-A](#)
Bihar High Court of Patna, [Noti. No. 522-A](#)
Bihar High Court of Patna, [Noti. No. 526-A](#)
Bihar High Court of Patna, [Noti. No. 527-A](#)
Bihar High Court of Patna, [Noti. No. 528-A](#)
Bihar High Court of Patna, [Noti. No. 53081](#)
Bihar High Court of Patna, [Noti. No. 537-A](#)
Bihar High Court of Patna, [Noti. No. 53838](#)
Bihar High Court of Patna, [Noti. No. 538-A](#)
Bihar High Court of Patna, [Noti. No. 63162](#)
Bihar High Court of Patna, [Noti. No. 13292/2015](#)
Bihar High Court of Patna, [Noti. No. 15-A](#)
Bihar High Court of Patna, [Noti. No. 16-A](#)
Bihar High Court of Patna, [Noti. No. 23-A](#)
Bihar High Court of Patna, [Noti. No. 59-A](#)
Bihar High Court of Patna, [Noti. No. 60-A](#)
Bihar High Court of Patna, [Noti. No. 62-A](#)
Bihar High Court of Patna, [Noti. No. 63-A](#)
Bihar High Court of Patna, [Noti. No. 65-A](#)
Bihar High Court of Patna, [Noti. No. 65-A\(1\)](#)
Bihar High Court of Patna, [Noti. No. 65-A\(2\)](#)
Bihar High Court of Patna, [Noti. No. 65-A\(3\)](#)
Bihar High Court of Patna, [Noti. No. 67-A](#)
Bihar High Court of Patna, [Noti. No. 72-A](#)
Bihar High Court of Patna, [Noti. No. 73-A](#)
Bihar High Court of Patna, [Noti. No. 74-A](#)
Bihar High Court of Patna, [Noti. No. 75-A](#)

Bihar High Court of Patna, [Noti. No. 76-A](#)
Bihar High Court of Patna, [Noti. No. S.O. 21](#)
Bihar Home Department, [Noti. No. 2/P1-1016/2010 H.\(P\)-7612](#)
Bihar Home Department, [Noti. No. 2/P1-10-10/2012 H.\(P\)-6245](#)
Bihar Home Department, [Noti. No. 2/P1-10-10/2012 H.\(P\)-6246](#)
Bihar Home Department, [Noti. No. 2/Thana-10-14/2014 H.\(P\)-8176](#)
Bihar Home Department, [Noti. No. 2/Thana-10-15/2014 H.\(P\)-9296](#)
Bihar Home Department, [Noti. No. Aa.Ni.\(01\) 26/2013/Shtha.-1140](#)
Bihar Home Department, [Noti. No. Jail/Estab.\(warder\)01-39/2011-3297](#)
Bihar Home Department, [Noti. No. Kara/Stha.\(adhi.\)-01-12/2014-3296](#)
Bihar Home Department, [Noti. No. 2/P-10-32/2014 H.\(P\)-65](#)
Bihar Home Department, [Noti. No. 2/P-10-33/2014 H.\(P\)-283](#)
Bihar Home Department, [Noti. No. 2/P-10-34/2014 H.\(P\)-64](#)
Bihar Home Department, [Noti. No. 2/P-10-35/2014 H.\(P\)-67](#)
Bihar Home Department, [Noti. No. 2/P-10-36/2014 H.\(P\)-66](#)
Bihar Home Department, [Noti. No. 2/Thana.10.28/2014 H.\(P\).28](#)
Bihar Home Department, [Noti. No. 2/Thana-10-29/2014 H.\(P\)-29](#)
Bihar Home Department, [Noti. No. 2/Thana-10-30/2014 H.\(P\)-27](#)
Bihar Home Department, [Noti. No. 2/Thana-10-31/2014 H.\(P\)-282](#)
Bihar Home Department, [Noti. No. D.P.S.-2-0-2/2009-39](#)
Bihar Home Department, [Noti. No. O/Ra.Ma.Aa-60/2008-4326](#)
Bihar Home Department, [Noti. No. S.O. 20](#)
Bihar Home Department, [Noti. No. S.O. 7](#)
Bihar Labour Resources Department, [Noti. No. S.O. 35](#)
Bihar Labour Resources Department, [Noti. No. S.O. 37](#)
Bihar Labour Resources Department, [Noti. No. S.O. 39](#)
Bihar Labour Resources Department, [Noti. No. S.O. 41](#)
Bihar Labour Resources Department, [Noti. No. S.O. 43](#)
Bihar Labour Resources Department, [Noti. No. S.O. 45](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. 735/J](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 25](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 27](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 29](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 5](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 51](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 53](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 58](#)
Bihar Law Justice and Legislative Affairs Department, [Noti. No. S.O. 60](#)
Bihar Parliamentary Affairs Department, [Noti. No. P.A.-1/V.M.\(Session\)-01-01/2013-38](#)

Bihar Parliamentary Affairs Department, [Noti. No. P.A.-1/V.M.\(Session\)-01-01/2013-40](#)
Bihar Parliamentary Affairs Department, [Noti. No. P.A.-1/V.M.\(Session\)-01-01/2015-151](#)
Bihar Parliamentary Affairs Department, [Noti. No. P.A.-1/V.M.\(Session\)-01-01/2015-52](#)
Bihar Parliamentary Affairs Department, [Noti. No. P.A.-1/V.M.\(Session\)-01-01/2015-54](#)
Bihar Parliamentary Affairs Department, [Noti. No. P.A.-1/V.M.\(Session\)-01-01/2015-56](#)
Bihar Prohibition Excise and Registration Department, [Noti. No. I/A4-10-15/2012-1382](#)
Bihar Revenue and Land Reforms Department, [Noti. No. 12/Chak.-mu.stha.18/2007-861/Chak.](#)
Bihar Revenue and Land Reforms Department, [Noti. No. 17-Astha.\(Adhisuchana\)-210/2011-188](#)
Bihar Revenue and Land Reforms Department, [Noti. No. 3/Stha. \(Niyamawali\)-01/2015-287\(3\)/Ra](#)
Bihar Rural Development and Panchayat Raj Department, [Noti. No. 8Pa/VI-4-103/2010/9817](#)
Bihar Rural Development and Panchayat Raj Department, [Noti. No. 6Pa/Pa-Ni-06/2014/P.R./574](#)
Bihar Rural Development and Panchayat Raj Department, [Noti. No. 8P/V-4-1011/2011/63/P.R](#)
Bihar Rural Development and Panchayat Raj Department, [Noti. No. Gra.vi.2/astha-5-02/2011-216822](#)
Bihar Science and Technology Department, [Noti. No. Vi.Pra.\(I\)Stha.-03/2014/509](#)
Bihar Science and Technology Department, [Weightage Scheme for Direct Recruitment, dated May 11, 2015](#)
Bihar State Election Commission, [Noti. No. 08/NBFC-102/2014-1193](#)
Bihar State Election Commission, [Noti. No. 08/NBFC-105/2014-1313](#)
Bihar State Election Commission, [Noti. No. 08/NBFC-105/2014-1314](#)
Bihar State Election Commission, [Noti. No. 08/NBFC-105/2014-1315](#)
Bihar State Election Commission, [Noti. No. 434/BR-LA/2014\(1\)](#)
Bihar State Election Commission, [Noti. No. 56/2015/PPS-II](#)
Bihar State Election Commission, [Noti. No. Election petition No. 03/2014](#)
Bihar State Election Commission, [Noti. No. S.O. 23](#)
Bihar Urban Development Department, [Noti. No. 11Na.vi.\(ma.\)-06/2013-578-UD](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>
Instagram - <https://www.instagram.com/scconline/>
Twitter - <https://twitter.com/scconline>
YouTube - <https://www.youtube.com/user/thescconline>
Facebook - <https://www.facebook.com/scc.online>

